BILLBOARD

Priority claimed from 03/12/2010; Application No. : 85/190,047 ;United States of America
2154556   03/06/2011

BILLBOARD IP HOLDINGS, LLC
340 Madison Avenue New York, NY 10173 United States
MERCHAND AND MANUFACTURERS AND SERVICE PROVIDER
A LIMITED LIABILITY COMPANY OF THE STATE OF DELAWARE U.S.A.

Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
RESTAURANT.
2214977  04/10/2011
MANGAL SWEETS
RAMAN LAL AGGARWAL
RSN Arcade, Ground Floor, 6 L.S.C, Near Prince Apartment, I.P. Extension, Patparganj, Delhi-110092
The Service Provider
Address for service in India/Attorney address:
DMC REGISTRATION SERVICES
CHAMBER NO-G-526, KARKARDOOMA COURTS COMPLEX, SHAHDARA, DELHI-110032
Used Since :01/10/2011
DELHI
Providing of food and drink
ZIA TERESA
Priority claimed from 10/01/2013; Application No. : 2648193 ;United Kingdom

2467530  28/01/2013
METROPOLITAN RESTAURANTS LTD
43/45 CHARLOTTE STREET LONDON W1T 1RS UK
SERVICE PROVIDER

Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANT. CAFES. BAR AND CATERING SERVICES; BOOKING AND RESERVATION SERVICES FOR RESTAURANTS
2486303   27/02/2013
Akhtar Hasnain
trading as ;LAZEEZ RESTAURANT
12 ABDUL HALIM LANE,KOLKATA 700016,WEST BENGAL
MANUFACTURER & MERCHANT
a partnership firm
Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Used Since :30/11/1999
KOLKATA
Hotel and Restaurant
DESI, DIVINE, DELIVERED ON TIME

2673334  06/02/2014
TIPPING MR. PINK PRIVATE LIMITED
H-45, Block -H, Connaught Circus, New Delhi, Delhi- 110001
SERVICE PROVIDERS

Address for service in India/Attorney address:
WIN LAW GROUP
7D, Shiv Shakti Apartments, Plot No. 10, Sector 10, Dwarka, New Delhi - 110075

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANT SERVICES; BAR SERVICES AND SERVICES RELATED THERETO.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2671833.
2712541  04/04/2014

SHAHIDA NASRUDIN HIRANI
NURUDDIN FARISHTA

trading as ; M/S MINERVA SWEETS
10-3-104 AND 107, OPP. S.D. EYE HOSPITAL, OPP. PILLAR # 1, HUMAYUN NAGAR, HYDERABAD - 500 028 (ANDHRA PRADESH)

SERVICE PROVIDERS

Address for service in India / Attorney address:
ADV.MAYURI.A.TAYDE
Goyanka Nagar, Near Trimurti Gas Agency, Dist-Akola Murtizapur-444107

Used Since : 17/02/2006

CHENNAI

PROVIDING OF SWEETS AND NAMKEEN

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
PRATIK JINDAL
H No - 1/77, West Punjabi Bagh, New Delhi-110026

Individual

Proposed to be Used

DELHI

Services for Providing Food & Drink; temporary accommodation; Hotels, Restaurants, Canteens, Motels, Snack-Bars; Catering; Bar; Cafes & Cafeterias; Bakeries; Rening of tents, Transportable Buildings; Temporary Accommodation Reservations, Temporary Accommodation; Resorts & Lodging; Social Clubs; Campground Facilities; Day-nurseries; crèches, Old Age Homes; Retirement homes; tourist homes; tents; meeting rooms, Boarding for animals, Boarding house bookings, Boarding houses, Temporary accommodation, Hotel reservations, Boarding and Lodging and other related services included in Class 43.
3089942  30/10/2015  
SHRIKANT SHARMA S/O. LATE SH. OP. SHARMA  
trading as ;SHRI HARI FORGING PRODUCTS  
ARG BUILDING 308, 3rd FLOOR, VKIA ROAD No. 09, JAIPUR-302013 Rajasthan  
Service provider as  
PROPRIETORSHIP FIRM  
Address for service in India/Agents address:  
G. D. BANSAL & ASSOCIATES.  
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)  
Used Since :01/04/2008  
AHMEDABAD  
Services for providing food and drink; temporary accommodation.
3160975  15/01/2016
CHOSEN ONES HOSPITALITY
ONIL SUNEJA
SAWAN KUKREJA
trading as ;CHOSEN ONES HOSPITALITY
104/15, DEHRADUN ROAD, RISHIKESH, UTTRAKHAND - 249 201
Service Provider
Address for service in India/Attorney address:
NEHA GUPTA
M-57, Shyam Nagar, Khyala Road, Subhash Nagar, New Delhi- 110 018
Used Since :15/12/2015
DELHI
Hotel, Restaurant, Cafe and Bar Services AS PER CLASS-43
ROYAL FEAST

3185377  13/02/2016

VISHAL SINGH

trading as ;ROYAL FEAST

30- SANDHYA ENCLAVE, MAJITHA ROAD, AMRITSAR, PUNJAB

SERVICES

A Proprietorship Firm

Address for service in India/Attorney address:

BANSAL & BANSAL ASSOCIATES

204, KRISHNA TOWER-2, PLOT NO. 1, POCKET-7, SEC-12, DWARKA, NEW DELHI-110078

Used Since :01/04/2015

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION
3194742 24/02/2016
BARBEQUE-NATION HOSPITALITY LIMITED
Sy. No. 62, Site No. 13, 6th Cross N.S. Palya, B.T.M. Layout, Bangalore - 560076, Karnataka.
Service Provider
A company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SHEETAL VOHRA
B-6/10, Safdarjung Enclave, New Delhi - 110 029
Used Since :01/01/2016
DELHI
RESTAURANT SERVICES; FAST FOOD RESTAURANTS AND CHAIN; CAFETERIA; SERVICES FOR PROVIDING SNACKS, FOOD AND DRINK; DINING AND BANQUET SERVICES; COCKTAIL AND LOUNGE SERVICES; SERVICES RELATING TO CATERING AND HOSPITALITY
PANTONE 172 C | CO M78 Y100 KO | R255 G99 B1.
3251726  05/05/2016
SUMIT ARORA
trading as ; THE CHINESE HUT
M 134, JAGAT RAM PARK, LAXMI NAGAR, DELHI 110092
SERVICE PROVIDER
Used Since : 01/04/2005
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Trade Marks Journal No: 1929, 25/11/2019 Class 43

3291298 23/06/2016
JATIN JAYANTIBHAI KATHIRIYA
RAVIRAJ COMPLEX, 1ST FLOOR, 150 FEET RING ROAD, NEAR RAMAPIR CHOWKDI, GANDHIGRAM, RAJKOT
SERVICE PROVIDER
Address for service in India/Attorney address:
RAJAL N. PATEL
308, SHIVALIK – 5, MAHALAXMI CROSS ROAD, PALDI, AHMEDABAD – 380 007. GUJARAT – INDIA.
Used Since: 22/07/2014
AHMEDABAD
RESTAURANT SERVICES, CATERING SERVICES, TEMPORARY ACCOMMODATION HOTELS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters.
BIRYANI QUEEN
3306775  12/07/2016
ARSHIA FOODWORKS PVT. LTD.
M-219, GROUND FLOOR, ORCHID ISLAND, SEC-51, GURGAON-122018 HARYANA
SERVICE PROVIDER
Used Since :09/11/2015
DELHI
ARRANGING AND CONDUCTING OF EDUCATIONAL SEMINARS, COURSES, CONFERENCES AND WORKSHOPS RELATING TO SPIRITUAL DEVELOPMENT; ARRANGING AND CONDUCTING OF EDUCATIONAL SEMINARS, COURSES, CONFERENCES AND WORKSHOPS RELATING TO SPIRITUAL HEALING EDUCATIONAL SERVICES RELATING TO SPIRITUAL DEVELOPMENT; EDUCATIONAL SERVICES RELATING TO SPIRITUAL HEALING
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.biryani.
3309046  14/07/2016
JASPAL SINGH KHIVA
trading as ;KHIVA ENTERPRISES
B-13/378, SUKH SADAN, RED ROAD, HOSHIARPUR-146001 (PUNJAB STATE)
SERVICE PROVIDER
Used Since :01/06/2015
DELHI
"HOTEL, RESTAURANT, CATERING, BAR AND LOUNGE SERVICES, PROVISION OF GENERAL PURPOSE FACILITIES FOR MEETINGS, CONFERENCES AND EXHIBITIONS, RESERVATION SERVICES FOR HOTEL ACCOMMODATIONS FOR OTHERS"
3384913  13/10/2016
RAHUL CHAUHAN
SHWETA SINGH
trading as ;SHAKYAI MEALS LLP
DOOR NO-D 24/3F, BLOCK D, KALKA JI NEW DELHI-110019
SERVICES
 Proposed to be Used
DELHI
SERVICES FOR CHAIN OF RESTAURANTS, PROVIDING OF FOOD AND DRINK, TEMPORARY ACOMODATION, CANTEEN, CATERING, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS AND SNACK BARS, ALL INCLUDED IN CLASS 43
3411439   16/11/2016
UNCLE’S DHABA
Amit Kumar Soni
Pankaj Sahdev
trading as ;UNCLE’S DHABA
Building number 698 Keshoram complex Sector 45 c Burail, Chandigarh
Service Provider
Address for service in India/Attorney address:
KAPIL MITTAL
H.No. 2756,MIG Super Flats, Sector 70, Mohali,Punjab
Used Since :31/07/2015
DELHI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTELS, RESTAURANTS, DHABA, CAFETERIA, LODGING AND BAR SERVICES, FAST FOOD, OUTDOOR CATERING INCLUDED IN CLASS 43
3425175  05/12/2016
MOHD. BILAL
FAHEEMUDDIN
MISBAHUDDIN
trading as ;PAKEEZA ZAIKA
1026, HAWELI BAKHTAWAR KHAN, MATIA MAHAL, DELHI-110006.
SERVICE PROVIDER
Used Since :01/04/2016
DELHI
FOOD AND DRINK; TEMPORARY ACCOMODATION.
KDH

3426822 02/12/2016

ARUN KUMAR CHOPRA
A-15A HAUZ KHAS NEW DELHI 110016

Service Providers

Address for service in India/Attorney address:
PRABHU TANDON
Kochhar & Co., 11th Floor, Tower-A, DLF Towers Jasola, Jasola District Centre, New Delhi -110025, India

Used Since: 01/06/1931

DELHI
Restaurant services; services for providing food and drink; services for providing temporary accommodation

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1900670..
3427403 06/12/2016
MANPREET SINGH
trading as; NEW SARDAR TENT HOUSE
1348/40, ST. NO. 3, HAIBOWAL KHURD, NEAR KALI MATA MANDIR, LUDHIANA-141001 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/11/2013
DELHI
Services relating to Rental of Tents, Furniture, Crockery, Cooking Apparatus & Utensils; Temporary Accommodation; Food Catering and Banquet Services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD TENT HOUSE. MARK TO BE USED AS SUBSTANTIALLY REPRESENTED.
3434681  15/12/2016
ROYAL HOSPITALITY SERVICES PVT. LTD.
A1/16, 2nd FLOOR SATYAWATI COLONY PHASE-3, ASHOK VIHAR, DELHI-110052
Service Providing
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80 VILLAGE GOKAL PUR EAST OF LONI ROAD NEAR GOVT SCHOOL SHAHDARA DELHI 94
Used Since :01/12/2016
DELHI
PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION SOUTH INDIAN AND NORTH INDIAN RESTAURANT, VEGETARIAN. VAISHNO BHOIANALAVA. CHINESE. ITALIAN AND CONTINENTAL RESTAURANT, LODGING, BOARDING, HOTEL, MOTEL, CAFES. REST HOMES. SNACK BARS. WINE BAR AND RESTAURANT AND GUEST HOUSE & CATERING SERVICES, HOTELS, PROVIDING ACCOMMODATION, RESTAURANTS, BAKERS, COFFEE SHOP, PROVIDING OF FOOD AND DRINK, SELF SERVICE RESTAURANT, CAFETERIAS
NIJHAWAN TRAVEL SERVICE PVT. LTD.
F-53, BHAGAT SINGH MARKET, NEW DELHI-110001
SERVICE PROVIDER
Address for service in India/Attorney address:
S.C. LADI & CO.

Proposed to be Used
DELHI
OUTDOOR CATERING SERVICES, ARRANGING OF WEDDING AND SOCIAL RECEPTIONS AND PARTIES (FOOD AND DRINK), ARRANGING OF WEDDING AND SOCIAL RECEPTIONS AND PARTIES (VENUES).
3459619  16/01/2017
PASSION HOSPITALITY PVT. LTD.
H-2, C Block, Community Centre, Mezzanine Floor, Naraina Vihar, New Delhi-110028
Service Provider
Address for service in India/Attorney address:
ALETHEIAA LEGAL
GH-6, 2B, Orchid Garden, Sun City, Gurgaon Sector 54, 122002
Used Since: 12/01/2017
DELHI
Restaurant; Services for providing food and drink; Take away food services; Temporary accommodation
3463689  19/01/2017
LANGHAM HOTELS INTERNATIONAL LIMITED
33rd Floor, Great Eagle Centre, 23 Harbour Road, Wanchai, Hong Kong
Service Providers
A company incorporated under the laws of Hong Kong
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Hotel and restaurant services; providing of lodgings and rooms for temporary accommodation; reservation services for hotels and restaurants; bar and cocktail lounge services; catering services; ice-cream parlour services; snack and sandwich bar services; coffee shop services; arranging and conducting of banquets; baby-sitting services; provision of facilities for conference
JERKED
3477445  08/02/2017
RAJAN CHANANA.
RAGHAV BAWEJA.
trading as ;PINK POTATOES HOSPITALITY.
G-41, BAANI SQUARE, SECTOR-50, GURGAON-122018, HARYANA, INDIA.
SERVICE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2017
To be associated with:
3461401
DELHI
PROVIDING FOOD AND DRINK, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE SHOPS, ICE CREAM PARLORS AND CATERING SERVICES INCLUDED IN CLASS 43.
JFH
3480740  11/02/2017
ASHISH SAINI
trading as; JAIN FOOD HUB
S-53, FOCAL POINT, PHASE-V, LUDHIANA-141007 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/11/2013
DELHI
Services for Providing Food and Drink; Temporary Accommodation, Restaurants Services, Bars, Snack-Bars, Lounge Services, Cafes, Cafeterias, Caterings, Take Away Food Services, Fast Food, Coffee Shops and Ice Cream Parlours.
3583740  03/07/2017
SURESH BHANDAARY
126/127, PANDURANG SADAN, GROUND FLOOR, CORNER OF 1st and 10th ROAD, KHAR WEST, MUMBAI – 400 052,
MAHARASHTRA, INDIA
Individual
Address for service in India/Agents address:
RAMU & ASSOCIATES.
253, SHANTIVAN CO-OP HOUSING SOCIETY, NEW LINK ROAD EXTN., ANDHERI (W) MUMBAI 400 053
Used Since :01/08/1978
MUMBAI
Restaurant; Service for providing food and drink
PRACHI PRIVATE APARTMENTS

3652256 07/10/2017
RAVI BHARDWAJ TRADING AS PRACHI PRIVATE APARTMENTS
203, Mariano Gracinda, Calangute, Goa – 403 516
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
RENTAL OF ROOMS AS TEMPORARY LIVING ACCOMMODATION
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINKS, CAFES, CAFETERIAS, RESORTS CANTEENS, RESTAURANTS, TEA STALLS, SNACKS BARS, FAST FOOD, TIFFIN SERVICES AND CATERING, OUTLETS, ALL INCLUDED IN CLASS 43
MNC CHAI

3742745  02/02/2018
SAURABH PRADIPKUMAR DHOT
DHOT BUNGLOW, STATION ROAD, AURANGABAD-431001 MAHARASHTRA, INDIA
SERVICE PROVIDER
AN INDIAN NATIONAL

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINKS, CAFES, CAFETERIAS, RESORTS CANTEENS, RESTAURANTS, TEA STALLS, SNACKS BARS, FAST FOOD, TIFFIN SERVICES AND CATERING, OUTLETS, ALL INCLUDED IN CLASS 43
3758837   20/02/2018
SATYESH BRINECHEM PRIVATE LIMITED
Sandesh Bhavan, Lad Society Road, B/h. Vastrapur Gam, P.O. Bodakdev, Ahmedabad-380054 (Gujarat)
An Indian Private Limited Company
Address for service in India/Attorney address:
RISHIT BHATT & CO.
C/3, Raj Apartment, B/h. Kothawala Flats, Near Kocharab Ashram, Kocharab Road, Ellisbridge, Ahmedabad - 380 006, Gujarat, India
Proposed to be Used
AHMEDABAD
Services for providing food and drink; temporary accommodation
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3758817.
3769460    05/03/2018

MR. NILANG VAIDYA
401, Tilakraj complex, Nr. Suryarath complex, Panchvati society first lane, Panchvati, Ahmedabad – 380015, Gujarat
An Individual and Indian national

Address for service in India/Attorney address:
RISHIT BHATT & CO.
C/3, Raj Apartment, B/h. Kothawala Flats, Near Kocharab Ashram, Kocharab Road, Ellisbridge, Ahmedabad - 380 006, Gujarat, India

Proposed to be Used
AHMEDABAD
Services for providing food and drink, temporary accommodation including services relating to restaurants; hotels; motels; clubs; resorts; meeting rooms; conference rooms; exhibition halls; ice-cream parlours; cafeterias; snack bars; coffee shops; fast food; social clubs; lodging-boarding and catering services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.SANSKRUT.
V SANSKRUT

3769470  05/03/2018

MR. NILANG VAIDYA

401, Tilakraj complex, Nr. Suryarath complex, Panchvati society first lane, Panchvati, Ahmedabad – 380015, Gujarat

An Individual and Indian national

Address for service in India/Attorney address:

RISHIT BHATT & CO.

C/3, Raj Apartment, B/h. Kothawala Flats, Near Kocharab Ashram, Kocharab Road, Ellisbridge, Ahmedabad - 380 006, Gujarat, India

Proposed to be Used

AHMEDABAD

Services for providing food and drink, temporary accommodation including services relating to restaurants; hotels; motels; clubs; resorts; meeting rooms; conference rooms; exhibition halls; ice-cream parlours; cafeterias; snack bars; coffee shops; fast food; social clubs; lodging-boarding and catering services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SANSKRUT.
3784626   21/03/2018
MAYANK SANGHI
B-1/13, CHITRAKOOT, GANDHI PATH, VAISHALI NAGAR, JAIPUR-302021 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since: 21/11/2017

AHMEDABAD
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL, RESTAURANT AND CATERING SERVICES WHICH ARE INCLUDED IN CLASS 43

THE REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word CHAT & other descriptive matters...
3785116  22/03/2018  
NEELAMBEN VIRAMBHAI BODARI  
trading as ;THE BIG F  
SHOP NO 3, SARDAR CENTRE, OPP NEHRU PARK, OPP. VASTRAPUR LAKE, VASTRAPUR, AHMEDABAD  
Address for service in India/Attorney address:  
SHAH IP  
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India  

Proposed to be Used  
AHMEDABAD  
FAST FOOD RESTAURANT SERVICE.
3798816 06/04/2018
BFFS FOODS
K-302, MAHIMA ELITE, SWEJ FARM, NEW SANGANER ROAD, SODALA, JAIPUR-302019 (RAJASTHAN) INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHME, JAIPUR - 302 001- RAJASTHAN
Used Since: 06/12/2017
AHMEDABAD
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL, MOTEL, HOSTEL, RESTAURANT, RESORTS, COFFEE HOUSE AND CATERING SERVICES WHICH ARE INCLUDED IN CLASS 43
RICHIE RICH
3801986  11/04/2018
JITENDRA SINGH CHOUHAN
65, BHARTENDU NAGAR, KHATIPURA, JAIPUR (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since :01/04/2002
AHMEDABAD
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL, MOTEL, HOSTEL, RESTAURANT, RESORTS, COFFEE HOUSE AND CATERING SERVICES WHICH ARE INCLUDED IN CLASS 43
restriction of service for providing in the state of RAJASTHAN only.
3884524   11/07/2018

DIVYANG CHETAN THAKKAR
Darshan Apt, Shop no 1, Irani Rd, Near Punamiya hospital Dahanu Rd(w), Palghar Dist. Maharashtra - 401602
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :20/06/2018

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
91° DEGREE The BISTRO

3884531  11/07/2018
DIVYANG CHETAN THAKKAR
Darshan Apt, Shop no 1, Irani Rd, Near Punamiya hospital Dahanu Rd(w), Palghar Dist. Maharashtra - 401602
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since: 20/06/2018

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3893837  21/07/2018
SEEMA FAST FOODWAY
E-9/2:1, SECTOR-1, VASHI, NAVI MUMBAI - 400703
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
CURLIES BAR & RESTAURANT
3893876   21/07/2018
MRS. LINET NUNES TRADING AS CURLIES BAR & RESTAURANT
H. No. 774/2, St. Michael Waddo, Anjuna, North Goa – 403 509
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :02/05/2007
MUMBAI
PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION
3929159   29/08/2018
RAM KRISHAN SHARMA
92/1 LODHI PURA INDORE 452002
INDIVIDUAL
Address for service in India/Attorney address:
GAURAV BHATNAGAR
944 GALLI NO 4 JHARKHANDI ROAD BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
MUMBAI
RESTAURANT SERVICES
EGGS PEGS & LEGS
3953364  24/09/2018
AANCHAL RATHI
48, MANISHPURI NEAR SUMITRA MAHAJAN'S HOUSE INDORE
Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE
Proposed to be Used
MUMBAI
RESTAURANT, BAR SERVICE, CAFE’S.
3965275 05/10/2018
M/S. ITL TOURS AND TRAVELS PVT LTD
FIRST FLOOR, HEERA CHAMBERS, MG ROAD, PAZHAVANGADI, EAST FORT, THIRUVANATHAPURAM - 695 023, KERALA, INDIA
Private Limited
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI
BOOKING OF HOTEL ACCOMMODATION

Mark considered substantially as shown in the form of representation.
3965704    05/10/2018
ASHISH JITENDRA JAIN PROPRIETOR OF M/S RG FOODS
902, B WING, SHANTI KAMAL, CHINCHPOKALI, MUMBAI 400033
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV BHATNAGAR
944 GALI NO 4 JHARKHANDI ROAD BHOLA NATH NAGAR SHAHDARA DELHI 110032
Proposed to be Used
To be associated with:
3932179
MUMBAI
RESTAURANT SERVICES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3932179.
FOOD MACHINE

3978139   19/10/2018

MR. GAYAS SHAIKH TRADING AS M/S. FOOD MACHINE
Magdum Bunglow, Opp. Golf Club Rest House, Lic Road, Nashik - 422002
Proprietor

Address for service in India/Attorney address:
S A ASSOCIATES

Proposed to be Used

MUMBAI

Services For Providing Food And Drinks, Temporary Accomodation, Hotel And Lodge Services, Cafe And Coffee Bar, Restaurant Services, Foods And Drinks Take Away Services, Canteen Services, Snack - Bars And Bar Services Included In Class 43.
4008826  27/11/2018
HEMANT BHATIA
7 VORA BUILDING, 3RD CROSS ROAD, KAR WEST, NEXT TO SAMBAR RESTAURANT, MUMBAI 400052

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING OF FOODS AND DRINKS, TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
Trade Marks Journal No: 1929 ,  25/11/2019           Class 43

4015197   03/12/2018
SKY BRANDS RETAIL PRIVATE LIMITED
trading as ;SKY BRANDS RETAIL PRIVATE LIMITED
No101,1st Floor,PipelineRoad,Mallasandra, Bhuvaneshwari Nagar, T Dasarahalli Post, BANGALORE, Bangalore, Karnataka, India, 560057
SERVICE PROVIDER
PRIVATE LIMITED
Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation
RAHUL ITHAPE
Flat 10/B, Chandrarang Classic Apt, Keshav Nagar, Chinchawad, Pune, Maharashtra - 411033
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
MUMBAI

Services for providing food and drink; Temporary accommodation
4049820   08/01/2019
APKA SWAD APKA KHANA
Deepicas Residency, Fno - 102, Block C, Nagavarapalya Main Road, CV Raman Nagar, Bangalore - 560093, Karnataka
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES
Restaurant C18

4056075  14/01/2019

PRUDHVI MARE
#3-256, Venkatagiri Konda, Bommuru, Rajahmundry, Andhra Pradesh - 533124

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :21/12/2018

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES, FOOD AND DRINK CATERING

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS RESTAURANT EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION..
ROYAL PURANDAR VEG RESTAURANT

4068652 27/01/2019
SANDEEP BHANUDAS TUPE
Snadeep Tupe, Near Vitthal Mandir, Survey No. 202, 171/2, Nali, Hadapsar, Pune-411028, Maharashtra, India
Individual

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India

Proposed to be Used
MUMBAI
Restaurant, cafe, cafeteria, snack bar, coffee bar and coffee house, carry out restaurant, and take out restaurant services; catering services; coffee supply services for offices; contract food services; food preparation; preparation and sale of carry out foods and beverages, rentals and reservations of temporary accommodation; hotel, motel, banqueting, cocktail, wine lounge & bar services; preparation of meals and restaurant services being services included in class 43
INDUS GOURMET FOODS

4073586  31/01/2019

INDUS GOURMET FOODS
Lake Florence – Lake Homes Phase I, A-801, Off Adi Shankaracharya Marg, Powai, Mumbai, Maharashtra-400076
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :22/12/2018

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only.
MRS. YOGITA R. RANA SOLE PROPRIETOR OF RANA PUNJABI DHABA
Mohegaon, Kh-39, Village Dhamna, Amravati Road, Nagpur – 440 023
Sole proprietor

Address for service in India/Attorney address:
ADV.MAHADEV A CHAVAN
QUICK LAW ADVISORY,D-18,Room no 2,Tiranga CHS,Sector-25,Next to Amrutha School,Junagar Navi Mumbai-400 706,
Used Since :01/04/2014

MUMBAI
Providing of Food & Drink

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Punjabi Dhaba.
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA...
TRADE MARKS JOURNAL

Trade Marks Journal No: 1929, 25/11/2019

Class 43

4080363 07/02/2019

MRS. SAYALI SUDARSHAN TODKAR PROPRIETOR OF M/S CAFFA COFFOOD HOUSE

Opp. Willingdon College, Sangli – Miraj Road, Vishrambaug, Sangli - 416415

Proprietorship

Address for service in India/Attorney address:

LAW SOLUTIONS

Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune -411023

Used Since: 19/09/2015

MUMBAI

Providing Food & Drink And Temporary Accommodation
Trade Marks Journal No: 1929, 25/11/2019 Class 43

4082103 09/02/2019

JITENDRA CHOUKSEY TRADING AS - MOMO NINJA
113-B, ABHINANADAN NAGAR NEAR MR-10 INDORE (M.P.)

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used

MUMBAI

Services for providing food and drink; temporary accommodations.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4098433  25/02/2019
KOMALA BAKERY & HOTEL
DOOR NO-5/402 B, KUNNAMKULAM, THRISSUR, KERALA-680503.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002
Used Since :21/04/2008
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK.
Subject to restriction with in Kerala.
4098875  25/02/2019
KABEER CHEMBAN MANGATEIL, PROPRIETOR OF M/S.AROMA BAKERY AND FOOD COURT
SITE NO 31, SY NO 116/18, SGR MAIN ROAD, MUNEKOLLA VILLAGE, VARTHUR HOBLI, BANGALORE - 560 037,
KARNATAKA, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :21/02/2018

CHENNAI
HOTEL, RESTAURANT AND CAFÉ SERVICES, PREPARATION OF FOOD AND DRINK FOR IMMEDIATE CONSUMPTION,
FAST FOOD AND NON-STOP RESTAURANT SERVICES, TAKE- AWAY FAST FOOD SERVICES, JUICE BAR SERVICES,
SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, SALAD BARS
[RESTAURANT SERVICES], PROVIDING FOOD AND DRINK IN INTERNET CAFES, MOBILE RESTAURANT SERVICES,
MOBILE CAFE SERVICES FOR PROVIDING FOOD AND DRINK, PREPARATION AND PROVISION OF FOOD AND DRINK
FOR CONSUMPTION IN RETAIL ESTABLISHMENTS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA ONLY TO KARNATAKA.
4100691  26/02/2019
PRASANG JAIN, TRADING AS CAFFEINE MUG CAFE
LF-32, BLOCK-C, MANSAROVER COMPLEX, NEAR HABIBGANJ RAILWAY STATION, BHOPAL (M.P.) - 462001
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :15/05/2018
MUMBAI
PROVIDING SERVICE FOR FOOD AND DRINK, CAFE, RESTAURENT INCLUDED IN CLASS 43.
4107751  05/03/2019
PRAFUL CHANDAWARKAR
D - 503, Maestros, Van Gogh Building, Opposite Salunke Vihar, Wanowrie, Pune- 411040
An Indian National
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :12/01/2017
MUMBAI
RESTAURANT SERVICES; BAR SERVICES; PROVISION OF FOOD AND DRINK AS PART OF HOSPITALITY SERVICES;
RENTAL OF FUNCTION ROOMS FOR BIRTHDAY PARTIES; FOOD AND DRINK CATERING FOR BANQUETS; RENTAL OF
MEETING ROOMS; RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS, EXHIBITIONS,
SEMINARS AND MEETINGS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE
APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4107754  05/03/2019
CHIRANJEEV RESTAURANT AND FOODS PRIVATE LIMITED
Malaka Spice Corporate Office, Chiranjeev Restaurant & Foods Pvt Ltd, Anushka Complex, Sr. No: 26/2, Oxford Properties, Lane No-5, Koregaon Park, Pune - 411001
A company incorporated under the Indian Companies Act.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :19/10/2018

MUMBAI
RESTAURANT SERVICES; BAR SERVICES; PROVISION OF FOOD AND DRINK AS PART OF HOSPITALITY SERVICES; RENTAL OF FUNCTION ROOMS FOR BIRTHDAY PARTIES; FOOD AND DRINK CATERING FOR BANQUETS; RENTAL OF MEETING ROOMS; RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS, EXHIBITIONS, SEMINARS AND MEETINGS.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4127916  26/03/2019
ORAVEL STAYS PRIVATE LIMITED
Delhi Rectangle Regus, Level 4, Rectangle 1, Commercial Complex, D-4, Saket, New Delhi - 110017
Incorporated Company
Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017
Used Since :30/12/2018
DELHI
Services for providing food and drink; Temporary accommodation
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MINESH SHAH
65, Nandini Society, Motinagar Society D-Cabin Ahmedabad City, Railway Colony Gujarat-380019
Individual

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
AHMEDABAD
FAST FOOD RESTAURANTS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4170409  08/05/2019
RAM JEEVAN CHOU DHARY ( TRADING AS : JAI AMBEY CATERERS & TENT HOUSE )
33, Monika Vihar-1, Mangyavas Road , Behind Maharani Garden,Opp.Rajat Path New Sanganer Road, Mansarovar Jaipur -302020
SOLE PROP.
Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-I, Delhi India 110091
Proposed to be Used
AHMEDABAD
Catering,Catering services,Mobile catering,Food and drink catering,Catering of food and drinks covered in class 43.
4171884 09/05/2019
JAVAD K.
SHAREEFAS, POST CHIRAKKARA, MS ROAD, THALASSERY-670 104, KERALA STATE, INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
PROVIDING OF FOOD AND DRINKS, RESTAURANTS, CAFES, CAFETERIAS, CANTEEN, CATERING (FOOD AND DRINKS), SELF SERVICES RESTAURANTS, FAST FOOD RESTAURANTS AND SNACK BARS, ICE CREAMS PARLOR.
NAMITHA
4172241 09/05/2019
SHRI K. SRIKANTH
Namitha Isle, Ground Floor, D.No.8-2-248/P/A//1/2, Road No.3, Banjara Hills, Behind Chutneys Hotel, Nagarjuna Circle, Hyderabad – 500 082, Telangana, India.
tm-01
Address for service in India/Agents address:
S. BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Proposed to be Used
CHENNAI
Hotels, Resort Hotels, Restaurants, Coffee Shops, Bar Services, Temporary Accommodation
AMBER KAPUR  
H NO 3222, SECTOR 23-D, CHANDIGARH, 160023  
INDIVIDUAL

Address for service in India/Agents address:
RAVINDER PAL SINGH KHURANA  
H.NO.2407, SECTOR 35-C,CHANDIGARH-1600035.

Proposed to be Used
DELHI
RESTAURANT SERVICES, FOOD AND DRINK TAKEAWAY SERVICES, QUICK SERVICE RESTAURANT SERVICES; SELF-SERVICE RESTAURANT SERVICES, TEMPORARY ACCOMMODATION, COFFEE SHOP, SNACK BARS, ICE CREAM PARLOURS, FOOD CATERING SERVICES, CAFES, CAFETERIA, AND ALL FOOD AND DRINK PREPARATION INCLUDED IN CLASS 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ABISHEK T K
SUCHNDRUM, TALAP, KANNUR, KERALA, PIN 670002
INDIVIDUAL

Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT. TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.

Chennai

Proposed to be Used

Services for providing food and drink; temporary accommodation.
4174364 12/05/2019
RASEENA HANEFF
SHABOOM BUILDING, CHIRAKKARA, THALASSERY, KANNUR-670 104, KERALA STATE, INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Used Since : 17/12/2017

CHENNAI
PROVIDING OF FOOD AND DRINKS, RESTAURANTS, CAFES, CAFET ERIAS, CANTEEN, CATERING (FOOD AND DRINKS), SELF SERVICES RESTAURANTS, FAST FOOD RESTAURANTS AND SNACK BARS, ICE CREAM PALOURS.

Transliteration: THE WORD UPPUMANTE IN MALAYALAM MEANS GRAND MOTHER'S AND CHAYAKKADA MEANS A SMALL OUTLET TO SERVE TEA
Trade Marks Journal No: 1929, 25/11/2019 Class 43

PAYYAMBALAM BEACH RESORT PRIVATE LIMITED
IC2,IC2A,IC2B,IC2C,CANANNORE CANTONMENT AREA,PAYYAMBALAM,KANNUR-670 001,KERALA STATE,INDIA
Body Incorporate

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
Hospitality services [accommodation], resorts, hotel services; food restaurants, tea shop & hotel accommodation.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4175230    13/05/2019

CAFE MH03

Shop 4, Munish CHS, CD Road off IPS Marg, Agra Road, B. P. Cross Road 3, Plot no.1091 - 1092, Opp Johnson and Johnson, Mulund West, Mumbai 400080

Partnership firm

Address for service in India/Attorney address:

RANJITHKUMAR D

No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Used Since :10/05/2019

MUMBAI

Services for providing food and drink; temporary accommodation
IRSHAD P K, PROPRIETOR, CHICAGO
PALLATHUR HOUSE, URDOOR P O, ADOOR, URDUR, KASARAGOD, KERALA- 671543

Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4178137    16/05/2019
MOHAMED FAIZ
B-10, Kawadiar Gardens, Kawadiar P.O., Trivandrum, Kerala, India
An Indian National

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
services relating to providing of food and drink; food cooking services; food preparation services; coffee, tea and juice bar services; snack-bar services; cafe and cafeteria services; bar and bistro services; cocktail lounge services; hotel and restaurant services, including sit-down service of food and take-out restaurant services; preparation and provision of food and drink for consumption on and off the premises; fast-food restaurant services; restaurants featuring home delivery; catering services; mobile restaurant services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4178200  16/05/2019
YUPP FOODS PRIVATE LIMITED
15, Gulsen E Equbal Society, Nr. Haider Nagar, Juhapura, Ahmedabad - 380055
PRIVATE LIMITED COMPANY
Proposed to be Used
AHMEDABAD
PROVIDING FOODS & DRINK, SNACK-BARS, CAFES, CAFETERIAS, SNACK, HOTEL, RESTAURANTS, SELF SERVICE
RESTAURANTS, FAST FOOD RESTAURANTS, RESTAURANT CHAIN, TEMPORARY ACCOMMODATION, BAR SERVICES,
TOURIST INN SERVICES, RESORT LODGING SERVICES AS INCLUDED IN CLASS 43
4178704  17/05/2019
PALLAVI DILIP KULKARNI
Shop No. 18, Castalia CHS, Seven Star Lane, Pimple Saudagar, Opp Maxcare Hospital, Pune – 411017, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :30/10/2018

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, CAFÉ SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD CAFE
4178953  17/05/2019
SREEDEEP TALUKDAR CHOWDHURY
4/4 Rupasi Villa, 43 New G.T.Road, Uttapara-Kotrung Municipality, PO Uttapara, PS Uttapara, DIST Hooghly, Pin-712258
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :07/02/2018
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.RESTAURANT SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4179394  19/05/2019
RAJAT RIALCH
273 Vijay Veer Awas Yojna Sector-18 Dwarka Delhi Pin 110070
Individual Firm

Address for service in India/Attorney address:
RITESH KUMAR GUPTA
A-2, Upper Ground Floor, Plot No- 10-B, 10-C, 14-A & 14-B, Khasra No.816, Lal Dora Extnt, Near Syndicate Bank, Sant Nagar Burari, Delhi-110084

Proposed to be Used
DELHI
Restaurants, Home Delivery of Food Products, Catering Services
MR. CHAKRADHAR REDDY PARVATHREDDY
PLOT NO. 20, HUDA TECHNO ENCLAVE, MADHAPUR, HYDERABAD - 500081, TELANGANA, INDIA.

Individual

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI

BANQUETING SERVICES; PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS;
RENTAL OF BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
GRA INNS PRIVATE LIMITED
278/81/303 B, CHANDRA NAGARI, AISHBAGH ROAD, LUCKNOW (UTTAR PRADESH)-226004

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Proposed to be Used
DELHI
Hotel and restaurant services, Hotel and motel services, Hotel room reservation services, Services for providing food and drink, and temporary accommodation, Serving food and drink in restaurants and bars, Catering services, café services, Coffee and tea bars, Wine bars, Snack-bars, Fast food restaurants, Hotels, Hotel services, Hotel reservations, Hotel information services, Hotel restaurant services, Hotel catering services, Arranging hotel accommodation, Hotel and restaurant reservation services, Hotel, bar and restaurant services, Resort hotels, SERVICES IN LUCKNOW ONLY.
4180841    20/05/2019
DUN HAMSTON INDIA PVT. LTD.
4TH FLOOR, 2439/1284, NEAR PAU GATE NO. 1, KARTAR BHAWAN COMPLEX, FEROZEPUR ROAD, LUDHIANA (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Self-service Restaurants, Cocktail Lounge, Banquet Services, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlours.
4181038  20/05/2019
M/S. DAILY NUTRITION ASSURED LIMITED LIABILITY PARTNERSHIP
NO.-526, SIDDAPURA, WHITEFILED POST, BANGALORE, KARNATAKA-560066
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

CHENNAI

services for providing food and drink; temporary accommodation including hotels, restaurants, guest house, banquet halls, bars, self services restaurants, catering services and takeaway restaurant

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
FOR THE LOVE OF CHAI

4182281  21/05/2019
VISHAL ALIAS AJAY DEVGAN
CHALET AMAR, 1ST FLOOR, BEHIND CRITICARE HOSPITAL, PLOT NO.41/43, GULMOHAR ROAD NO.1, JVPD, MUMBAI
400049 MAHARASHTRA INDIA
A INDIAN NATIONAL

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1929,  25/11/2019  Class 43

MR. MOHD YUNUS
Subhash Chowk, Opposite to Indian Red Cross Society, Memontower, Akola – 444 001
Individual

Address for service in India/Attorney address:
ADV.MAHADEV A CHAVAN
QUICK LAW ADVISORY,D-18,Room no 2,Tiranga CHS,Sector-25,Next to Amrutha School,Juinagar Navi Mumbai-400 706,

Proposed to be Used
MUMBAI
Providing of Food & Drink

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4183646  22/05/2019
CHIT CHAAT
956, GOKUL DHAM COMPLEX, BLOCK - I, JESSORE ROAD, LAKE TOWN, KOLKATA- 700055
PARTNERSHIP FIRM
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHL,Y,PIN 712 235,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Services for providing food and drink; temporary accommodation , Cafe restaurants, momo shop,, Catering for the provision of food and beverages, Catering in fast - food cafeterias, Catering of food and drinks, Coffee shops, Coffee-house and snacks-bar momo bar & services. Fast food and non-stop restaurant services. Fast-food restaurants, Fast-food restaurants and snack bars included in Class 43

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ASHV HOSPITALITY SERVICES
F 7-50, Sector 15, Rohini, Delhi
A Partnership Firm

Address for service in India/Attorney address:
L.S DAVAR & CO.,
L.S. DAVAR & CO., PATENT & TRADEMARK ATTORNEYS 5/1, 1ST FLOOR, KARKAJI EXTENSION, NEW DELHI-110019

Proposed to be Used
DELHI
Services for providing food and drink

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
H.O.D RESTAURANT

418804   27/05/2019
MD. ARSHAD JAMAL
HOUSE NO-13, A/2, SARAI JULLENA, NEW DELHI-110025
PROPRIETOR

Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/01/2015

DELHI
Services for providing food and drink; temporary accommodation

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4226747   05/07/2019
MANGLA INDUSTRIES PRIVATE LIMITED
D-11, 1ST FLOOR, PRASHANT VIHAR, DELHI-110085
BODY INCORPORATE
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Restaurants, Catering (Food and drink -), Food preparation, Resort hotels, Cafeterias, Accommodation services,
Banqueting services, Providing banquet hall facilities, Food and drink catering for banquets, Providing banquet and
social function facilities for special occasions.
4299072    20/09/2019
NEERAJ BANSAL
F-5/18 KRISHNA NAGAR,ASHOKA NURSING HOME,DELHI
PROPRIETOR
Address for service in India/Agents address:
RAJESH KUMAR.
908, 9th floor, Gaur Ganga-2, Sector-4, Vaishali, I.E. Sahibabad, Ghaziabad, Uttar Pradesh-201001.

Proposed to be Used
DELHI
RESTAURANT SERVICES
4305753  27/09/2019
SHILPI DHAMIJA TRADING AS SNEAK OUTRAVELS
38, Jacaranda Marg, DLF Phase - 2, Gurugram - 120002, Haryana
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :15/09/2017
DELHI
Agency services for booking hotel accommodation.
4306711 28/09/2019
VASANTH P V, PROPRIETOR, KALPAKA RESTAURANT
No 144/318, T T ROAD, ROYAPETTAH, CHENNAI- 600014
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Restaurant
4306990  28/09/2019
YASH BOHRA
C701 Orchid Enclave Opp Jankalyan Bank JB Nagar Andheri East Mumbai 400059
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :17/10/2017
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4307171  28/09/2019
MARKON HOMES PRIVATE LIMITED
Flat No 001, Sai Yuti Homes #11, 1st Flr 2nd Main, Munnekolala Marathalli Bangalore - 560037 Karnataka
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Restaurant services.
4307819  30/09/2019
SHUBHAM PRUTHVIRAJ GAIKWAD
6-B SUSHIL NAGAR BHARTI VIDYAPEETH, JULE SOLAPUR, SOLAPUR 413004
Individual
Address for service in India/Agents address:
ZAHEERUDDIN MOINUDDIN SHAIKH
278, UDAY NAGAR, FISH MARKET, OPP. SB.I., SAKINAKA, ANDHERI(E), MUMBAI-400072.

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation.
4308251   30/09/2019
SHASHI RANJAN PIYUSH
H.NO-LIG-284, S.C.BOSE NAGAR, GORAKHNATH, GORAKHPUR, UTTAR PRADESH-273015
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
DELHI
Restaurant services, temporary accommodation, hotel services, cafeteria services, hotel reservations, food and drink catering, for temporary accommodation [management of arrivals and departures], temporary accommodation reservations.
4308503    30/09/2019
RAJGUN
SF: NO:11 SHANMUGA LAYOUT, VADKUTHOTTAM, PARAPALAYAM, MANGALAM RAOD, TIRUPPUR
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation.
4309142  01/10/2019
KARANBIR SINGH BHATIA
Orwind Incorporation, D-26, First Floor, Naraina Vihar, New Delhi-110028
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Services for providing food and drinks; snacks bar, fast food restaurant services, outdoor catering, cafeteria, take away food services; Temporary accommodation, Guest house services, Hotel, Motel and Resort services
4309894  01/10/2019

MR. SANJAY ALEX
No. 697, 5th Main, 8th Cross, New Thippasandra Post, H.A.I. 3rd Stage, Bangalore – 560075, Karnataka
An Indian National

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI
43 in respect of hotel, motel and resort services; resort lodging services; restaurants; temporary accommodation; hospitality services (accommodation); rental of rooms; homes (tourist -); tourist inn services; providing food and lodging in health resorts that specialize in promoting patrons’ general health and well-being; bar and catering services; preparation and provision of food and drink for consumption on and off the premises; fast food restaurant services; snack bars; takeaway food and drink services; cafes; cafeterias; ice cream parlors; coffee, tea and juice bar services; services for providing food and drink; reservation of rooms for travelers; reservation and booking services for hotels, restaurants and holiday accommodation; reservation of tourist accommodation.
4309937 01/10/2019
ARUN TRIKHA
A-47, BLOCK-A, SECTOR-49, NOIDA, GAUTAM BUDDHA NAGAR, NOIDA, UTTAR PRADESH-201 301
Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4310094  02/10/2019
PRIYANKA DHINGRA
T-29/L26, 2 ND FLOOR, 20 NUMBER ROAD, BALJIT NAGAR, WEST PATEL NAGAR, DELHI-08
PROPRIETORSHIP
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION IN CLASS-43
4310551  02/10/2019
K.K.ABDULLA
Kinattinkara, North Paravoor, Kunjithai, Vadakkekara, Ernakulam DT, PIN: 683522
INDIVIDUAL PROPRIETOR

Address for service in India/Attorney address:
JOHN VADASSERY
J V & ASSOCIATES COMPANY SECRETARIES ROOM # 44/783, FIRST FLOOR, PENTA ESTATE, PALARIVATOM, KOCHI-682025

Proposed to be Used
CHENNAI
Hotels, Motels, Restaurants, Catering services and other services for providing food and drink & temporary accommodation.
4311252  03/10/2019
BOLLEPALLI RATNAKUMARI
D.NO:4-236,F.NO-403,GANESH VIHAR APARTMENTS,NEAR MUNCIPAL HIGH SCHOOL, PORANKI (RURAL), KRISHNA, ANDHRA PRADESH-521137.

PROPRIETARY

Address for service in India/Attorney address:
KANAKA DURGA CH
D NO 48-3-31,1ST FLOOR, SRI SAI NILAYAM, DAY&NIGHT HOSPITAL ROAD, NEAR RAMA TALKIES, SRINAGAR, VISAKHAPATNAM-530016. ANDHRA PRADESH, INDIA.

Proosed to be Used
CHENNAI

services provider for temporary accommodation.
4311958  04/10/2019

KB'S FOODWORKS
30, Harish Mukherjee Road, Kolkata - 700025
SERVICE PROVIDER
An Indian Partnership business

Address for service in India/Attorney address:
SHUMANTO GUPTA
38A, NARSINGHA AVENUE, KOLKATA-700 074

Proposed to be Used
KOLKATA
Providing services in the field of Restaurant, Catering and Food Platters.
THE FLAVOURS KITCHEN
B-17/1, Krishna Nagar, Delhi - 110051
Partnership Firm

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
DELHI
Services for Providing Food and Drink; Temporary Accommodation
4315459  09/10/2019

ARCTIC HOTELS AND RESORTS PRIVATE LIMITED
trading as; ARCTIC HOTELS AND RESORTS PRIVATE LIMITED
49/322 A, N.H.BYE PASS, VYTTILA P.O., COCHIN-682019 KERALA, INDIA.
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR, SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used
CHENNAI
HOTEL, MOTEL, RESTAURANTS, SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMODATION
4315753  09/10/2019
HARISH K
NO.29,15 TH CROSS,KALYANANAGAR, MOODALAPALYA,KALYANANAGAR,BANGALORE-72. KARNATAKA INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
B N SUNIL KUMAR
#11/1, 3rd Floor, East Circle Road, V.V. Puram, Bangalore-560004

Proposed to be Used
CHENNAI
SERVICES OF PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4315877  09/10/2019
R.K.VIJAYA SANKAR
NO.1, SIDHI VINAYAGAR KOVIL STREET, MUTHURANGAN SALAI, T.NAGAR- CHENNAI-600017
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation.

Transliteration : Shankar is the name of a person. KUZHAMBU KADAI - Gravy Shop
4315878 09/10/2019
ANKIT JAKHODIA
28/18-A, KAMLAL TOWER, KANPUR-208001 U.P.
Individual
Address for service in India/Attorney address:
SAJID IQBAL
116/129 ADARSH NAGAR RAWATPUR MANOJ CYCLE LANE KANPUR 208019 U.P.
Proposed to be Used
DELHI
Services for providing food, Beverages, Chocolate Products and drink; temporary accommodation
4316238   09/10/2019
DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation including without limitation canteen services; cafeteria services; café services; food and drink catering; personal chef services; restaurant services; self-service restaurant services; snack-bar services.
4316735  10/10/2019
BENNETT, COLEMAN & COMPANY LIMITED
The Times of India Building, Dr. D. N. Road, Fort, Mumbai – 400001
Body Incorporate

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Proposed to be Used
MUMBAI
Services for preparation, provision and serving of food and drink; Providing of temporary accommodation; Take-away food and drink services.
4316737    10/10/2019
BENNETT, COLEMAN & COMPANY LIMITED
The Times of India Building, Dr. D. N. Road, Fort, Mumbai – 400001
Body Incorporate

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Proposed to be Used
MUMBAI

Services for preparation, provision and serving of food and drink; Providing of temporary accommodation; Take-away food and drink services.
4316763  10/10/2019
IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi-110001.
A Company incorporated under the Companies Act, 1956 with limited liability.

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
DELHI
Services for Providing Food and Drink; Temporary accommodation; Hotel Services.
4317081  10/10/2019
ZAHEER ALAM
Near Dr Usman Siddiqui, Qazi Tola, Beldaran, Moradabad-244001 Uttar Pradesh, India
Biryaani Shop
PROPRIETOR
Proposed to be Used
DELHI
HOTEL, RESTAURANT AND CATERING SERVICES, FOR PROVIDING FOOD AND DRINK
4318582  11/10/2019
GAGAN LAKHAN PAL
64/4 LOWER BAZAR, SHIMLA URBAN(T), SHIMLA G.P, SHIMLA URBAN, HIMACHAL PRADHESH 171001
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4319516   14/10/2019
MR. PURSHOTTAM KUMAR TRADING AS BAKEBOOK.
78, RISHABH VIHAR, DELHI-110092.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
MRS. LEENA SUDHIR MORDE
Plot No. 4, S.No.206/3, Viman - Nagar, Pune – 411014,
Individual

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
To be associated with:
3605139

MUMBAI
Services for providing food and drink and temporary accommodation.
Jet Phyigital Sports
4319876  14/10/2019
JET SYNTHESYS PVT LTD
101-104, First Floor, Metro House, Mangaldas Road, Pune 411001
Proprietor
Proposed to be Used
MUMBAI
Cafeteria services; Snack-bar services; Restaurant and bar services.
AWFIS SPACE SOLUTIONS PRIVATE LIMITED
A - 16, FIRST FLOOR, ARUNA ASAF ALI MARG, QUTUB INSTITUTIONAL AREA, NEW DELHI - 110076
Private Limited Company

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025

Used Since :07/03/2018

To be associated with:
2959492, 2959504

DELHI
SERVICES FOR PROVING FOOD AND DRINK AND TEMPORARY ACCOMMODATION.
4320439  14/10/2019
ETENIA HOSPITALITY LLP
06 Royal Fort Apts, No 143, 8th Main, 14th cross, Malleswaram Bangalore 560003
An Indian Partnership Firm
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :01/07/2019
CHENNAI
Services for providing food and drink; Temporary accommodation; Bar services; Bartending services; Wine bar services; Hotel, restaurant and cafe-restaurant services; cocktail lounge services; Restaurants featuring home delivery; Provision of conference, exhibition and meeting facilities; Rental of banquet and social function facilities for special occasions; Food and drink catering for banquets; Snack bars; food preparation for others on an outsourcing basis; providing food and drink catering services for concerts, conventions and exhibitions; providing food and drink as part of hospitality services
4322075  16/10/2019
CHANDRAKANT GUNVANTRAI TRIKMANI
E 401, SAMRAJIYA APPARTMENT (TOWER) NEAR MANAV MANDIR DRIVE IN ROAD, AHMEDABAD 380052 GUJARAT
Proposed to be Used
AHMEDABAD
RESTAURANT SERVICES, FAST FOOD RESTAURANTS, CAFETERIAS INCLUDED IN CLASS – 43.

4322075  16/10/2019
CHANDRAKANT GUNVANTRAI TRIKMANI
E 401, SAMRAJIYA APPARTMENT (TOWER) NEAR MANAV MANDIR DRIVE IN ROAD, AHMEDABAD 380052 GUJARAT
Proposed to be Used
AHMEDABAD
RESTAURANT SERVICES, FAST FOOD RESTAURANTS, CAFETERIAS INCLUDED IN CLASS – 43.
4322280  16/10/2019
MRS. RILJA JOSEPH
M/s RILJA’S KITCHEN, SHANTI NAGAR, NEAR KINFRA BUS STOP, TRIPUNITHURA, COCHIN-682 301, KERALA
INDIVIDUAL

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA

Used Since: 01/04/2019

CHENNAI
CATERING SERVICES OUTDOOR CATERING, CAFES & CAFETERIAS, RESTAURANT, SELF SERVICE RESTAURANTS, FAST FOOD, HOTELS, PROVIDING OF FOOD AND DRINK, TEMPORARY ACCOMMODATION, REST HOMES, RESORT LODGING SERVICES
4322618  16/10/2019
MR. SUKPRAN MANAN SHAH
ROLL CRAFT SHOP NO. 40, KAMDHENU SHOPPING CENTRE, LOKHAND WALA COMPLEX, ANDHERI - WEST, MAHARASHTRA, INDIA
Individual
Address for service in India/Attorney address:
S A ASSOCIATES
B-303, MAHESH SMRUTI CHS, NEXT TO SAI HOMES, BEHIND ATMARAM PARK, KOLWADI, DONGARPADA, VIRAR WEST - 401303, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
Providing Food And Drinks, Temporary Accomodation, Hotel And Lodge Services, Cafe And Coffee Bar, Restaurant Services, Foods And Drinks Take Away Services, Canteen Services, Snack - Bars And Bar Services Included In Class 43.
4322948 17/10/2019
JAYANTI VAVIYA
trading as; AMBAVI AMRUTTULYA
BUILDING -1, 205, SLUN DEVLT, DHANJIWADI, E.R.S.MARG, MALAD (EAST), MUMBAI-400097, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
TRADE MARK APPLICATION

Trade Marks Journal No: 1929 , 25/11/2019  Class 43

4323199  17/10/2019
WHITECLOUD HOSPITALITY PRIVATE LIMITED
135, SULTAN NAGAR GUJAR KI THADI JAIPUR
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SIDHI MAHESHWARI
64, GREATER KAILASH COLONY, BEHIND APEX MALL, LAL KOTHI, TONK ROAD JAIPUR 302016
Used Since :01/10/2019

AHMEDABAD
CATERING SERVICES, SUPPLY OF PACKED LUNCH, DINNER, TAKE AWAY, RESTAURANT SERVICES.
4323201   17/10/2019
WHITECLOUD HOSPITALITY PRIVATE LIMITED
135, SULTAN NAGAR GUJAR KI THADI JAIPUR
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SIDHI MAHESHWARI
64, GREATER KAILASH COLONY, BEHIND APEX MALL, LAL KOTHI, TONK ROAD JAIPUR 302016
Used Since :01/10/2019
AHMEDABAD
CATERING SERVICES, SUPPLY OF PACKED LUNCH, DINNER, TAKE AWAY, RESTAURANT SERVICES
Proposed to be Used

DELHI

Temporary accommodation; Providing food and beverages; Pet day care services; Dog day care services; Boarding kennel services; Accommodation reservation services; reservation of temporary accommodation; Café services; Providing information about temporary accommodation via the Internet; Providing information about temporary accommodation services; cattery services; Provision of temporary lodgings.
4323331  17/10/2019
VAV HOSPITALITY LLP
122, SCE-9, VIDYA VIHAR APPARTMENT, ROHINI, NORTH WEST DELHI, 110085
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
services for providing food and drink temporary accommodation
4323908  17/10/2019
VIJAYKUMAR KADADI
M/s We Timmies Flat No.6181, Tower No.6, Prestige Bagamane Temple Bells, Rajarajeshwari Nagar, Bangalore-560 098
Proprietor
Address for service in India/Attorney address:
KOMALA T.
NO. 11, 3rd floor, 2nd A Main Road, Byraveshwara Nagar, Bengaluru - 560072
Proposed to be Used
CHENNAI
Services For Providing Food and Drink, Temporary Accomodation
FALANI MASTANI
4324625  18/10/2019
MR. SAKET S/O BRIJMOHAN BHARTIA
C/O BHARTIA HOUSE, OPPOSITE 4 BUNGLOWS, GAURAKSHAN ROAD, AKOLA-444001.
INDIVIDUAL
Address for service in India/Attorney address:
SANDEEP BABAN PANDE
PLOT NO. 79, MAHAKALI NAGAR, BADRINATH LAYOUT, MANEWADA RING ROAD, NAGPUR-440034
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4326416  21/10/2019
PALLAVI HEMANT MAHESHWARI
3 RASTA PETH, PANKAJ TERRACE, NEAR APOLLO CINEMA, PUNE-411011
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
KAJA NIZAMUDEEN A K
trading as ;AHAMADHIYA BIRIYANI AND CATERING SERVICES
NO.1, ANGAPPAN STREET, MANNADY, CHENNAI - 600001 TAMILNADU INDIA
SOLE PROPRIETOR

Proposed to be Used
CHENNAI
CATERING SERVICES
4327270  22/10/2019
NIBHRANT DARSHAN SHAH
15, RAITAN, ABDUL GAFAR KHAN ROAD, WORLI SEA FACE, MUMBAI 400030, MAHARASHTRA INDIA

Proposed to be Used
MUMBAI
HOSPITALITY SERVICES (ACCOMMODATION), HOSPITALITY SERVICES (FOOD AND DRINK), CATERING SERVICES FOR HOSPITALITY SUITES, RESTAURANTS, PROVIDING FOOD AND DRINK IN RESTAURANTS AND BARS AND ANY OTHER SERVICES PROVIDED BY THE HOSPITALITY INDUSTRY.
CRUNCHILICIOUS

4328064   22/10/2019
FRONTIER BISCUIT FACTORY PVT. LTD.
C-35/10, Lawrence Road, Delhi-110035
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation;
Trade Marks Journal No: 1929, 25/11/2019 Class 43

AKKANDY NADOOLAYIL SHAHIR
AMEENAS, PARAL PO, THALASSERY, KANNUR DT, KERALA- 670671, INDIA
sole proprietor

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Used Since: 12/02/2013

To be associated with:
3077630

CHENNAI
SELF-SERVICE RESTAURANTS; RESTAURANTS; HOTELS; MOTELS; SNACK-BARS; CAFÉS; CAFETERIAS; CANTEENS;
CATERING (FOOD AND DRINK); PROVIDING CAMPGROUND FACILITIES; HOLIDAY CAMP SERVICES; SERVICES FOR
PROVIDING FOOD AND DRINK; TEMPORARY ACCOMODATION BEING INCLUDED IN CLASS 43
GHEE SHAKKAR

4328924   23/10/2019
RAVI KUMAR YADAV
B-505, Hari Marg, Malviya Nagar
Individual

Address for service in India/Attorney address:
DEEPAK SINGHAL
H-310, Sushant Shopping Arcade, Gurgaon - 122 002

Proposed to be Used
AHMEDABAD
Restaurants services, snack-bar services, cafeteria services, food and drink catering and ice cream parlour
Hoichoi

4329934  24/10/2019
GOUTAM DAS
139/D, A.C. Road, P.O: Khagra, Dist: Murshidabad, West Bengal- 742103.
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
BIRTHRIGHT

4330238  24/10/2019

DS INNOVATIVE PRODUCTS LLP
4828/24, plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI

Services for providing food and drink; temporary accommodation
DANGI PATIS

4330586  24/10/2019

MR. SHRIKANT DANGI TRADING AS DANGI PATIS

392, Sakhu Niwas, Aatreya Society, Gokhlenagar Road, Pune- 411016.

Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTOR

Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Used Since :03/11/1987

MUMBAI

PROVIDING FOOD AND SNACKS.
Trade Marks Journal No: 1929, 25/11/2019

KASULA VINOD KUMAR
13/115/1 P&T COLONY DILSHUKNAGAR 500060 SAROOR NAGAR HYDERABAD
INDIVIDUAL

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK.

4330982  25/10/2019

DIE HARD MILK SHAKES
4331029  25/10/2019
DNR FOODS PRIVATE LIMITED
House Number 2, Piyali Phukan Road, Rehabari, Guwahati Assam - 781008
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :16/09/2019

KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4331095 25/10/2019
SIDDHARTH GOEL, PROPRIETOR OF MANGO PIE
429/11, VINOD BHAWAN, KUTCHERY ROAD, AJMER-305001 RAJASTHAN
proprietor and service provider
Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA
Used Since: 24/12/2000

AHMEDABAD
Services for providing food and drink; temporary accommodation
4331115  25/10/2019

ROCCO INTERNET PRIVATE LIMITED
23 NORTH BOAG ROAD , BLOCK C , MANDIRA APARTMENTS , T NAGAR , CHENNAI - 600017

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtak Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Services for providing food and drink; Temporary accommodation
THE TEACHER’S CAFE

4331517 25/10/2019
SREEDEV C L
TC 92/186 (4), THIRUVATHIRA, PULIKKAL LANE, KUDAVOOR, ANAYARA P.O, TRIVANDRUM, KERALA - 695029

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Restaurant services, Services for providing food and drink; Temporary accommodation
CRAVEBITES
4331810 25/10/2019
GLADWILL HOSPITALITY PRIVATE LIMITED
S-14, 2ND FLOOR, STAR CITY, PLOT NO. 01A, DISTRICT CENTRE, MAYUR PLACE, MAYUR BIHAR, DELHI - 110091
BODY INCORPORATE
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT, BAR, PUB.
SEEMA RAJAPPAN NAIR
MUNDARATHU HOUSE, ITHITHANAM POST, CHANGANACHERRY, KOTTAYAM – 686535, KERALA, INDIA.

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
HOTEL SERVICES, RESTAURANT SERVICES, CAFE AND BAR SERVICES, JUICE BAR SERVICES, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, MOBILE CAFE SERVICES FOR PROVIDING FOOD AND DRINK, PREPARATION OF FOOD AND DRINK FOR IMMEDIATE CONSUMPTION, PROVIDING FOOD AND DRINK IN INTERNET CAFES, TAKEAWAY FOOD AND DRINK SERVICES, MOBILE RESTAURANT SERVICES, FAST FOOD AND NON-STOP RESTAURANT SERVICES.
4332221    26/10/2019
DIPAK VITTHAL BORAWAKE
Shop No. 09,10, Ivana Society, Sr. No.17/4A/788, Datta Mandir Road, Mangal Nagar, Wakad, Pune-411033
Proprietorship

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH, BEHIND SHANTAI HOTEL, PUNE-411011
Used Since :20/10/2018

MUMBAI
Restaurant, Bar and Cocktail Lounge Services, Pubs
4332222 26/10/2019
DIPAK VITTHAL BORAWAKE
Shop No. 09,10, Ivana Society, Sr. No.17/4A/788, Datta Mandir Road, Mangal Nagar, Wakad, Pune-411033
Proprietorship

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011

Used Since: 20/10/2018

MUMBAI
Restaurant, Bar and Cocktail Lounge Services, Pubs
MASALA GALLERY

4332433   26/10/2019

SANJANA CHAVAN

PLOT NO – 32, FLAT NO – 13, SHIVSHRUSTI, KURLA (E), MUMBAI – 400 024

Sole Proprietor

Address for service in India/Attorney address:

GB LEGAL ASSOCIATES

B 203 Sai Sagar Complex, Palm Beach Road, Plot No. 5, Sec 13, Sanpada, Navi Mumbai 400705

Proposed to be Used

MUMBAI

FOODS & DRINKS, RESTAURANT SERVICES & TAKE OUT RESTAURANT SERVICES
4332483  27/10/2019

PRAMOD CHAND PRASHACHAND JAIN
A/3 MATANGI FLAT KANKARIA GORDHANWADI CHAR RASTA AHMADABAD CITY AHMADABAD GUJARAT 380028

The Trademark Act of 1999

Address for service in India/Attorney address:

VRIJ KISHORE CHAUDHARY
No.52, General Muthaiya Mudali Street, Sowcarpet, Chennai-600 079

Proposed to be Used

AHMEDABAD

Services for providing food and drink; Temporary accommodation
4332527 27/10/2019
SHABEER ALI, S/O. MUHAMMED.
Thorappa House, Anakkayam (P.O), Munduparamba, Malappuram District, PIN- 676 509, Kerala, Proprietor of M/s. LAICA, Thorappa, Anakkayam (P.O), Munduparamba, Malappuram District, PIN- 676 509, Kerala.
Proprietor duly represented by Trademark Attorney.

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

Proposed to be Used
CHENNAI
Providing of food and drinks in restaurants and bars, mobile cafe services for providing food and drink, Hotel, restaurant and catering services, providing food and drink and temporary accommodation, cafe and cafeteria services, tea room services, hotel reservation services, coffee shop services, snack bar and canteen services, hotel, motel and boarding house services, resort lodging services, providing food and beverages.
ITHATHA'S KITCHEN
No 9/180A, Eranholi Gramapanchayath, Thalassery, Kannur, Kerala 670107, Represented by its Managing Partner Najeer Abdul Azeez
Partnership firm

Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT. TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation

Trade Mark : ITHATHA'S KITCHEN
INSTA STORIES

4333570  30/10/2019

KOMAL GUPTA
A-166, SUBHASH NAGAR SHOPPING CENTRE, JAIPUR-302016, RAJASTHAN

individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used

AHMEDABAD

HOTEL AND RESORT SERVICES; RESTAURANTS, BAR AND COCKTAIL LOUNGE SERVICES; CAFETERIA, PROVIDING
CONFERENCE, EXHIBITION AND MEETING FACILITIES; PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR
SPECIAL OCCASIONS; CATERING FOR THE PROVISION OF FOOD AND BEVERAGES.
WILDBUCK COTTAGE

4333589  30/10/2019
MR. WILFRID LANFRANK DINIZ TRADING AS WILDBUCK COTTAGE
Sy No. 97/2, Katem, Mulem Salcete, Goa- 403 705

Sole Proprietor

Address for service in India/Attorney address:

LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation
Vindhyavilas Wildlife Resort

4333743  30/10/2019
OBEROI HOTELS PRIVATE LIMITED
7 Sham Nath Marg Delhi-110054
A Company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation.
M/S. PM GROUPS
NO. 60, MEHER COMPLEX, BHIMENAHALLI, MANCHANAYAKANAHALLI POST, BIDADI HOBLI, RAMANAGARA TALUK, RAMANAGARA– 562109, KARNATAKA, INDIA.

PARTNERSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI

HOTEL SERVICES, RESTAURANT AND CAFE SERVICES, BAR SERVICES, MOBILE RESTAURANT SERVICES, PROVIDING FOOD AND DRINK IN RESTAURANTS, HOTEL ACCOMMODATION RESERVATION SERVICES, TAKE-AWAY FOOD AND DRINK SERVICES, COCKTAIL LOUNGE SERVICES, CATERING SERVICES.
OB TASTY FOODS LLP
F-8, Upper Ground Floor, Shaheen Bagh, Abul Fazal Enclave Part-2, Jamia Nagar, New Delhi (110025)
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
DELI

Fast Food Restaurant, Fast-food restaurant services, Cafe, Ice-Cream parlours, Ice-Cream parlours services, Food and drink catering, Hospitality services [accommodation], Hospitality services [food and drink], Catering services for hospitality suites, Corporate hospitality (provision of food and drink).
FarmerMart
4334416  31/10/2019

JAYAKUMARA C R
No 19, MIG 2, KPHB 9th Phase, Kukatpally, Hyderabad-500072

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :29/10/2019

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, CAFETERIA SERVICES, CANTEEN SERVICES, HOTEL SERVICES, FOOD AND DRINK CATERING, RESTAURANT SERVICES, RENTAL OF TEMPORARY ACCOMMODATION, TEMPORARY ACCOMMODATION RESERVATIONS, CAFÉ SERVICES, BAR SERVICES
KADISHA

4334446  31/10/2019

SPECIALITY RESTAURANTS LIMITED
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used

MUMBAI
Services For Providing Food And Drink; Temporary Accommodation; Restaurants; Restaurants (Self Services); Bars; Snack-Bars; Lounge Services; Hotels; Cafes; Cafeterias; Canteens; Caterings; Takeaway Outlets; Banquet Hall; Food Courts
HUBUN
4334447  31/10/2019
SPECIALITY RESTAURANTS LIMITED
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
Services For Providing Food And Drink; Temporary Accommodation; Restaurants; Restaurants (Self Services); Bars; Snack-Bars; Lounge Services; Hotels; Cafes; Cafeterias; Canteens; Caterings; Takeaway Outlets; Banquet Hall; Food Courts
LITTLE MILLENNIUM EDUCATION PVT LTD
514, UDYOG VIHAR, PHASE-III, GURGAON Gurgaon
The company is incorporated under The Companies Act, 2013

Address for service in India/Attorney address:
BHAVNA GANDHI
97, Hope Apartment, Sector 15, Part-II, Gurgaon, Haryana - 122001, India

Proposed to be Used
DELHI
Providing nurseries and day care services, Pre-schooler and infant care centres, Crèche services, Temporary accommodation, Services providing food and drink; Providing information about creche services, Day-nursery services.
4335451  01/11/2019

PALAPARTHI CRISSE
S/O VARGIL KUMAR, 23/187 NEAR NOBLE COLLEGE, MACHILIPATNAM, KRISHNA, ANDHRA PRADESH-521001
THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Restaurant services, Restaurant and bar services, Restaurant, bar and catering services, Pubs
4335686  01/11/2019
M/S. GLASSY BREWERY HOUSE
INFINITY BENCH MARK, PLOT-G1, SHOP NO 8 & 9, BLOCK – GP, SECTOR –V, SALTLAKE, KOLKATA-700091, WEST BENGAL, INDIA.
A PARTNERSHIP FIRM.
Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR, PARIVAR APPARTMENT, ABOVE AMUL SHOP, NEAR WEBEL, RAJARHAT, KOLKATA 700 135, WEST BENGAL, INDIA.
Used Since :15/02/2017
KOLKATA
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION AND BAR.
SHREEMADD

4336121   02/11/2019
SAGAR VILAS KULKARNI
TULASI APARTMENT, SITA GUFAA ROAD, PANCHAVATI, NASHIK – 422003
INDIVIDUAL OR SOLE PROPRIETOR

Address for service in India/Agents address:
SACHIN VIJAY TORASKAR
B/601, MILAP CHS LTD. NEW VERSOVA LINK ROAD, NEAR HDFC BANK, ANDHERI (WEST), MUMBAI-400053.

Proposed to be Used
MUMBAI
RESTAURANT, CAFE, CAFETERIA, SNACK BAR, COFFEE BAR, COFFEE HOUSE, TEA BAR, TEA HOUSE And CARRY OUT RESTAURANT, AND SERVICES FOR PROVIDING FOOD AND DRINK, TAKE OUT RESTAURANT SERVICES; FAST FOOD RESTAURANT SERVICES, CATERING SERVICES; COFFEE AND TEA SUPPLY SERVICES FOR OFFICES; CONTRACT FOOD SERVICES; FOOD PREPARATION; PREPARATION AND SALE OF CARRY OUT FOODS; PREPARATION AND SALE OF HOT AND COLD BEVERAGES, FOOD AND DRINK CATERING.
4336353 02/11/2019
TASTE BUDDIES FOOD PRIVATE LIMITED
VILLA NO 71, ASHOKA-A-LA-MAISON, DHULAPALLY ROAD, KOMPALLY, SECUNDERABAD - 500100, TELANGANA, INDIA.
Private Limited Company
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; PREPARATION OF FOOD AND BEVERAGES; FOOD AND DRINK CATERING.
4336370  02/11/2019
BRIGHT STAR HOTELS PRIVATE LIMITED
The Bristol Hotel , DLF Phase 1 Gurgaon
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
Bar & Restaurant
FEAST & BEAST RESTO & LOUNGE
4337649  04/11/2019
FEAST& BEAST RESTAURANTS PVT. LTD
603 Cabin A, Plot A-4, Nr Chitralekha, Peninsula Park, Veera Desai Rd, Andheri W MUMBAI-400053
A company registered under the Companies Act, 2013
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
FALLA
4338944   05/11/2019
SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
Services For Providing Food And Drink; Temporary Accommodation; Restaurants; Restaurants (Self Services); Bars; Snack-Bars; Lounge Services; Hotels; Cafes; Cafeterias; Canteens; Caterings; Takeaway Outlets; Banquet Hall; Food Courts
Priority claimed from 22/08/2012; Application No. : 011133311 ;India

2481887   20/02/2013
RECKITT & COLMAN (OVERSEAS) LTD
DANSOM LANE HULL HU8 7DS UK
EXPORTERS AND MERCHANTS
A CORPORATION ORGANISED AND EXISTING UNDER THE LAWS OF THE UNITED KINGDOM

Address for service in India/Agents address:
LALL LAHRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Used Since :22/08/2012

DELHI
PROVISION OF MEDICAL AND HEALTH-RELATED INFORMATION, CONSULTANCY AND ADVICE. DISTRIBUTION OF
SCIENTIFIC LITERATURE, REPORTS AND OTHER MEDICAL INFORMATIONAL MATERIALS IN THE FIELDS OF
RESPIRATORY INFECTION AND HEALTHCARE; CREATION AND PROVISION OF GUIDELINES IN THE FIELDS OF
RESPIRATORY INFECTION AND HEALTHCARE; PROVISION OF ONLINE INFORMATION IN THE FIELDS OF
RESPIRATORY INFECTION AND HEALTHCARE.
2840480  11/11/2014
THE GEORGE INSTITUTE FOR GLOBAL HEALTH
PO BOX M201 MISSENDEN ROAD NSW 2050 AUSTRALIA
SERVICE PROVIDER
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/12/2013
To be associated with:
2840475, 2840479
DELHI
MEDICAL SERVICES, MEDICAL ANALYSIS SERVICES, ADVISORY SERVICES RELATING TO MEDICAL PROBLEMS,
ARRANGING OF MEDICAL TREATMENT, HEALTHCARE CONSULTANCY SERVICES (MEDICAL), COMPILATION OF
MEDICAL REPORTS, MEDICAL SCREENING, ADVISORY SERVICES RELATING TO HEALTH, ADVOCACY SERVICES
RELATING TO HEALTH ISSUES, HEALTH SCREENING, HEALTH COUNSELLING, HEALTH CARE, MEDICAL DIAGNOSTIC
SERVICES, MEDICAL HEALTH ASSESSMENT SERVICES, INFORMATION SERVICES RELATING TO HEALTH CARE,
PROVISION OF HEALTH CARE SERVICES, PSYCHOLOGICAL TESTING FOR MEDICAL PURPOSES, PROVISION OF
MEDICAL SERVICES, MEDICAL SCREENING, MEDICAL COUNSELLING, HEALTH RISK ASSESSMENT SURVEYS, HEALTH
ASSESSMENT SURVEYS
ICARE EYE HOSPITAL

3038582  24/08/2015
ISHWAR CHARITABLE TRUST
E-3A, SECTOR-26, NOIDA -201301.
SERVICE PROVIDER
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :14/10/1992
DELHI
SERVICES RELATED TO PREVENTIVE, DIAGNOSTIC AND CURATIVE FIELDS OF OPHTHALMOLOGY
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE EYE HOSPITAL.
3157224  09/01/2016
MS. CHHAVI JHURANI,
B-226A, Greater Kailash Part-1, New Delhi 110048
Service Provider
(An Indian Inhabitant)

Address for service in India/Attorney address:
P2 LEX PERITUS
E-48, 3RD FLOOR, JHILMIL COLONY, DELHI-110095
Used Since :01/01/2016

DELHI
Providing weight loss program services, Medical treatment services provided by a health spa, Beauty care services provided by a health spa.
DIET SAGA
3253534  07/05/2016
YUGANSH GUPTA
trading as ;DIET SAGA
179, GREEN FIELD, NEAR NATIONAL LABORATORY, KOCHAR MARKET ROAD, LUDHIANA-141002 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2012
DELHI
NO EXCLUSIVE RIGHT OVER THE TERM "DIET " ..
3263250  18/05/2016
DR. SUVIR SINGH PROPRIETOR OF MAHAVIR EYE CENTER
trading as ;"MAHAVIR EYE CENTER"
CANTT ROAD, NEAR CENTRAL METHODIST CHURCH, LUCKNOW-226001, U.P.
SERVICES PROVIDER
NEW
Address for service in India/Attorney address:
ESRIE EPR SERVICES
Dharsauna Bazar (Azamgar Road) Cholapur Varanasi-221101
Used Since :04/05/2003
DELHI
EYE MEDICAL SERVICES
3445091   29/12/2016
JITENDRA H. MISTRY
trading as ;JITENDRA H. MISTRY
A-402, EVERES EXPERIA, VASNA BHAYLI ROAD, B/H. BRIGHT DAY SCHOOL, VADODARA-390012, GUJARAT-INDIA SERVICES PROVIDER
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD
SERVICES RELATED TO MEDICAL SERVICE, CLINICS AND HOSPITAL SERVICES INCLUDED IN CLASS – 44

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word GASTROCARE & other descriptive matters.
SONI SALON
3450494  05/01/2017
SILKY SONI
SHILPI SONI
trading as ;SONI SALON
SONI SALON, KOATKAPURA ROAD, NEAR GILL PETROL PUMP, SHRI MUKTSAR SAHIB-152026 (PB.)
SERVICES
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1980
DELHI
Hygiene and Beauty Care Services, Skin Treatment, Hair Care and Treatment, Mehndi Designing, Spa Treatment and Body Massage, Beauty Salon and Beauty Parlour Services.

No exclusive rights over the word SALON.
PARDEEP KUMAR
trading as ;VOLUME PROFESSIONAL SALON & ACADEMY
VILLAGE BANDIAN PO KHOPA MAHAL, PHALAHAR TEH BAIJNATH, BAIJNATH 176125.
SERVICE PROVIDER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :01/05/2015
DELHI
Beauty Salon Services ,Hairdressing.
LIFESPACE HEALTHCARE

3470058  31/01/2017
DR. AJAY JAIN.
trading as ;LIFE SPACE HEALTHCARE.
88, RAJ NAGAR, PITAMPURA, DELHI-110034, INDIA.

SERVICE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2017

DELHI
CLINICAL SERVICES, HOSPITAL, MULTI-SPECIALITY CLINIC, DIAGNOSTIC CENTRE, BEAUTY CARE AND HEALTH CARE SERVICES INCLUDED IN CLASS 44.
3538141  29/04/2017
SANGHVI BEAUTY & TECHNOLOGIES PVT. LTD.
105/2, Sanghvi House, Shivaji Nagar, Pune-411005
Body Incorporate
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :22/04/2015
To be associated with:
3023199
MUMBAI
BEAUTY SERVICES
OURCONFIDANT
3613237  16/08/2017
EVELYN TRADING PRIVATE LIMITED
UNIT NO 903, PENINSULA TOWER -1, PENINSULA CORPORATE PARK, G.K. MARG, LOWER PAREL, MUMBAI - 400013
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
ONLINE MEDICAL SERVICES.
3669648 03/11/2017
DR. PRIYANKA SAXENA TRADING AS AAROGYA SANJEEVANI CLINIC
MIG-22, Lochan Nagar, Near Degree College, Raigarh - 496 001
Sole proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :28/08/2003
MUMBAI
Medical Services
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word Aarogya..
3734114  22/01/2018
BIOGEN ANIMAL HEALTH
No:108 And 109, 4th Main, Vyalikaval Society Layout, Nagawara, Bangalore, Karnataka - 560045
Service Providers
Partnership Firm
Address for service in India/Attorney address:
ANJALI MOTA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu
Proposed to be Used
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR ANIMALS, PHARMACY ADVICE, PREPARATION OF PRESCRIPTIONS BY PHARMACISTS, VETERINARY ASSISTANCE
3771245 06/03/2018
REKHA SHARMA
K 1 TO 4, OPP. 68/333, PRATAP NAGAR, SANGANER, JAIPUR-302033 (RAJASTHAN) INDIA
INDIVIDUAL
Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN
Used Since: 16/11/2010

AHMEDABAD
BODY CARE, BODY PAINT, TATOOS, AND PIERCING WHICH ARE INCLUDED IN CLASS 44

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TATTOO.
SHREE SAINATH HOSPITAL

3800227  09/04/2018
SHRI SAIBABA SANSTHAN TRUST (DR. SURESH KASHINATH HWARE trading as ;SHRI SAIBABA SANSTHAN TRUST
POST. SHIRDI, TAL. RAHATA DIST. AHMEDNAGAR, MAHARASHTRA
Charitable Trust
Address for service in India/Attorney address:
PATEL TEJAL KANUBHAI
A-204, GANADHISH APARTMENT, TITWALA, TAL. KALYAN, DIST- THANE
Used Since :16/05/1964

MUMBAI
Providing Medical Services, Veterinary Services, hygienic and beauty care for human beings or animals.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3803171 11/04/2018
BRIJESH KUMAR BANSIWAL
10-B, BRIJ VIHAR VISTAR, NEAR RAILWAY FLYOVER, JAGATPURA, JAIPUR-302017 (RAJASTHAN) INDIA
INDIVIDUAL

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHOME, JAIPUR - 302 001- RAJASTHAN

Used Since: 16/02/2016

AHMEDABAD

HOSPITAL, HOSPITAL MANAGEMENT, BODY CARE, PHYSIOTHERAPY AND REHABILITATION SERVICES WHICH ARE INCLUDED IN CLASS 44

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3808733  17/04/2018  
MS. DIANA ROSE CHARLESWAORTH TRADING AS M/S. CREME NAIL BAR & SALOON  
651-A-11TH -C, ROAD, JODHPUR-342003 RAJASTHAN  
FIRM  
Address for service in India/Attorney address:  
TOTAL REGISTRATION SERVICES  
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, ( RAJASTHAN)  
Used Since :01/01/2018  
AHMEDABAD  
HYGIENE AND BEAUTY CARE SERVICES, BALNEOTHERAPY CENTER, ADVICE GIVEN IN THE FIELDS OF HEALTH, HYGIENE BEAUTY ALL THE AFORESAID SEVICES BEING PERFORMED
SHIELD

Swapneel Hazare Initiative for Exercise & Lifestyle Development

3873704  29/06/2018
SWAPNEEL HAZARE
C-801, Mayfair Meridian, Ceaser Road, Amboli, Andheri (West), Mumbai 400058
Individual
SWAPNEEL HAZARE
C-801, Mayfair Meridian, Ceaser Road, Amboli, Andheri (West), Mumbai 400058
Individual
Address for service in India/Attorney address:
PRERAK HORA
105, A/2, Ganga Vihar, Podar Road, Santacruz West, Mumbai 400054
Proposed to be Used
MUMBAI
Consulting services in the fields of medicine, health and nutrition; food nutrition consultation; dietitian consultation.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SHIELD separately.
3897968 25/07/2018
DR. MONISH KOHLI
15, PALLAVI ROW HOUSE, OPP. MEMNAGAR FIRE STATION, NAVRANGPURA, AHMEDABAD - 380009, GUJARAT, INDIA. INDIVIDUAL

Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHATLODIA, AHMEDABAD - 380 061

Proposed to be Used

AHMEDABAD

DENTAL HYGIENIST SERVICES, DENTAL SERVICES, DENTAL CONSULTATIONS, DENTISTRY, NAMELY TREATMENT OF PATIENTS WITH SNORING, DENTAL IMPLANT SERVICES, PERFORMING RESTORATIVE, DENTAL IMPLANT SERVICES, PROVIDING A WEBSITE FEATUREING INFORMATION FOR PATIENTS IN THE FIELD OF DENTAL HEALTH, VETERINARY SPECIALTY SERVICES PROVIDING ADVANCED DENTAL AND ORAL SURGERY INCLUDED IN CLASS 44.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...

Services restricted in the state of Gujarat only...
HUMAIN DIAGNOSTICS

3907050  03/08/2018

MIRABLE HEALTH SERVICES PRIVATE LIMITED
No. 742, L-166, 5th Main Service Road, Sector 6, HSR Layout, Bangalore, Karnataka 560 102, India
Service Provider
Active Private Limited Company

Address for service in India/Attorney address:
SHARDA BALAJI
437D, Opposite BDA Complex, 5th Cross, Swamy Vivekananda Road, HBR Layout, I Stage, 2nd Block, Bangalore, 560043

Proposed to be Used

CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3907270 04/08/2018
MR. NADEEM AHMED ANSARI
12/3, D Wing, Riddhi Siddhi Complex, Unnat Nagar Road, No. 2, Goregaon West, Mumbai 400062.
Active
Address for service in India/Attorney address:
KAMAL & CO.,
128, Great Western Bldg, 2nd floor, 23, N M Road Extn, Fort, Mumbai 400001
Used Since: 17/11/2012

MUMBAI
BODY WAXING SERVICES FOR HAIR REMOVAL IN HUMANS, HAIR SALON SERVICES, NAMELY, HAIR CUTTING, STYLING, COLORING, AND HAIR EXTENSION SERVICES, SHAVING, MASSAGES, MANICURE, PEDICURE, HAIR AND FACE SPA.
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA.
SYNERGEN BIO PRIVATE LIMITED
Office No. 21 481/C, Shripal Chambers Shaniwar Peth PUNE 411030
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
CHETAN
OFF NO 6 AURANGABAD

Proposed to be Used
MUMBAI

Medical analysis and Hospital Medical services
3924977  24/08/2018

SANTHOSH V
1st Floor, South Block, St John Shopping centre, Pallinada, Palarivattom, Cochin - 682025, Kerala.
single firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Healthcare services, Health clinic services, Medical services, Medical treatment services, Provision of medical services, Pharmacy services, Emergency medical assistance, Medical treatment services provided by clinics and hospitals, Individual medical counseling services provided to patients, Medical laboratory services for the analysis of samples taken from patients.
3954113    24/09/2018
JIIVANESHA GLOBAL SOLUTIONS PRIVATE LIMITED
5/3 BEML LAYOUT, VARATHUR ROAD, THUBRAHALLI VILLAGE, KUNDALAHALLI GATE, BANGALORE - 560066.
Body incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :01/02/2015

CHENNAI
Medical counselling services, Health counselling, Nutrition counselling, Counselling relating to diet, Weight reduction diet planning services, Psychological counselling, Counselling relating to the psychological treatment of medical ailments, Meditation services.

Subject to the mark is allowed as whole and no exclusive rights to the descriptive matters except substantially as shown in the form of representation..
3958117  27/09/2018
NY CINEMAS LLP
5-6, Sheetal Apartment, Ground Floor, Opp. Chandan Cinema, Juhu, Mumbai-400049
Indian National

Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
NEWINDOREHOSPITAL

3962138    02/10/2018
MR. LAXMINARAYAN SONER TRADING AS NEW INDORE HOSPITAL
109, Sai Sharddha Palace Colony, MR-10, INDORE (M.P.)

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
MUMBAI
HOSPITAL
3973316  13/10/2018

ADARSH CO-OPERATIVE HOSPITAL AND RESEARCH CENTER
31, Shivjyoti Colony, N-6, CIDCO, Aurangabad - 431001
Society

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Used Since :10/09/2018

MUMBAI

HEALTHCARE SERVICES

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4008803  27/11/2018
DR. SUPREET GROVER
trading as ;SUPER FIT
A-5, 29 EVERSWEET BUILDING, SEVEN BUNGLOWS, J.P ROAD, ANDHERI (WEST), MUMBAI-400053
Proposed to be Used
MUMBAI
PHYSIOTHERAPY, DIETICIAN, NUTRITIONIST AND WEIGHT LOSS CLINIC INCLUDED IN CLASS - 44
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2618342..
4008856  27/11/2018
SIX SIGMA MEDICARE AND RESEARCH LTD
SATGURUS, OPP. MAHATMA NAGAR WATER TANK, NASHIK 422007
A PRIVATE LIMITED COMPANY
Used Since :01/04/2013
MUMBAI
MEDICAL SERVICES, HOSPITAL SERVICES, HEALTHCARE SERVICES, MEDICAL ANALYSIS SERVICES RELATING TO
THE TREATMENT OF PERSONS PROVIDED BY MEDICAL LABORATORIES
4044286 02/01/2019

SUBHAS MONDAL PROPRIETOR OF M/S. HAIR AGAIN
NO.150/ 1 & 2, HOSUR MAIN ROAD, NEAR FORUM, OPPOSITE BIGBAZAAR, KORAMANGALA, BANGALORE – 560 095, KARNATAKA, INDIA

Proprietorship

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Used Since: 01/05/2015

CHENNAI

HEALTH SPA SERVICES FOR HEALTH AND WELLNESS OF THE BODY AND SPIRIT INCORPORATING MASSAGE, FACIAL AND BODY TREATMENT SERVICES, AND COSMETIC BODY CARE SERVICES, HEALTH AND BEAUTY CARE SERVICES PROVIDED BY SAUNAS, BEAUTY SALONS, SANATORIUMS, HAIRDRESSING SALONS AND MASSAGE PARLOURS, RENTAL OF MACHINES AND APPARATUS FOR USE IN BEAUTY SALONS OR BARBERS' SHOPS

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
Trade Marks Journal No: 1929, 25/11/2019

4069615  28/01/2019

PINKY SHAHU
101 ROHA ORION F P NO 343, CTS NO F/942, BANDRA WEST, NEAR 33RD ROAD, TPS-111, MUMBAI - 400050, MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
BEAUTY SALONS, HEALTH SPA SERVICES, HEALTH CARE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SHARANGDHAR
4074248   01/02/2019

DR. JAYANT BHALCHANDRA ABHYANKAR
9, Soham Bunglow, Sevanand Society, Walvekar Nagar, Pune 411009

Individual

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Medical services; hygienic and beauty care for human beings, Hospital services, clinic services.
4075321   02/02/2019
DR. RAJAN BAROKAR
FLAT NO. 401, RACHANA RUTUPARNA, Q-11 RPTS ROAD, NEAR JAIN MANDIR LAXMI NAGAR, RANAPRATAP NAGAR,
NAGPUR 440022 MAHARASHTRA
Individual Proprietor

Address for service in India/Attorney address:
HEMANT PALIWAL
M.I.G 34/3 HOUSING BOARD COLONY TRIMURTI NAGAR NAGPUR 440022
Used Since :21/01/2008

MUMBAI
Hospitals and Medical Services namely treatment of patients, and all healthcare services included in Class 44.
area restricted to the state of MAHARASHTRA.
4075322  02/02/2019
DR. RAJAN BAROKAR
FLAT NO. 401, RACHANA RUTUPARNA, Q-11 RPTS ROAD, NEAR JAIN MANDIR LAXMI NAGAR, RANAPRATAP NAGAR, NAGPUR 440022 MAHARASHTRA
Individual Proprietor
Address for service in India/Attorney address:
HEMANT PALIWAL
MLG 34/3 HOUSING BOARD COLONY TRIMURTI NAGAR NAGPUR 440022
Used Since :04/04/2008
MUMBAI
Hospitals and Medical Services namely treatment of patients, and all healthcare services included in Class 44.
The mark shall be limited to the colours as shown in the representation on the form of the application.

This is condition of registration that both/all labels shall be used together.
4081202  08/02/2019
MANISHA PRATAP ALHAT
Flat No. 12, Laxman Apartment, Near Vaibhav Theater, Pune-Solapur Road, Hadapsar, Pune-411028, Maharashtra, India
Individual
Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India

Proposed to be Used
MUMBAI
Beauty salons, Hairdressing salons, Nail care salons, Skin care salons, Beauty consultation services, cosmetic body care, Hygienic & beauty care, Hair salon services, namely, hair cutting, styling, coloring, & hair extension services, providing massage, facial & body treatment services, skin care, beauty treatment massage, facials, make up, hair treatment, haircuts & hair coloring available in beauty parlors & salons being services included in class 44
HEALTHORPHIN
4099506  25/02/2019
DR. ASHUTOSH CHANDRASHEKHAR PRADHAN
D-7, Nav Prabhat CHSL, Sant Janabai Marg, Vile Parle (East), Mumbai - 400057
Service Provider
Individual
Used Since :21/02/2018
MUMBAI
Medical, Life sciences and Healthcare Services - Diagnosis and Treatment through Medical Sciences. Hygienic, Homeopathic and Beauty Care. Psychological Counseling, Health Counseling. Medical treatment through Mind - Body connection. Determination of Quotients such as Psychological, Mental, Emotional, Contentment, Happiness, Physical, Spiritual, Health quotients and treatment through medical and wellness sciences at clinics. Scientific lifestyle modification programs.
DR AHMAD S MECKLAI AND DR RASIKA BIREWAR
AAA+ HEALTHCARE CONSULTANCY SERVICES, 53, 54 KALPATARU COURT, DR. CG ROAD, CHEMBUR EAST, MUMBAI 400 074

Address for service in India/Agents address:
HARIANI & CO., ADVOCATES
ALLI CHAMBERS, GROUND FLOOR, HOMI MODY, 2ND X LANE, FORT, MUMBAI - 400 023.

Used Since : 20/02/2014

MUMBAI
MEDICAL SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS; HEALTH CARE, HEALTH COUNSELING, MEDICAL ASSISTANCE, PHARMACY ADVICE, HUMAN HEALTHCARE SERVICES, HEALTH CENTERS
4127917    26/03/2019
ORAVEL STAYS PRIVATE LIMITED
Delhi Rectangle Regus, Level 4, Rectangle 1, Commercial Complex, D-4, Saket, New Delhi - 110017
Incorporated Company
Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017
Used Since :30/12/2018
DELHI
Hygienic and beauty care for human beings or animals; Healthcare and wellness services; Health spa services for health and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetic body care services; Counselling in the field of mental health and wellness
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4170045  07/05/2019

VISSCO REHABILITATION AIDS PRIVATE LIMITED
517, Tulsiani Chambers, 5th Floor, Nariman Point, Mumbai - 400 021, State of Maharashtra, India.
An Indian Company Registered under the Companies Act, 1956.

Address for service in India/Agents address:
VEENA C GVALANI
ATUR PARK, 3/2, 3RD FLOOR, S.T. ROAD, CHEMBUR, MUMBAI-400071.

Proposed to be Used
MUMBAI

In respect of providing services relating to the field of medicine and health care; providing medical assistance and advice through professional and expert (individually or collectively) in the field of medicines to diagnose and prescribe treatment and medicines; physiotherapy; health counseling; health resort services (medical), including hygienic and beauty care, all being services included in class - 44.

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
Medivaidy
4172765  10/05/2019
SANDIP DESAI
2782/1, KARMVEER VASAHAT, A/P: RUKADI, KOLHAPUR 416118.
Individual
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
S.R.No 19/3, Tukaram Naik Path, Behind Chhajed Petrol Pump, Bopodi, Pune - 411020
Proposed to be Used
MUMBAI
Medical services, Medical consultancy services, Health care consultancy services [medical]
SHRI SHRI YOG KENDRA

4173672    11/05/2019
PAWAN SOMANI, PROPRIETOR OF SHRI SHRI YOG KENDRA
1/638, VIDHYADHAR NAGAR, JAIPUR-302023 RAJASTHAN
proprietor and service provider
Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA
Used Since :01/06/2018

AHMEDABAD
Medical services, Yoga Therapy, Treatment through yoga
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
DIETIANO

4174373   12/05/2019

TEJASHREE GAURAV SHAH

Shop no. 1, Plot no. 104, S.V. Road, Opp. Link road, Opp. Wireless Station, Dahisar East, Mumbai - 400068

Proprietor

Address for service in India/Attorney address:

AKSHATA ANKOLEKAR

1002, Tower 1, Green Ridge, New Link Road, Chikuwadi, Borivali West, Mumbai 400092

Proposed to be Used

MUMBAI

Providing Dietary plans and consultancy with regard to the same; Offering both normal and therapeutic diet plans; Personally tailored diet plans according to individualistic needs ranging from weight loss, weight gain, sports nutrition, diet in renal problems, management of high cholesterol levels and lipid profile, diet in liver problems to gluten free diets.
Proposed to be Used
MUMBAI
Providing Dietary plans and consultancy with regard to the same; Offering both normal and therapeutic diet plans; Personally tailored diet plans according to individualistic needs ranging from weight loss, weight gain, sports nutrition, diet in renal problems, management of high cholesterol levels and lipid profile, diet in liver problems to gluten free diets.

TEJASHREE GAURAV SHAH
Shop No.1, Plot No.104, S. V Road, Opp. Link Road, Opp. Wireless Station, Dahisar East, Mumbai-400068

Address for service in India/Attorney address:
AKSHATA ANKOLEKAR
1002, Tower 1, Green Ridge, New Link Road, Chikuwadi, Borivali West, Mumbai 400092
4176302  14/05/2019
ROHINI MILIND SATHAYE
B-85/86, Keshav Complex, Near Dhankawadi Last Bus Stop, Pune, Maharashtra, India 411043
Individual
Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022
Used Since :07/06/2010
MUMBAI
Medical-services; medical-analysis-services-relating to the treatment of individuals; hygienic and beauty care for human beings; medical-clinic-services; aromatherapy-services; therapy-services; health centre-services; health spa-services; services-of a psychologist
4179143  17/05/2019
KAPIL KAMLKUMAR MANDAWEWALA
B /7, M.P. SHAH, INDL. EST., SARU SECTION ROAD, JAMANAGAR, GUJARAT 361002.
INDIVIDUAL

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
AHMEDABAD
Consultancy relating to farming, Information services relating to farming, Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
Trade Marks Journal No: 1929, 25/11/2019 Class 44

4179237  17/05/2019

DR. KINJALKUMAR J. SHYANI
7-8-9, FIRST FLOOR, SAI FLORA, BEHIND GOKUL PARTY PLOT, NEW INDIA COLONY ROAD, NIKOL, AHMEDABAD – 382350, GUJARAT, INDIA

Single Firm

Address for service in India/Attorney address:

SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used

AHMEDABAD

PHYSICIAN SERVICES, HOSPITALS, MEDICAL CLINICS, MEDICAL AND HEALTH CARE CLINIC SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE same.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1929 ,  25/11/2019          Class 44

4179636    20/05/2019
CHIRESH SANGHVI
601, B2-A, Swarajya CHS, M.P. Mill Compound, Tardeo, Mumbai - 400034
Individual
Address for service in India/Attorney address:
FORAM SHAH
57, Walchand Terrace, Tardeo Road, Mumbai - 400033

Proposed to be Used
MUMBAI
hygienic and beauty care for human beings, aroma therapy services ,health spa services.
4180475 20/05/2019
CARESATHOME HEALTH MANAGEMENT PRIVATE LIMITED
110 E-F, SUNNY ENCLAVE-1, M CORP., JAIPUR RAJASTHAN INDIA 3020296
BODY INCORPORATE
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD
HEALTH MANAGEMENT SERVICES, HEALTH CONSULTANCY, HOSPITAL SERVICES, MEDICAL CLINIC SERVICES. MEDICAL CLINIC SERVICES, HEALTH CLINIC SERVICES INCLUDED IN CLASS 44
SADAIKA HEALTHCARE (OPC) PRIVATE LIMITED
Flat No - 301, Sai Primala - App, 5 - Cross, Malmaddi, dharwad, Karnataka - 580004,India
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Healthcare, Healthcare services.
M/S. APTAMED CARE SOLUTION PVT LTD
SATYA BHAMA SARASWATHI NILAYAM SI, H.NO.6-99/12-HIG-1, MMTS ROAD, HUDA COLONY, CHANDANAGAR, HYDERABAD-500050, TELANGANA, INDIA.
Private Limited Company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI

Medical Information Services, Medical Consultancy Services, Medical & Health Care Services, Providing medical support in the monitoring of patients receiving medical treatments, Technical consultancy services relating to medical health, Services for the provision of medical facilities, Providing medical information from a web site, Providing online medical record services other than dentistry & Medical laboratory services for the analysis of samples taken from patients.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4181498  20/05/2019

GIRISH KUMAR I
S/O DR J INBANATHAN #569,4TH MAIN A1 BLOCK 3RD STAGE VIJAYA NAGARA, MYSORE KARNATAKA - 570017

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4181692   21/05/2019
SHAH’S DENTAL SERENITY
4, SARASWATI MANDIR, NEAR KENNEDY BRIDGE, OPPOSITE JYOTI STUDIO, NEXT TO IDBI BANK, NANACHOWK
GRANT ROAD, MUMBAI 400007
PARTNERSHIP FIRM
Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092
Used Since :10/08/2014
MUMBAI
DENTAL SERVICES; ADVISORY SERVICES RELATING TO DENTAL INSTRUMENTS; DENTAL CONSULTATIONS; DENTAL
CLINIC SERVICES; ORTHODONTIC SERVICES; FITTING OF ORTHOTIC DEVICES; CONSULTANCY SERVICES RELATING
TO ORTHOPAEDIC IMPLANTS; FITTING OF ORTHOPAEDIC DEVICES; DENTISTRY; DENTIST SERVICES; COSMETIC
DENTISTRY SERVICES; PROVIDING INFORMATION RELATING TO DENTISTRY; TEETH WHITENING SERVICES; ALL
INCLUDED IN CLASS 44
FOR THE LOVE OF CHAI

4182282  21/05/2019

VISHAL ALIAS AJAY DEVGAN
CHALET AMAR, 1ST FLOOR, BEHIND CRITICARE HOSPITAL, PLOT NO.41/43, GULMOHAR ROAD NO.1, JVPD, MUMBAI 400049 MAHARASHTRA INDIA
A INDIAN NATIONAL

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4289455  10/09/2019
DEPARTMENT OF IT & COMMUNICATION, GOVERNMENT OF RAJASTHAN
NORTH BLOCK , YOJANA BHAWAN, TILAK MARG, C-SCHEME, JAIPUR (RAJASTHAN) INDIA
SERVICE PROVIDER
GOVERNMENT DEPARTMENT

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Proposed to be Used
AHMEDABAD
HOSPITAL, NURSING HOME, MEDICAL CLINIC, TESTING LABORATORY, DENTISTRY AND MEDICAL ASSISTANCE,
WHICH ARE INCLUDED IN CLASS 44
4304987    26/09/2019
POOJA SHARMA
No 710, 7th Floor, MMRDA Building No 6, Bhakti park near Imax theatre, Wadala East 400037, India
An Individual

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKV Post Bangalore 560065
Used Since :01/04/2019

MUMBAI
Health Counseling
4308476   30/09/2019

DR. RATAN DAS
DR. RATAN DAS, PANCHAVADI, THAZHAKARA P.O., MAVELIKARA, ALAPPUZHA DISTRICT, KERALA, INDIA PIN CODE: 690102

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Surgery; Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4311582  03/10/2019
M/S. NEW HOPE MEDICAL CENTRE PVT., LTD.,
NO.814, POONAMALLEE HIGH ROAD, KILPAUK, CHENNAI-600 010.
NA.

Address for service in India/Attorney address:
S. RENUKA
BALAJI APARTMENT, FLAT A-2, A-BLOCK, GROUND FLOOR, NO.38, PARANAGASUPURAM STREET, KODAMBKKAM,
CHENNAI - 600 024

Proposed to be Used
To be associated with:
1590282, 3769712

CHENNAI
Provision of Medical, Surgical, Laboratory, Multispecialty Hospital Services, Medical Diagnostic service(testing and analysis), Medical Clinics and Heart care Services, Pharmacy services.
4315901  09/10/2019
DR. CHARANJIT SINGH PRUTHI
301, LAJPAT NAGAR, NEAR NAKODER CHOWK, JALANDHAR CITY-144001 (PUNJAB)
SOLE PROP.

Address for service in India/Agents address:
S. HANDA & CO.
B-XVIII/18 PURIAN MOHALLA BATALA 143505 (PB)
Used Since : 01/04/2010

To be associated with:
2461153
DELHI

PROVIDING OF SERVICES RELATED TO MEDICAL, CLINICAL, SURGICAL, DIAGNOSTICS, LABORATORY, NURSING HOME, MULTI-SPECIALITY HOSPITAL SERVICES, HYGIENIC AND BEAUTY CARE, CANCER SCREENING SERVICES, MEDICAL ANALYSIS SERVICES FOR CANCER DIAGNOSIS, RNA AND DNA ANALYSIS FOR CANCER DIAGNOSIS HEALTH CARE SERVICES INCLUDED IN CLASS 44.
DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, aquaculture, horticulture and forestry services.
4318133  11/10/2019
SUDISH KUMAR
NEAR KENDRIYA VIDYALAYA, RIDING RD,PATNA - 800014
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
MR. JAITESHWAR SINGH PROPRIETOR OF M/S OCCO LUXURY SPA & SALON
BL17, Grand City Plaza, A1 Sugandh Vihar, Shaheed Bhagat Singh Nagar, Ludhiana (Punjab)
Proprietorship

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since : 01/10/2019

DELHI
Spa Services; Beauty Salon Services; Sauna, bath, massage and therapy services
4318386    11/10/2019
ROHIT GUPTA
103, PANCHSHEEL VIHAR, MALVIYA NAGAR, DELHI-110017
INDIVIDUAL
Address for service in India/Attorney address:
TARUN VERMA
13B, 2ND FLOOR, ABOVE CENTRAL BANK OF INDIA, NETAJI SUBHASH MARG, DARYAGANJ, NEW DELHI-110002
Used Since : 01/09/2019
DELHI
PHYSIOTHERAPY & REHABILITATION SERVICES
4318610  11/10/2019
MRS. PALLAVI NIKHIL KHEDKAR (DOLE) TRADING SHREE GAJANAN SPECIALITY EYE CENTRE
455, N-3, Cidco, Near Ketaki Hospital, Aurangabad-431003
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :04/12/2017
MUMBAI
HOSPITALS.
4319235  13/10/2019
JOGANI IMPEX LLP
C002, SHREE SAMRUDDHI CHS LTD., BLDG No:-9, POONAM GARDEN, MIRA ROAD [EAST], THANE-401107, MAHARASHTRA, INDIA
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Attorney address:
R.B.JOGANI & CO.,
706, SHUBH SQUARE, PATEL WADI-3, Opp. SHIVANJALI RAW HOUSE, LAL DARWAZA, SURAT-395004, GUJARAT STATE
Used Since :10/09/2019

MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDED IN CLASS-44
4319759    14/10/2019
ISF CHITIN AND MARINE PRODUCTS LLP
trading as ;ISF CHITIN AND MARINE PRODUCTS LLP
DOOR NO. 10/332, KANNAMALY P.O. KOCHI - 682008 KERALA,INDIA
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076

Proposed to be Used

CHENNAI

ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF MANURE IN AGRICULTURE, HORTICULTURE AND FORESTRY
LENSKART.COM
4321013 15/10/2019
LENSKART SOLUTIONS PRIVATE LIMITED
W-123, GREATER KAILASH, PART-2, NEW DELHI - 110048, INDIA.
A company Incorporated under the Indian Companies Act
Address for service in India/Agents address:
THE ACME COMPANY
B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since: 04/10/2010
To be associated with:
2750651, 2889509
DELHI
Eye testing services, medical assistance in relation to testing of eyes and suitability of eye glasses, optical lenses, contact lenses, sun glasses and preparation of medical reports relating to eye testing included in class 44.
4321681   15/10/2019
COASTAL AQUACULTURE RESEARCH INSTITUTE PRIVATE LIMITED
Dr. V S I Estate Rajiv Gandhi Salai Thiruvanmiyur Chennai - 600041
PRIVATE COMPANY
Address for service in India/Attorney address:
SAMEENA ESWARI CHATRAPATHY
4th floor, Kakkani Towers, #34, Khader Nawaz Khan Road, Nungambakkam, Chennai, 600006
Used Since :18/10/2018
CHENNAI
research relating to aquaculture services
SWAGATAM

4322550  16/10/2019
SWAGATAM DIAGNOSTICS
CHURCH VALI GALI NO.6, SECTOR-4, TILAK NAGAR, BIKANER, RAJASTHAN-334001
PROPRIETOR- GHANSHYAM TARD

Address for service in India/Agents address:
ANIL KUMAR SAH
A-3A, 2ND FLOOR,SAINIK NAGAR,NEW DELHI-110059.

Proposed to be Used
AHMEDABAD
DIAGNOSTIC SERVICES
SWAGATAM

4322556  16/10/2019
SWAGATAM PHARMACY
CHURCH VALI GALI NO.6, SECTOR-4, TILAK NAGAR, BIKANER, RAJASTHAN-334001
PROPRIETOR- GHANSHYAM TARD

Address for service in India/Agents address:
ANIL KUMAR SAH
A-3A, 2ND FLOOR, SAINIK NAGAR, NEW DELHI-110059.

Proposed to be Used
AHMEDABAD
PHARMACY SERVICES
4323508    17/10/2019
ROHIT ATTAL
FLAT NO 961, SECOND FLOOR, POCKET-2, JANTA FLATS, PASCHIM PURI, DELHI 110063
CLASS 44 BEAUTY SALON AND HAIRDRESSING SALON
PROPRIETOR
Proposed to be Used
DELHI
BEAUTY SALON, HAIR DRESSING SALON
4323851 17/10/2019  
DHENOO TECH SOLUTIONS PRIVATE LIMITED  
PL NO.-67,SECT-3,FL -52,BLDG B WING GLORIOUS PARK,PCNTDA,BHOSARI PUNE 411039  
Private Limited  
Address for service in India/Attorney address:  
PRACHI SONAWANE  
Flat No. 11, Madhav Park Co-op. Hsg. Soc., Market Yard Road, Bibwewadi, Pune 411037  
Used Since :14/01/2019  
MUMBAI  
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4325404    19/10/2019
MRS. HARSHA MAHESH BALPANDE, TRADING AS M/S. OLIVE SALON & SPA
Flat No. 101, Manish Mansion, Above Ajit Bakery, Manish Nagar, Nagpur – 440015
Sole Proprietor

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Salon & Spa.
AMBALAL SARABHAI ENTERPRISES LIMITED
SHANTISADAN, MIRZAPUR ROAD, AHMEDABAD - 380 001. GUJARAT. INDIA
A LIMITED COMPANY

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Used Since :05/06/1978

AHMEDABAD

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDED IN CLASS 44
HEALTHSTRAP
4326045   19/10/2019
PIYUSH CHAHAL
1516 POLICE STATION
DOCTOR
Individual
Proposed to be Used
DELHI
Medical Services
AEGLE

4326402   21/10/2019
SMART HOME HEALTHCARE SOLUTIONS
14C302, BOLLINENI HILLSIDE, PERUMBAKKAM ROAD, CHENNAI, 600131
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
KOYE PHARMACEUTICALS PVT LTD
A-10, 3rd Floor, Art Guild House, Phoenix Market City Annexe, LBS Marg, Mumbai – 400070

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2954993

MUMBAI
Medical services provided through events, seminars, courses, workshops, awareness programs and conferences; medical information services; medical services; veterinary services.
VOVANTIS LABORATORIES PRIVATE LIMITED
OPP. RANOLI RAILWAY STATION, NEAR GACL PLANT, RANOLI, VADODARA - 391 350. GUJARAT. INDIA
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
D. C. Dani & Associates
908, Sukh Sagar Complex, Near Hotel Fortune Landmark, Ashram Road, Usmanpura, Ahmedabad-380 013. Gujarat. India.

Used Since: 06/10/2008

AHMEDABAD

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDED IN CLASS-44.
PRIAPUS

4331251  25/10/2019
AJAY PAL SINGH GILL
SCO 72 FF, Sector 38 C Chandigarh - 160014
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :22/10/2019

DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4331982   26/10/2019
SHIVI RAJVANSHI
HOUSE NO 80 KANWALI ROAD DEHRADUN UTTARAKHAND 248001
INDIVIDUAL
Address for service in India/Attorney address:
MUKESH MAHTO AND ASSOCIATES
D1 30B MANSA RAM PARK UTTAM NAGAR NEW DELHI 110059

Proposed to be Used
DELHI
SERVICES RELATED TO SALON FOR BEAUTY & HAIR CARE TREATMENTS, BRIDAL MAKEUP, FASHION MAKEUP, HEALTH SPA, HYGIENE AND BEAUTY CARE HAIR CUTTING & DRESSING, SKIN TREATMENT, MASSAGE, WAXING, MANICURE, PEDICURE, NAIL ART, MEHNDI, BODY ART, PERMANENT & TEMPORARY TATOO, BODY RELAXATION TREATMENT, CONSULTANCY AND TRAINING FOR BEAUTY TREATMENTS (PARLOUR)
4332096  26/10/2019

MALABAR ENDOCRINE SOCIETY
BUILDING NO. 5/3429, BABY MEMORIAL HOSPITAL,INDIRA GANDHI ROAD,P.O PUTHIYARA,KOZHIKODE
673004,KERALA,INDIA

Address for service in India/Agents address:
GEORGE MATHEW
Used Since :03/02/2014

CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
BOKIL GOLWILKAR METROPOLIS

4332305  26/10/2019

METROPOLIS HEALTHCARE LIMITED
250-D, UDYOG BHAVAN, (BEHIND GLAXO) HIND CYCLE MARG, WORLI, MUMBAI-400030, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANÉ (E)-400603

Used Since : 20/06/2014

MUMBAI

PATHOLOGY SERVICES, PATHOLOGY SERVICES RELATING TO THE TREATMENT OF PERSONS, MEDICAL CONSULTANCY, AND CLINICAL MEDICAL PRACTICE CONSULTATION SERVICES.
ATHANSIUS

4332572    28/10/2019
PUJA
trading as ;ATHANSIUS DIAGNOSTICS
8/C, GIDHAULI KALASH MANDAP ROAD, SIDHARTHPURAM, MUGALSARAI UTTAR PRADESH-232101
SERVICE PROVIDER
Proposed to be Used
DELHI
PATHOLOGICAL LABORATORY AND DIAGNOSTIC CENTRE
Robosurg Med-Tech

4332581   28/10/2019

SS INNOVATIONS CHINA CO. LTD.
Room 501, 5th building, No. 291 Fucheng Road, Hangzhou Medicine Valley, Xiasha Economic Development Zone, Hangzhou, Zhejiang, China 310018

BODY INCORPORATE

Address for service in India/Attorney address:
MEENU SHARMA GOSWAMI
ANUATION 4th & 5th Floor, WZ 113/4, Meenakshi Garden, Tilak Nagar, New Delhi - 110018, INDIA

Proposed to be Used
DELHI

Consulting services in the field of medical care; collection and analysis of data relating to surgical procedures, surgical instruments, and robotic surgical systems for improving health care and medical services; medical equipment rental; rental of surgical robots.
SS INNOVATIONS CHINA CO. LTD.
Room 501, 5th building, No. 291 Fucheng Road, Hangzhou Medicine Valley, Xiasha Economic Development Zone, Hangzhou, Zhejiang, China 310018

BODY INCORPORATE

Address for service in India/Attorney address:
MEENU SHARMA GOSWAMI
ANUATION 4th & 5th Floor, WZ 113/4, Meenakshi Garden, Tilak Nagar, New Delhi - 110018, INDIA

Proposed to be Used
DELHI
Consulting services in the field of medical care; collection and analysis of data relating to surgical procedures, surgical instruments, and robotic surgical systems for improving health care and medical services; medical equipment rental; rental of surgical robots.
4332659  28/10/2019
SALIL JAIN
JAIN NIWAS, No 18/6, 3rd Cross, Nandidurga Extension, Jayamahal, Bengaluru, Karnataka- 560046
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
To be associated with:
3925677
CHENNAI
Medical counselling services (services for taking care of survivors of cancer and other diseases)
Tulips Medspa
4334113  30/10/2019
A VANITHA
TULIP MEDSPA, #79-A & 80, CHAMUNDI COMPLEX, FOUR ROAD, SALEM – 636 007
PROPRIETORSHIP
Address for service in India/Attorney address:
B VAANISHREE
11/6 4th Cross Street, Bharathi Nagar, North Usman Road, T.Nagar, Chennai - 600 017. Tamilnadu, India.
Used Since :10/01/2013
CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
The Hemp Company

4334440   31/10/2019
THE HEMP COMPANY
Office No:-28, Sujay Garden Commercial Complex 1st Floor, "K" Syawambhu Bldg, Mukundnagar Pune-411037
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
BAJRANGA DIAGNOSTICS & C.T.SCAN CENTRE

4334606   31/10/2019
NEERAJ KUMAR
FATTEHPUR, HAMIRPUR 210507, UP
PROPRIETOR

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
205, CHANDRALOK COMPLEX, BIRHANA ROAD, KANPUR 208001, UP

Proposed to be Used
DELHI
MEDICAL SERVICES, HOSPITAL & HEALTHCARE SERVICES AND NURSING HOME
Dr. Nishant Vyas
78, C.P Tank, 1st floor, opp. 1st Panjrapole lane, Mumbai 400004

Address for service in India/Attorney address:
Adv. Ganesh P. Juvekar
17 - 14/B, Zaoba Wadi, Thakurdwar, Mumbai - 400002.

Proposed to be Used

To be associated with:
4162652

Mumbai

Medical services; hygienic and beauty care for human beings or animals; alternative medicine services, dentistry services, health care; health spa services, health centre services, health counselling, hospital services, medical clinic services, medical assistance, medical advice for individuals with disabilities, therapy services, medical analysis services for diagnostic and treatment purposes provided by medical laboratories.
NOORUL AMEEN PROPRIETOR OF AL AMEEN DENTAL FAMILY AND COSMETIC DENTISTRY
KONGATH HOUSE, ALANALLUR, PALAKKAD DT, KERALA - 678601
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Dental clinic services, Dental assistance
Trade Marks Journal No: 1929, 25/11/2019 Class 44

4336363 02/11/2019
ORVA HOSPITAL PVT.LTD
H NO 65-C UG FLAT NO 5 MUNIRKA NEW DELHI-110067
PVT.LTD.
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX, VIKAS MARG, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
PMU
4336674  03/11/2019

DR. GAURAV RAJ CHHABRA
T-14 A, Bungalow, Florida Estate Keshav Nagar, Mundhwa, 411036 Pune Maharashtra

Medical, cosmetic, education, health etc

individual

Proposed to be Used

MUMBAI

Services related to makeup of permanent and semi permanent nature for cosmetic, rejuvenating or restorative treatment for eyebrows, lips, eyeliner, beauty spots, areola, scar camouflage, hair simulation, freckles, blush, stretch marks primarily with use of micropigmentation techniques like microblading and cosmetic tattoo and/or lash lift, lash extension, fillers, dermal threads, neurotoxins, lasers, microneedling and other cosmetic and medical procedures of similar nature for human beings.
LABCORP
4336817  04/11/2019
LABORATORY CORPORATION OF AMERICA HOLDINGS
531 South Spring Street, Burlington, North Carolina 27215, United States of America
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Medical and diagnostic test reporting service; medical testing for diagnostic, treatment, or screening purposes; medical testing for forensic purposes; genetic testing for medical purposes; consulting services in the fields of medical testing, testing for medical forensic purposes, genetic testing for medical purposes and relating to diagnostic, prophylactic and therapeutic information in the fields of disease, medical care and healthcare; medical consulting in the field of patient management and outcomes, providing an online computer database in the fields of medical testing, testing for medical forensic purposes, genetic testing for medical purposes and relating to diagnostic, prophylactic and therapeutic information in the fields of disease, medical care, and healthcare; providing an online computer database featuring medical information in the field of patient management and outcomes; providing a website featuring information in the fields of medical testing, testing for medical forensic purposes, genetic testing for medical purposes and relating to diagnostic, prophylactic and therapeutic information in the fields of disease, medical care, and healthcare; providing a website featuring medical information in the field of patient management and outcomes
FIPRA

2301650  19/03/2012
FIPRA INTERNATIONAL LTD
45 MOORFIELDS LONDON EC2Y 9AE UK
SERVICE & PROVIDER
Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.
Used Since :30/09/2010
DELHI
POLITICAL LOBBYING SERVICES; PROMOTING THE INTERESTS OF OTHERS IN THE FIELD OF POLITICS; INFORMATION AND ADVISORY SERVICES RELATING TO THE AFORESAID
2668327  29/01/2014
KUMAR CHANDRA BHANU
B-65/F-1, DLF-II Ghaziabad, Uttar Pradesh
SERVICE PROVIDER
Proposed to be Used
DELHI
SERVICES WHICH INCLUDES SECURITY SERVICES FOR PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL
AND SOCIAL SERVICES RENDERED BY OTHER TO MEET THE NEEDS OF INDIVIDUALS; SOFT SERVICES (LIKE
HOUSEKEEPING, HORTICULTURE ETC.), TELECOM SERVICES (LIKE DIESEL FILLING, SITE AUDITING ETC.),
CORPORATE SERVICES (LIKE MAIL ROOM SERVICES, WAREHOUSE MANAGEMENT SERVICES ETC.), CHAUFFEUR
SERVICES (LIKE PROVIDING TRAINED CHAUFFEURS, FLEET MANAGEMENT), MAINTENANCE SERVICES (LIKE WATER
SUPPLY MANAGEMENT, BUILDING MANAGEMENT SERVICES ETC.) AND SPECIALIZED SERVICES (LIKE FLOOR CARE
SUCH AS BUTTING & REFURBISHING)
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3113065  02/12/2015
RAKESH THUSSU
H-1001 CIVITECH SAMPRITI SEC-77 NOIDA DISTT GAUTAM BUDHA NAGAR U.P
SERVICE PROVIDERS
Address for service in India/Attorney address:
SR 4 IPR PARTNERS
#546, PARK AVENUE, SECTOR-4, VAISHALI, DISTT-GHAZIABAD-201010,
Used Since :11/08/2015
DELHI
SOCIAL SERVICES INCLUDED IN CLASS 45
3244706  28/04/2016

BHAVAY SOOD
R-45, IIND FLOOR, INDERPURI, NEW DELHI-110012.
MANUFACTURER AND MERCHANT

Proposed to be Used

DELHI

SPIRITUAL SERVICES, SERVICES PROVIDING CRYSTAL PRODUCTS.
3445387   30/12/2016
RAJENDRA JAIRAM BHOIR
trading as ;POURNIMA INDUSTRIES
B-14, APURVA INDUSTRIAL COMPLEX, N. H. NO. 03, MANAS MANDIR ROAD, ASANGAON (W), THANE - 421601,
MAHARASHTRA
SERVICE PROVIDER
INDIAN NATIONAL
Used Since :06/01/2014
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS INCLUDED IN CLASS
45
3466018  25/01/2017
NRF IP SERVICES LIMITED
3 More London Riverside, London SE1 2 AQ, United Kingdom
Service Provider
A company organized and existing under the laws of the United Kingdom
Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India
Proposed to be Used
DELHI
Legal services
NORTON ROSE FULBRIGHT

3466019   25/01/2017
NRF IP SERVICES LIMITED
3 More London Riverside, London SE1 2 AQ, United Kingdom
Service Provider
A company organized and existing under the laws of the United Kingdom
Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India
Proposed to be Used
DELHI
Legal services
LAW TIME ASIA

3473177  03/02/2017
VAIBHAV MEHNDIRATTA
H NO 1090 SECTOR 15 PART -2 GURGAON HAYANA 122001
SERVICE PROVIDER
Used Since :17/09/2015

DELHI

All types of LEGAL SERVICES INCLUDING DUE DILIGENCE, LITIGATION AND LEGAL OPINION, DOCUMENTATION, COMPLIANCES, , LEGAL CONSULTANCY SERVICES, LEGAL ADVISORY SERVICES TO FOREIGN AND INDIAN PERSONS ON VARIOUS LAWS ENFORCEABLE IN INDIA INCLUDING BUT NOT LIMITED TO TAXATIONS, ACCOUNTING, INTELLECTUAL PROPERTY, INVESTMENT, COMPANY LAW MATTERS, EXCISE, CUSTOM, INTERNATIONAL, CORPORATE, CONSTITUTION, CYBER & CRIMINAL LAW, INCLUDED IN CLASS-45.

No exclusive rights over the word ASIA.
3677524 14/11/2017

MR. NILESH SAKHARAM BADGUJAR TRADING AS PEARL SECURITY FORCE
Plot No. 19, Sonai, Shri Krushna Colony, Ganesh Colony, Jalgaon – 425 001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :07/03/2014

MUMBAI
SECURITY SERVICES
3708686  21/12/2017
MAGHENDRA SINGH RATHORE
LAL KOTHI, GANGA NIWAS, BANK COLONY, ALWAR-301001 RAJASTHAN
Individual
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Legal services; Provision of information, advice and consultancy in relation to security services for the protection of property and individuals; Personal and social services rendered by others to meet the needs of individuals.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Rajsthan only..
3758838    20/02/2018
SATYESH BRINECHEM PRIVATE LIMITED
Sandesh Bhavan, Lad Society Road, B/h. Vastrapur Gam, P.O. Bodakdev, Ahmedabad-380054 (Gujarat)
An Indian Private Limited Company
Address for service in India/Attorney address:
RISHIT BHATT & CO.
C/3, Raj Apartment, B/h. Kothawala Flats, Near Kocharab Ashram, Kocharab Road, Ellisbridge, Ahmedabad - 380 006, Gujarat, India
Proposed to be Used
AHMEDABAD
Legal services; security services for the protection of property and individuals; personal and social
3769461 05/03/2018
MR. NILANG VAIDYA
401, Tilakraj complex, Nr. Suryarath complex, Panchvati society first lane, Panchvati, Ahmedabad – 380015, Gujarat
An Individual and Indian national

Address for service in India/Attorney address:
RISHIT BHATT & CO.
C/3, Raj Apartment, B/h. Kothawala Flats, Near Kocharab Ashram, Kocharab Road, Ellisbridge, Ahmedabad - 380 006, Gujarat, India

Proposed to be Used
AHMEDABAD
Legal services, security services for the protection of properties, personal and social services rendered by others to meet the needs of individuals and property protection services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.SANSKRUT..
V SANSKRUT

3769471   05/03/2018

MR. NILANG VAIDYA

401, Tilakraj complex, Nr. Suryarath complex, Panchvati society first lane, Panchvati, Ahmedabad – 380015, Gujarat

An Individual and Indian national

Address for service in India/Attorney address:

RISHIT BHATT & CO.
C/3, Raj Apartment, B/h. Kothawala Flats, Near Kocharab Ashram, Kocharab Road, Ellisbridge, Ahmedabad - 380 006, Gujarat, India

Proposed to be Used

AHMEDABAD

Legal services, security services for the protection of properties, personal and social services rendered by others to meet the needs of individuals and property protection services.
SMILE SPREADERS GROUP
3781722    19/03/2018
RAVI SHARMA
4340, LANGAR KE BALAJI KA RASTA ,PURANI BASTI ,JAIPUR
proprietor firm
Address for service in India/Attorney address:
PANKAJ GUPTA
C-12 , lal Kothi Shopping Centre , Between Laxmi mandir cinema And Hotel Jaipur Palace , Tonk Phatak jaipur ( Rajasthan ) -302015
Used Since :09/02/2018
AHMEDABAD
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.service is restricted in the state of Rajsthan only.
ADVANCED INNOVATION
FLAT NO. 110, BLOCK-B, RIDDHI SIDHI PARK, PLOT NO. 2, NEW NAVRATAN COMPLEX, BHUWA, UDAIPUR-313001
PARTNERSHIP FIRM

Address for service in India/Attorney address:
SAKSHI VASHISTH
2182/2, GURU ARJUN NAGAR, WEST PATEL NAGAR, NEW DELHI-110008

Proposed to be Used
AHMEDABAD

Astrological consultation and guidance based on the study of horoscope, palm, face reading, graphology, astrological and spiritual services, counselling relating to spiritual direction, numerology astrology, vastu shastra, Mantra power, Vastu logo analysis & Creation vastu architectural plan, Vastu Counselling, Industrial Vastu Course, Industrial Vastu Consultation & Treatment.
3866624  21/06/2018
AASHNA KHOSLA
Praanaa, c/o Petals Kids, Next to MITCON, Near Balewadi Octroi Naka, Balewadi, Pune, 411045
Individual

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Personal and social services rendered by others to meet the needs of individuals, on-line social networking services
3904309 01/08/2018
Shri Charotar Rana Yuva Sanganthan Trust
17, Mrugaksh Society, Near Isanpur Bus Stand, Isanpur, Ahmedabad, Gujarat State, India
A Public Charitable Trust

Address for service in India/Attorney address:
RISHIT BHATT & CO.
602, Iscon Elegance, Beside Shapath 5, Prahaladnagar, S.G. Highway, Ahmedabad - 380015, Gujarat, India

Proposed to be Used
AHMEDABAD

Personal and Social Services rendered by others to meet the needs of individuals

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE no exclusive right to
descriptive matters.
JODI

3923291  22/08/2018

BOBBY SINGH
12919, Barrow Lane, Plainfield, Illinois 60585
American National

Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.

Proposed to be Used
MUMBAI
Dating Services, Dating Agency Services, Video Dating Services, Internet Dating Services, Computer Dating Services, Dating Services Provided through Social Media, Internet Based Dating, matchmaking and personal introduction services, Matrimonial Agency, Matrimonial Services Online and Off Line
3934414  03/09/2018
LOKSANGRAM THROUGH ITS EXECUTIVE DIRECTORS SHREE TEJAS ANIL GOTE
HOUSE NO 1321, LANE NO. 4, DHULE - 424001
Association of Persons
Address for service in India/Attorney address:
FALGUN BUCH
11/589, SAHYOG, CHOPASANI HOUSING BOARD, NANDANVAN, JODHPUR
Used Since : 01/01/1990
MUMBAI
PERSONAL AND SOCIAL SERVICE INCLUDING ALLIED SERVICES TO SERVE SOCIETY AND MANKIND
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3952491 22/09/2018
M.A. ABOOBACKAR SIDDIQUE
101, Sappani Alim West Street, Melapalayam, Tirunelveli, Tamilnadu - 627 005.
Individual

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Planning and arranging of Wedding ceremonies, Wedding ceremony planning and arranging consultation services, Consultancy services relating to the planning and arranging of wedding ceremonies, Marriage agency services.
3987916   30/10/2018
BALRAM SINGH
patentminder services, 919, gali no. 9, Nanda nagar, Indore 452011
SOLE PROPRIETOR
Used Since :16/12/2016
MUMBAI
Legal services related to Intellectual property.
4018907   06/12/2018
M/S.CHENNAI CIVIL ENGINEERS ASSOCIATION
NO: 2A, NORTH ROAD,1st FLOOR, WEST CIT NAGAR, NEAR NANDHI SILAI,CHENNAI - 600035, TAMILNADU,INDIA
SOCIETY
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :07/09/2011

CHENNAI
PERSONAL AND SOCIAL SERVICES REGARDING INDIVIDUAL NEEDS, ON-LINE SOCIAL NETWORKING SERVICES, SOCIAL INTRODUCTION AGENCY SERVICES, PERSONAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS AND PERSONAL AND SOCIAL SERVICES PROVIDED BY THIRD PARTIES TO MEET THE NEEDS OF INDIVIDUALS, ALTERNATIVE DISPUTE RESOLUTION SERVICES,ARBITRATION SERVICES
No separate claim over words.
4043666   02/01/2019
MR. GANESH MALI PROPRIETOR OF ANAND SUPER 100
G - 11, VEDA BUSINESS PARK, BHAWARKUA, INDORE, M.P. - 452001
NO
Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
205, k.k. bapna arcade janjeerwala square, indore, 452001
Used Since :01/04/2017
MUMBAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS INCLUDED IN CLASS 45.
4061328 19/01/2019

RANJEETSINH DESHMUKH

01st Floor, Sai Leela Chamber, Ganesh Nagar, Lane No.2, Near Bank of India, Sangamner 422605, Dist.: Ahmednagar, (M.S.)

Proprietor

Address for service in India/Attorney address:

RAJAT MALHOTRA

Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used

MUMBAI

Legal services; personal and social services rendered by others to meet the needs of individuals.
LIDIYA DOMNIC, PROPRIETRIX OF M/S. SHARON FACILITIES SERVICES
# 57, SHARON GLORY COTTAGE, 1st CROSS, NEAR SAMBHRAM COLLEGE, JYOTHI NAGAR, VIDYARANYAPURA, BANGALORE - 560 097, KARNATAKA, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
SECURITY GUARD SERVICES, PROVIDING INFORMATION RELATING TO SECURITY GUARD SERVICES, SECURITY SERVICES FOR BUILDINGS, PROVISION OF INFORMATION, ADVICE AND CONSULTANCY IN RELATION TO SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, CONSULTANCY SERVICES IN THE FIELD OF HOME SECURITY, SURVEILLANCE SERVICES RELATING TO THE PHYSICAL SAFETY OF PERSONS AND SECURITY OF TANGIBLE PROPERTY, SECURITY GUARDING FOR FACILITIES
4159476   26/04/2019

AWAAZ FOUNDATION
74, New Silver Home, New Kantwadi Road, Bandra (West), Mumbai- 400 050.
Service Providers
A charitable Trust registered under the Bombay Public Trust Act,
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

Social & community services, charitable services, personal & social services rendered to meet the needs of individuals, online social networking services being services included in class 45.
Proposed to be Used

CHENNAI

Personal and social services rendered by others to meet the needs of individuals, Security services, Surveillance services, Matrimonial agencies, Funeral services.
SMC

4174923  13/05/2019

SUNIL PRAKASHCHAND MAJOO PROPRIETOR OF SUNIL MAJOO & CO
AT B-502, SAMRAJYA TOWER, OPPOSITE MANAV MANDIR, MEMNAGAR, AHMEDABAD - 380052

PROPRIETORSHIP

Address for service in India/Agents address:
SHIKHA NILESH DHANUKA
B-702,DOMAIN HEIGHTS, NR. BAKERI SONNET, SHYAMAL CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT.

Proposed to be Used

AHMEDABAD

Legal consultation services, legal document preparation services, legal consultation for taxation, Legal Services included in class 45
Proposed to be Used

MUMBAI

ASTROLOGY CONSULTATION
GOODACT
4182454  21/05/2019
SHEETAL MANUFACTURING COMPANY PRIVATE LIMITED
CC-3100, Bharat Diamond Bourse, BKC, Bandra (East), Mumbai 400 051 in the State of Maharashtra within the Union of India.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
On-line social networking services; Internet based social networking services; On-line social networking services accessible by means of downloadable mobile applications.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4307676  30/09/2019
FOLLOWAL INFOTECH LLP
1 TO 3, 3RD FLOOR, TAPI INDUSTRIAL ESTATE, VARACHHA ROAD, SURAT-395006, GUJARAT
Limited Liability Partnership

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD

DATING SERVICES, INTERNET DATING SERVICES, INTERNET-BASED SOCIAL NETWORKING, INTRODUCTION, AND DATING SERVICES
4308347  30/09/2019
REKHHA MALLHOTRA
E-91, CITY APARTMENT, VASUNDHRA ENCLAVE, DELHI, EAST DELHI, DELHI-110096
PROPRIETOR
Address for service in India/Attorney address:
LOVENEET HANDA & ASSOCIATES
A-41, OFFICE NO 2, FIRST FLOOR, MAIN MARKET, MADHU VIHAR, I.P. EXTENSION DELHI 110092
Used Since: 04/12/2015
DELHI
Social services rendered to individuals for enlightening people about Healing modalities for peace and happiness to meet the needs of individuals, as mentioned in Class 45.
4308463    30/09/2019
EBENEZER P
S/O PARAMANANDAM,10,8 TH STREET S R P COLONY,PERAVALLUR,JAVALAR NAGAR,CHENNAI - 600082
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Wedding ceremony planning and arranging consultation services
4312628 04/10/2019
PREET PRAKASH VERMA
S-5 VIDHAYAK NIWAS COMMUNITY CENTER, OPPOSITE DAV COLLEGE, RAJENDRA NAGAR, LUCKNOW - 226004, UTTAR PRADESH, INDIA
Proprietorship Firm
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
LEGAL ADVICE, LEGAL SERVICES, LEGAL CONSULTANCY SERVICES, REGISTRATION SERVICES (LEGAL), LEGAL ADVOCACY SERVICES, LEGAL SERVICES RELATING TO BUSINESS, LEGAL DOCUMENT PREPARATION SERVICES, SECURITY SERVICES, SECURITY CONSULTANCY, ADOPTION PLACEMENT SERVICES
Attentio

4314098 07/10/2019
ATTENTIO CORPORATE SERVICES LLP
91 SpringBoard, 3rd Floor, Akshar Blue Chip IT Park, Turbhe Navi Mumbai Mumbai City, Maharashtra 400705 India
Limited Liability Partnership

Address for service in India/Agents address:
HIMANGINI VISHAL SHAH
1102, MICRO SRUSHTI TOWER, L.B.S. ROAD, BHANDUP(W),MUMBAI-400078.
Used Since :18/09/2014

MUMBAI
Advisory services relating to the law; Providing information in the field of law; Reviewing standards and practices to assure compliance with laws and regulations
4314399  07/10/2019

VIJAY LAKSHMI WELFARE TRUST
12, Forest Lane, Ghitorni, New Delhi-110030
A Trust established under the Indian Trusts Act, 1882

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001
Used Since :25/11/2015

DELHI
Personal and social services rendered by others to meet the needs of individuals for social welfare and economic uplift of people residing in towns and villages irrespective of caste, creed, community and religion by providing education, training, skill development, vocational skills;
4316394 10/10/2019
SST BUSINESS SOLUTIONS PRIVATE LIMITED
trading as ;SST BUSINESS SOLUTIONS PRIVATE LIMITED
103, SHYAMPATI KUNJ, ADARSH COLONY, KHAJPURA, RAMNAGARI MORE, PATNA 800025, TOWN & DISTRICT-PATNA
SERVICE PROVIDER
Address for service in India/Attorney address:
MADHAV KRISHNA, ADVOCATE
C/O.SRI S.N. JAISWAL,ADVOCATE,HARIMANDIR LANE,PATNA 800008,BIHAR,INDIA.
Used Since :03/06/2019
KOLKATA
Security Services for the protection of property and individuals, Personal and Social services rendered by others to meet the needs of individual. Caretaker, Housekeeping services and other allied services.
MR. VISHAL R. GOSWAMI
A/2 Rivera Antila Corporate Road, Ahmedabad - 380 015, Gujarat, India.
SERVICE PROVIDER
An Individual Indian National
Address for service in India/Attorney address:
RISHIT BHATT & CO.
602, Iscon Elegance, Beside Shapath 5, Prahaladnagar, S.G. Highway, Ahmedabad - 380015, Gujarat, India
Used Since :19/11/2014

AHMEDABAD
Social Services.
4319263    13/10/2019
P. V. KRISHNAPRASAD VARYAR
IVORMADOM KRISHNAPRASAD VARYAR, MALAVATTATH MADOM, PAMPADY (P. O), THIRUVILWAMALA, THRISSUR (Dist.) KERALA. Pin: 680 588.
A PROPRIETORY CONCERN
Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE. TAMILNADU. Pin: 641 010

Proposed to be Used
To be associated with:
3415572, 3835067, 3835068, 3835069, 3835070, 3835071, 3835072, 3835073, 3835074, 3835075

CHENNAI
CREMATION SERVICES; FUNERAL SERVICES ACCOMPANYING CREMATION; FUNERAL CEREMONY SERVICES ACCOMPANYING CREMATION; FUNERAL SERVICES ACCOMPANYING CREMATION OF PETS. ADOPTION AGENCY SERVICES, HOROSCOPE CASTING, MARRIAGE AGENCIES.

Transliteration : IVORMADOM PRASAD VARYAR
HSF SECURITY AND MANAGEMENT SERVICES PRIVATE LIMITED
SR. NO. 48/1, AMRUT BAUG TAPKIR WASTI, H. NO.271, PASHAN ROAD, PUNE, MAHARASHTRA - 412111
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
KUSHAL THUKRAL
B-2/14, PHASE-II, ASHOK VIHAR, DELHI-52

Proposed to be Used
MUMBAI

LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS PHYSICAL SECURITY CONSULTANCY SURVEILLANCE SERVICES RELATING TO THE PHYSICAL SAFETY OF PERSONS AND SECURITY OF TANGIBLE PROPERTY ALL INCLUDED IN CLASS 45.
ATAL FOUNDATION

4319568    14/10/2019
ATAL FOUNDATION
63, Prakrati Enclave, Bicholi Hapsi Road, Bengali Square, Indore, Madhya Pradesh- 452016
A Private Limited Company Registered under The Companies Act 1956

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :31/03/2010

MUMBAI
Social services rendered by others to meet the needs of individuals
4320096  14/10/2019
BHAWANI SINGH
SHOP NO 2109, 1ST FLOOR, NKS PREMIER PLAZA, MAMULPET, BANGALORE - 560053
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4320104  14/10/2019
PRATIRAKSHA SOCIAL SERVICES FOUNDATION
PLOT NO U 158, OFFICE NO 5, 2ND FLOOR, MAIN VIKAS MARG, SHAKARPUR, LAXMI NAGAR
section 8 company (charitable company)

Address for service in India/Attorney address:
PAWAN KUMAR
S 193, Street No 2, School Block, Shakarpur, Delhi 110092

Proposed to be Used
DELHI
SOCIAL, COMMUNITY AND CHARITABLE SERVICES
4320124  14/10/2019
M/S. REZORCE MANAGED SOLUTIONS PRIVATE LIMITED
NO.111/1, II FLOOR, 6th MAIN ROAD, MALLESWARAM, BANGALORE-560003, KARNATAKA, INDIA.
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :18/11/2009

CHENNAI
BUSINESS ACQUISITION CONSULTATION, ACQUISITION AND MERGER CONSULTATION, ACCOUNTING SERVICES FOR MERGERS AND ACQUISITIONS, CONSULTANCY RELATING TO BUSINESS ACQUISITIONS AND MERGERS, ADVISORY AND CONSULTANCY SERVICES RELATING TO BUSINESS ACQUISITIONS, ALARM RESPONSE AND VERIFICATION SERVICES.
AWFIS SPACE SOLUTIONS PRIVATE LIMITED
A - 16, FIRST FLOOR, ARUNA ASAF ALI MARG, QUTUB INSTITUTIONAL AREA, NEW DELHI - 110076
Private Limited Company

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025

Used Since :07/03/2018

To be associated with:
2959493, 2959505

DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; SECURITY DUE DILIGENCE SERVICES FOR INDIVIDUALS OR BUSINESSES TRAVELING OR OPENING AN OFFICE OVERSEAS; SECURITY SERVICE FOR THE PHYSICAL PROTECTION OF INDIVIDUALS
4320677  15/10/2019
MR. SANTOSH POPAT PALANDE (PROPRIETOR) TRADING AS PAVITRA RESHIMGATHI
3, SHRI KRISHNA NIWAS, SHRI NIWAS LANE, OPP. SAI KRUPA LAUNDARY, RAMCHANDRA NAGER 3, THANE (W). PIN. 400604
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Marriage bureau services; Matchmaking services; Internet-based dating, matchmaking and personal introduction services; Matrimonial agencies;
VENKATESWARA RAO DANTALA
# H.No: 1-14, KAPS ROCKS, UPPALAPADU POST, PEDAKAKANI MANDAL, PIN CODE- 522509
TRUST

Address for service in India/Attorney address:
MAMILLAPALLI SUDHEER
# 4-23-55, NTR COLONY II LANE, AMARAVATHI ROAD, GUNTUR, ANDHRA PRADESH

Proposed to be Used
CHENNAI

SOCIAL SERVICES; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; PROVIDING SOCIAL CHARITABLE AND PHILANTHROPIC SERVICES; CHARITABLE SERVICES FOR THE BENEFIT OF COMMUNITY & NEEDY PEOPLE; BEING INCLUDED IN CLASS-45.
Proposed to be Used
MUMBAI

Astrology consultancy; Astrology consultation
KOYE PHARMACEUTICALS PVT LTD
A-10, 3rd Floor, Art Guild House, Phoenix Market City Annexe, LBS Marg, Mumbai – 400070

Body Incorporate

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
2954999

MUMBAI
Providing patient advocacy services; coordination of legal, social and psychological services for persons suffering from diseases, ailments or disorders; social services.
PRIYARAM

4329545  23/10/2019

NALLAMILLI TATA REDDY
8-54, Narayya Well Street, Anaparthy, East Godavari. Andhra Pradesh-533342, India

Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008,
Telangana, India.

Proposed to be Used

CHENNAI

Personal and social services rendered by others to meet the needs of individuals, on-line social networking services,
arbitration services, babysitting, clothing rental, inspection of factories for safety purposes, leasing of internet domain
names, planning and arranging of wedding ceremonies, registration of domain names [legal services].
CHAKLAN
4331932 25/10/2019
NAVEEN CHAKLAN
4-K, 4th Floor, Gopala Tower, 25 Rajendra Place, New Delhi - 110008
Individual
Address for service in India/Attorney address:
DHANANJAY MODGALYA, ADVOCATE
801 Atlanta Centre, Sonawala Road, Goregaon (E), Mumbai-400063
Used Since :13/06/2017
DELHI
SERVICES RENDERED BY LAWYERS, SERVICES RENDERED BY LEGAL ASSISTANTS AND LEGAL SERVICES INCLUDED IN CLASS 45.
4332673   28/10/2019

MALABAR ENDOCRINE SOCIETY
BUILDING NO. 5/3429, BABY MEMORIAL HOSPITAL,INDIRA GANDHI ROAD,P.O PUTHIYARA,KOZHIKODE 673004,KERALA,INDIA

Address for service in India/Agents address:
GEORGE MATHEW
Used Since :03/02/2014

CHENNAI
Personal and social services rendered by others to meet the needs of individuals, Creating Social Awareness, Creating Social Platform. Activities included in class 45.
CURESEE

4332894  29/10/2019
M/S MPJ CURESEE PRIVATE LIMITED
633/38, GALI NO. 7, ASHOK VIHAR-1, GURUGRAM, HARYANA-122001
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA

Used Since :18/10/2019
DELHI
Software licensing
Trade Marks Journal No: 1929 ,  25/11/2019       Class 45

4334973   01/11/2019
DIMPLE PARMAR
5-A-21, Kuri Bhagtasni Housing Board, Bhagat Ki Kothi, Jodhpur, Rajasthan – 342005
Individual

Address for service in India/Agents address:
KUNAL RAJESH SARPAL
OFFICE NO.6, SECOND FLOOR, DEVIKA HEIGHTS, SHIVAJINAGAR-411005.(PUNE)

Used Since :21/06/2019

AHMEDABAD
Providing personal support services for cancer patients and their families; Providing emotional support to cancer patients and their families via interactive online forums
ENDIYA LAWZ

4336788   03/11/2019
MANOJ KUMAR THAKUR TRADING AS ENDIYA LAWZ
Chamber No. 925, Patiala House Courts, New Delhi - 110001
Service Provider
Address for service in India/Attorney address:
VANI TYAGI
B 501, Aviation Heights, Sector 52, Gurgaon, Haryana
Used Since :01/07/2019
DELHI
LEGAL SERVICES
ANAYA
1909574   15/01/2010
CARNOSTIE RESORTS PVT. LTD.
326 MASTER MIND I, ROYAL PALMS, AAREY COLONY, GOREGAON, MUMBAI-400 090.
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

Cl.42:“Scientific & technological services & research; Creation, hosting & maintenance of web sites, design &
development of computer software.

Cl.43:“Resorts & lodging services, rental of temporary accommodation, rental of meeting rooms; Services for providing
food & drink, self-service restaurants, hotels; Social clubs;

Cl.44:“Hygienic & beauty care for human beings, beauty salons, Health care, medical clinics & hospital, physical &
physiotherapy;"
Priority claimed from 29/02/2012; Application No.: 2012705808; Serbia
2309932 03/04/2012
SHTOKMAN DEVELOPMENT AG
MARKUS SCHNURRENBERGER BAARERSTRASSE 8 6301 ZUG SWITZERLAND
MANUFACTURER, MERCHANTS AND SERVICE PROVIDERS
Address for service in India/Agents address:
LALL LAHIRI AND SALHOTRA.
PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
To be associated with:
1833130

DELHI

Cl.1; CHEMICALS FOR USE IN THE CONSTRUCTION, TREATING, SERVICING, COMPLETION AND WORKING OF OIL, GAS, GEOTHERMAL AND WATER WELLS AND CLEANING OF INDUSTRIAL FACILITIES; INDUSTRIAL CHEMICALS

Cl.4; GAS, OIL GAS, FUEL GAS, LIQUID GAS, LIQUEFIED PETROLEUM GAS, COMPRESSED GAS, ELECTRICAL ENERGY

Cl.9; COMPUTER SOFTWARE FOR USE IN THE FIELDS OF ENERGY, CHEMICALS, PETROLEUM, PETROLEUM PRODUCTS, EXPLORATION, ENGINEERING, SOLAR POWER, RETAILING AND DESIGN; MEASURING, SIGNALLING, CHECKING (SUPERVISION) AND ANALYSIS APPARATUS, GAS TESTING INSTRUMENTS; GASOMETERS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, DISTRIBUTING, ACCUMULATING, REGULATING OR CONTROLLING GAS ENERGY.

Cl.37; GAS DRILLING SERVICES; DRILLING OF DEEP GAS- WELLS; EXTRACTION OF GAS FROM GAS FIELDS; GAS FIELD EXPLOITATION FOR THE EXTRACTION OF GAS; INDUSTRIAL AND TECHNICAL PROCESSING FOR INCREASING GAS PRODUCTION AND FOR IMPROVING EFFICIENCY AND OUTPUT OF GAS WELLS; INDUSTRIAL AND TECHNICAL PROCESSING TO PREVENT THE CLOGGING OF GAS WELLS.

Cl.39; DISTRIBUTION OF ENERGY; STORAGE OF GOODS; DISTRIBUTION OF GAS; STORAGE OF GAS; TRANSPORT BY GAS PIPELINE.

Cl.40; REFINING AND PROCESSING OF DRY GAS, NATURAL GAS AND NATURAL GAS LIQUIDS

Cl.42; TECHNICAL CONSULTANCY AND PLANNING IN THE ENERGY SECTOR; ENGINEERING, IN PARTICULAR IN THE ENERGY SECTOR, INCLUDING IN THE FIELD OF GAS TRANSPORT AND GAS APPLICATION; TECHNICAL CONSULTANCY IN THE FIELD OF ENERGY; TECHNICAL CALCULATION FOR PIPE SYSTEMS; SURVEYING IN THE FIELD OF ENERGY; TECHNICAL DEVELOPMENT SERVICES IN THE ENERGY SECTOR, IN PARTICULAR GAS TRANSPORT TECHNOLOGY AND GAS APPLICATION TECHNOLOGY DEVELOPMENT; CONSULTANCY AND DESIGN OF COMPUTER PROGRAMS; COMPUTER SOFTWARE DESIGN; COMPUTER SOFTWARE CONSULTANCY; COMPUTER SOFTWARE MAINTENANCE.
2472807    05/02/2013
MARATHA VIDYAPRASARAK SAMAJ
trading as ;Maratha Vidyaprasarak Samaj
Shivaji Nagar, Gangapur Road, Nashik - 422002
MANUFACTURER AND SERVICE PROVIDER
Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since :01/01/1932

MUMBAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.OVER THE IMAGE ..
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Cl.16;Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); playing cards; printers' type; printing blocks
Cl.31;Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
Cl.35;Advertising, business management, business administration, office functions
Cl.41;Education; providing of training; entertainment; sporting and cultural activities
Cl.44;Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
Cl.45;Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
WIRE

2575970 05/08/2013
CALIFORNIA DOMAIN CONSTRUCTION, LLC.
C/O, STUBBS ALDERTON & MARKILES, LLP, 15260, VENTURA BLVD, 20TH FLOOR, SHERMAN OAKS, CALIFORNIA 91403, UNITED STATES OF AMERICA

MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS
A LIMITED LIABILITY COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.9; COMPUTER SOFTWARE FOR USE AS AN APPLICATION PROGRAMMING INTERFACE (API) FOR COMMUNICATIONS SOFTWARE FACILITATING VOICE OVER INTERNET PROTOCOL (VOIP) CALLS, PHONE CALLS, VIDEO CALLS, TEXT MESSAGES, INSTANT MESSAGE AND ONLINE SOCIAL NETWORKING SERVICES; COMPUTER SOFTWARE TO ENABLE UPLOADING, DOWNLOADING, ACCESSING, POSTING, DISPLAYING, TAGGING, BLOGGING, STREAMING, LINKING, SHARING OR OTHERWISE PROVIDING ELECTRONIC MEDIA OR INFORMATION VIA COMPUTER AND COMMUNICATION NETWORKS; COMPUTER SOFTWARE DEVELOPMENT TOOLS; COMPUTER HARDWARE AND COMMUNICATIONS SOFTWARE FOR USE IN CONNECTING TELECOMMUNICATIONS EQUIPMENT, TELEPHONES, COMPUTERS, WIRED AND WIRELESS COMPUTER NETWORKS; COMPUTER SERVERS, SET-TOP BOXES, COMPUTER SWITCHES AND COMPUTER ROUTERS DESIGNED TO PROVIDE IN-HOME VOICE OVER INTERNET PROTOCOL (VOIP) COMMUNICATIONS; WIRELESS, SHORT-RANGE WIRELESS ENABLED AND UNIVERSAL SERIAL BUS (USB) DEVICES FOR COMMUNICATIONS, NAMELY, TELEPHONES, HANDSETS, HEADSETS, SPEAKERS, MICROPHONES, EARPHONES, WEBCAMS AND VIDEO CAMERAS; DOWNLOADABLE COMPUTER SOFTWARE FOR OPERATING TELECOMMUNICATIONS PRODUCTS; DOWNLOADABLE COMPUTER SOFTWARE IN THE NATURE OF A MOBILE APPLICATION FOR OPERATING TELECOMMUNICATIONS PRODUCTS; DOWNLOADABLE COMPUTER PROGRAMS FOR PLAYING COMPUTER GAMES AND VIDEO GAMES OVER THE INTERNET; MAGNETIC CODED GIFT CARDS

Cl.35; RETAIL STORE SERVICES FEATURING DIGITAL MEDIA CONTENT, NAMELY MUSIC, AUDIO, MOVIES, VIDEO, ALL IN DIGITAL FORMAT.

Cl.38; TELECOMMUNICATIONS AND BROADCAST COMMUNICATION SERVICES, NAMELY TRANSMISSION AND STREAMING OF AUDIO, VISUAL AND AUDIO-VISUAL CONTENT VIA COMPUTER NETWORKS, COMMUNICATION NETWORKS AND THE GLOBAL INFORMATION NETWORK; PROVIDING ACCESS TO COMPUTER DATABASES IN THE FIELDS OF SOCIAL NETWORKING, SOCIAL INTRODUCTION AND DATING; ELECTRONIC TRANSMISSION AND STREAMING OF DIGITAL MEDIA CONTENT FOR OTHERS VIA COMPUTER NETWORKS, COMMUNICATION NETWORKS AND GLOBAL INFORMATION NETWORKS, IN THE NATURE OF PRE-RECORDED DIGITAL SOUND, VIDEO AND DATA RECORDINGS FEATURING MUSIC, TEXT, VIDEO, GAMES, COMEDY, DRAMA, ACTION, ADVENTURE OR ANIMATION BY ELECTRONIC TRANSMISSION; PROVIDING VOICE OVER INTERNET PROTOCOL (VOIP) COMPUTER SERVICES, NAMELY, ELECTRONIC TRANSMISSION OF AUDIO, VIDEO AND OTHER DATA AND DOCUMENTS AMONG COMPUTERS AND PORTABLE AND HANDHELD DIGITAL ELECTRONIC DEVICES FOR RECORDING, ORGANIZING, TRANSMITTING, MANIPULATING, AND REVIEWING TEXT, DATA, IMAGE, AND AUDIO FILES; PROVIDING ONLINE CHAT ROOMS, ELECTRONIC BULLETIN BOARDS AND ON-LINE FORUMS FOR COMMUNICATION AMONG USERS ON TOPICS OF GENERAL INTEREST; ELECTRONIC MAIL AND INSTANT MESSAGING SERVICES; SIMPLE MESSAGE SERVICE (SMS) AND MULTIMEDIA MESSAGE SERVICE (MMS) VIA TELECOMMUNICATIONS AND COMPUTER NETWORKS; PROVIDING A HIGH SPEED ACCESS TO AREA NETWORKS AND GLOBAL COMPUTER NETWORKS; TECHNICAL SUPPORT SERVICES REGARDING THE USAGE OF COMMUNICATIONS EQUIPMENT

Cl.41; PROVIDING ONLINE INFORMATION IN THE FIELDS OF ENTERTAINMENT, TELEVISION, MOVIES, CELEBRITIES, SPORTS, GAMES, MUSIC, FITNESS AND CURRENT EVENT NEWS; ON-LINE JOURNALS, NAMELY, BLOGS FEATURING USER-DEFINED CONTENT IN THE FIELDS OF SOCIAL COMMENTARY, CULTURAL COMMENTARY, AND POLITICAL NEWS; ELECTRONIC PUBLISHING SERVICES, NAMELY, PUBLICATION OF DIGITAL MEDIA IN THE FORM OF ELECTRONIC MAGAZINES VIA GLOBAL COMPUTER AND COMMUNICATIONS NETWORKS IN THE FIELDS OF SOCIAL COMMENTARY, CULTURAL COMMENTARY, AND POLITICAL NEWS; ENTERTAINMENT SERVICES, NAMELY, PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE INTERACTIVE MULTIPLAYER AND SINGLE PLAYER GAMES PLAYED VIA GLOBAL COMPUTER AND COMMUNICATION NETWORKS; EDUCATIONAL SERVICES, NAMELY, COMPUTER COMMUNICATIONS SOFTWARE EDUCATION TRAINING SERVICES; ONLINE TUTORING IN THE FIELDS OF COMMUNICATIONS SOFTWARE AND INTERNET COMMUNICATIONS; WEB BASED TRAINING FOR CERTIFICATION OF
COMPUTER USERS, COMPUTER SOFTWARE DEVELOPERS AND COMMUNICATIONS SOFTWARE MANAGERS RELATING TO COMMUNICATIONS SOFTWARE; ARRANGING AND CONDUCTING EDUCATIONAL CONFERENCES, CONGRESSES AND SEMINARS IN THE FIELD OF COMMUNICATIONS SOFTWARE AND INTERNET COMMUNICATIONS; ADVISORY AND INFORMATION SERVICES RELATING TO ALL THE FOREGOING SERVICES IN THIS CLASS

Cl.42; COMPUTER SERVICES, NAMELY, SOFTWARE-AS-SERVICES (SAAS), APPLICATION SERVICES PROVIDER (ASP) SERVICES AND CLOUD COMPUTING SERVICES, FEATURING SOFTWARE FOR ENABLING AND MANAGING SIMULTANEOUS, MULTIPLE MODES OF COMMUNICATION VIA COMPUTER NETWORKS, COMMUNICATION NETWORKS AND THE GLOBAL INFORMATION NETWORK VIA INSTANT MESSAGING, VOICE OVER INTERNET PROTOCOL (VOIP), VIDEO CONFERENCING, AUDIO CONFERENCING, COMPUTER DESKTOP SHARING, FILE TRANSFER, SENSING AND PROVIDING USER PRESENCE INFORMATION, AND TELEPHONY AND ACCESSING REMOTELY STORED DATA FOR SUCH APPLICATIONS; COMPUTER SERVICES, NAMELY, HOSTING ON-LINE WEB FACILITIES FOR OTHERS FOR ORGANIZING AND CONDUCTING MEETINGS, EVENTS AND INTERACTIVE DISCUSSIONS VIA COMMUNICATION NETWORKS; PROVIDING TEMPORARY USE OF ON-LINE NON-DOWNLOADABLE SOFTWARE AND APPLICATIONS FOR INSTANT MESSAGING, ENABLING AND MANAGING SIMULTANEOUS, MULTIPLE MODES OF COMMUNICATION OVER LOCAL AREA NETWORKS AND THE INTERNET VIA INSTANT MESSAGING, VOICE OVER INTERNET PROTOCOL (VOIP), VIDEO CONFERENCING, AUDIO CONFERENCING, COMPUTER DESKTOP SHARING, FILE TRANSFER, SENSING AND PROVIDING USER PRESENCE INFORMATION, AND TELEPHONY; PROVIDING A WEB SITE FEATURING TECHNOLOGY THAT ENABLES ONLINE USERS TO CREATE PERSONAL PROFILES FEATURING SOCIAL NETWORKING INFORMATION AND TO TRANSFER AND SHARE SUCH INFORMATION AMONG MULTIPLE WEBSITES; PROVIDING A WEB HOSTING PLATFORM FOR USE OF NON-DOWNLOADABLE SOFTWARE FOR ENABLING, FACILITATING OR ENHANCING INTERACTIVE, MULTIPLAYER AND SINGLE PLAYER GAMES FOR THIRD PARTIES; PROVIDING TECHNICAL INFORMATION IN THE FIELD OF COMPUTER SOFTWARE

Cl.45; ONLINE SOCIAL NETWORKING SERVICES PROVIDED THROUGH A COMMUNITY WEBSITE; PROVIDING ONLINE COMPUTER DATABASES AND ONLINE SEARCHABLE DATABASES IN THE FIELD OF SOCIAL NETWORKING; PROVIDING SOCIAL SERVICES AND INFORMATION IN THE FIELD OF PERSONAL DEVELOPMENT, NAMELY, SELF-IMPROVEMENT, SELF-FULFILLMENT, CHARITABLE, PHILANTHROPIC, VOLUNTEER, PUBLIC AND COMMUNITY SERVICES, AND HUMANITARIAN ACTIVITIES; SOCIAL INTRODUCTION, NETWORKING AND DATING SERVICES; IDENTIFICATION VERIFICATION SERVICES, NAMELY, PROVIDING AUTHENTICATION OF PERSONAL IDENTIFICATION INFORMATION
2619749    28/10/2013
WOLVERINE OUTDOORS, INC.
9341 COURTLAND DRIVE, ROCKFORD, MICHIGAN 49351, UNITED STATES OF AMERICA
MANUFACTURERS, MERCHANTS AND DISTRIBUTORS
A COMPANY ORGANISED AND EXISTING UNDER THE LAWS OF MICHIGAN

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
KOLKATA

Cl.9; EYEWEAR; SPECTACLES, EYEGLASSES AND SUNGLASSES; SPORT AND SPECIALTY EYEWEAR; CASES, CORDS, SPORTS CORDS AND CHAINS; PARTS AND FITTINGS FOR ALL THE AFORESAID GOODS

Cl.16; STATIONERY, PENS, PENCIL POUCHES, MEMO BOOKS, INK MARKERS, MEMO PADS, ERASERS, AND PENCIL SHARPENERS

Cl.18; LEATHER AND IMITATIONS OF LEATHER AND ARTICLES MADE FROM THESE MATERIALS; HANDBAGS; PURSES; BRIEFCASES; LUGGAGE; TRAVEL BAGS; SPORTS BAGS; COMPUTER CASES; BACKPACKS; CHILDREN’S TOTE BAGS, SATCHELS AND KNAPSACKS; UMBRELLA; SMALL LEATHER GOODS, NAMELY, WALLETS, BILLFOLDS, COIN PURSES, PASSPORT HOLDERS, CELL PHONE CASES, KEY CASES, CREDIT CARD CASES, TRAVEL ORGANIZERS, PERSONAL PLANNERS, COSMETIC CASES, VANITY CASES, TOILETRY CASES

Cl.24; TEXTILE AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BEDDING, SHEETS, TOWELS, BLANKETS, COMFORTERS, DUVET AND DUVET COVERS, PILLOWCASES, PILLOW SHAMS, DUSTER RUFFLES AND THROWS

Cl.28; TOYS
2625640  11/11/2013
SHRIRAM PROPERTIES LIMITED
trading as ;SHRIRAM PROPERTIES LIMITED
No 40/43, 8th Main, 4th Cross, RMV Extension, Sadhashiva Nagar, Bangalore - 560080, Karnataka, India
Service Providers
Address for service in India/Attorney address:
ALMT LEGAL BANGALORE
NO 2, LAVELLE ROAD, BANGALORE 560 001
Used Since :01/09/2013
CHENNAI
Cl.36; REAL ESTATE AFFAIRS
Cl.37; BUILDING CONSTRUCTION, REPAIRS, INSTALLATION SERVICES AND MAINTENANCE SERVICES
TOM DAVIES

2737206   15/05/2014
TD TOM DAVIES LIMITED
1 BICKENHALL MANSIONS, BICKENHALL STREET, LONDON W1U 6BP, UNITED KINGDOM.
MANUFACTURES, MERCHANTS & SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE LAWS OF ENGLAND AND WALES.

Address for service in India/Attorney address:
SUBRAMANIAM & ASSOCIATES
CENTRAL SQUARE, SUITE-328, PLAZA III, 20 MANOHARLAL KHURANA MARG, BARA HINDU RAO (OFF RANI JHANSI ROAD), DELHI 110006

Proposed to be Used

DELHI

Cl.9; OPTICAL APPARATUS AND INSTRUMENTS; SPECTACLES, SPECTACLE FRAMES, SPECTACLE CASES, SPECTACLE LENSES-, PARTS AND FITTINGS FOR ALL THE AFORESAID GOODS.

Cl.37; REPAIR SERVICES; REPAIR OF SPECTACLES; REPAIR OF WATCHES; REPAIR OF JEWELLERY.

Cl.42; RESEARCH AND DESIGN; BESPOKE DESIGN OF SPECTACLES, SPECTACLE FRAMES, SPECTACLE CASES, SPECTACLE LENSES; BESPOKE DESIGN OF WATCH BANDS, MOVEMENTS FOR WATCHES, WATCH SPRINGS, WATCH GLASSES, BUCKLES OF PRECIOUS METAL, WATCH CHAINS, WATCH CASES, WATCHES, WRISTWATCHES, CHRONOGRAPHS (WATCHES), CHRONOMETERS, ELECTRIC WATCHES, STOPWATCHES, PARTS AND ACCESSORIES FOR ALL THE AFORESAID GOODS; BESPOKE DESIGN OF JEWELLERY, CUFF-LINKS, PRECIOUS STONES; BESPOKE DESIGN OF LEATHER, SUITCASES, TRUNKS, KNAPSACKS, TRAVELLING BAGS, BRIEFCASES, PURSES, BILLFOLDS, WALLETS, BELTS, KEY CASES, PASSPORT CASES, BUSINESS AND CREDIT CARD CASES, UMBRELLAS AND PARASOLS.
SIGMA

2807391  11/09/2014
SIGMA CORPORATION
2-4-16 KURIGI, ASAO-KU KAWASAKI-SHI, KANAGAWA, JAPAN
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Used Since : 15/07/2006

DELHI

Cl.9; LENSES; OPTICAL LENSES; OPTICAL APPARATUS AND INSTRUMENTS; CINEMATOGRAPHIC CAMERAS; CAMERA LENSES (FOR PHOTOGRAPHING); CINEMATOGRAPHIC MACHINE AND APPARATUS; INSTRUMENTS CONTAINING EYEPIECES; BINOCULARS; PHOTOGRAPHIC APPARATUS AND INSTRUMENTS; CAMERA LENSES; DIGITAL CAMERAS; VIDEO CAMERAS; CAMERAS; CAMERAS (PHOTOGRAPHY); MOTION-PICTURE CAMERAS FOR SELF-DEVELOPING FILM; CAMERA HOODS; SHUTTER RELEASES (FOR CAMERAS); FLASHLIGHTS (PHOTOGRAPHY); LENS FILTERS (FOR CAMERAS)

Cl.35; RETAIL SERVICES OR WHOLESALE SERVICES FOR PHOTOGRAPHIC MACHINES AND APPARATUS AND PHOTOGRAPHIC SUPPLIES

Cl.37; REPAIR OR MAINTENANCE OF PHOTOGRAPHIC APPARATUS; REPAIR OR MAINTENANCE OF CAMERAS; REPAIR OR MAINTENANCE OF FILM PROJECTOR
3M SCIENCE. APPLIED TO LIFE.

Priority claimed from 22/07/2014; Application No.: 86344821; United States of America

2861144 09/12/2014

3M COMPANY
3M Center, 2501 Hudson Road, St. Paul, Minnesota 55144, United States of America

Manufacturers and Merchants
A corporation organized and existing under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.1: Adhesives for industrial use; chemicals for industrial purposes; chemical compositions for application to fabric, upholstery, carpet and other flooring materials to repel stains and liquids; body fillers for autobody and marine use

Cl.2: Coatings for protecting surfaces against moisture, corrosion, contaminants and other conditions

Cl.3: Cleaning, polishing, scouring and abrasive preparations and products; abrasives for industrial and domestic use; preparations for cleaning, polishing, glazing, waxing, restoring or preserving finished surfaces of motorized vehicles; hand cleaning preparations; non-medicated skin moisturizers

Cl.4: Industrial oils, greases and lubricants

Cl.5: Adhesive bandages; surgical dressings; adhesive tape for medical and surgical use; materials for tooth restoration; dental cements; dental lacquers; composite materials for dental purposes; impression material for dental purposes

Cl.7: Spraying and dispensing apparatus; spray guns, cups and liners for mixing and dispensing liquids; abrasive belts, discs, pads, sheets and wheels for power-operated sanders and grinders

Cl.8: Sanding blocks; abrasive discs, wheels, belts and brushes, all being adapted for use with, and being part of, hand held tools

Cl.9: Anti-glare screens and privacy screen filters for electronic devices; optical fibers; optical fiber cables; telecommunications cables and conductors; protective or safety facial masks, respirators, gloves and ear plugs for domestic and industrial use; computer software for use in calculating, analyzing, grouping and processing patient information for healthcare billing and government reimbursement

Cl.10: Stethoscopes; orthopedic braces; orthopedic supports; orthopedic support bandages; orthodontic apparatus and instruments; dental apparatus and instruments; face masks for medical use

Cl.11: Water filters; air filters for furnaces; cartridge fluid filtering assemblies for general domestic and industrial use; filtering devices, namely, filters, filter cartridges, filter media, filter housings for domestic and commercial use

Cl.16: Adhesives for stationery or household purposes; stationery notes containing adhesive on one side for attachment to surfaces; adhesive tapes for household, office or stationery use; tape flags; adhesive tape dispensers for household, office or stationery use

Cl.17: Adhesives tapes and adhesive tape dispensers for industrial or commercial use; duct tapes; electrical tapes; masking tapes; mounting tapes; adhesive foam tapes, double sided adhesive tapes, all for industrial purposes; adhesive films; plastic sheeting for reflecting light visually, for use in relation to road and traffic signs and vehicle safety markings; plastic sheet material for use in producing graphics, signs and displays; thermal insulating materials made of non-woven synthetic fibers; plastic sheet material for application to glass in order to provide a tint to the glass

Cl.20: Plastic hooks; plastic cord clips and bundlers; plastic decorating clips, namely, plastic clips for hanging photos, pictures, prints, papers, and decorations

Cl.21: Scouring, cleaning and scrubbing sponges, pads and brushes; cleaning cloths and wipes; dusting cloths; dusting mitts; mops; brooms
Cl.28; Athletic sporting goods, namely, athletic joint, back and limb supports
INTERPLEX
Priority claimed from 07/08/2014; Application No. : 86/360,274 ;United States of America
2893289   05/02/2015
INTERPLEX INDUSTRIES, INC.,
14-23 110TH STREET-SUITE 301, COLLEGE POINT, NEW YORK 11353, UNITED STATES OF AMERICA
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS
A DELAWARE CORPORATION, USA,
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :15/12/2004
DELHI
C1.6;METAL STAMPINGS, DEEP DRAWN METAL PARTS, CHEMICAL ETCHED PRECISION METAL PARTS.
C1.9;ELECTRICAL CONNECTORS AND CONTACTS, ELECTRICAL SHIELDS AND ENCLOSURES, CIRCUIT BOARD ASSEMBLIES, MECHANICAL, ELECTRO-MECHANICAL AND MECHATRONIC ASSEMBLIES.
C1.40;METAL TREATMENT NAMELY, STAMPING, FORGING, CASTING, PLATING, CHEMICAL ETCHING, WELDING, DEEP DRAWING, PRECISION MACHINING, COATING AND ANODIZING, INSERT MOLDING AND INJECTION MOLDING OF PLASTIC AND RUBBER MATERIALS.
C1.42;DESIGN, MANUFACTURING AND ASSEMBLY SERVICES FOR INDUSTRIAL, AUTOMOTIVE, CONSUMER ELECTRONICS AND MEDICAL DEVICE PRODUCTS.
2954009  28/04/2015  
SAMSONITE IP HOLDINGS S.À.R.L.
13-15 avenue de la Liberté, L-1931 Luxembourg, Luxembourg
Manufacturers and Merchants
A private limited liability company organized and existing in Luxembourg

Address for service in India/Attorney address:

REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Used Since :01/04/2010

To be associated with:
2954008, 2954009

DELHI

Cl.6; Metal locks, key locks, pad locks, combination locks, locks for luggage; metal badges; safes; key fobs of metal

Cl.20; Travel pillows; inflatable travel pillows; non-metal key rings; folding tables; folding chairs; furniture, non-metal locks; packaging containers of plastic; key fobs of non-metal
REHM

2957920 06/05/2015
REHM THERMAL SYSTEMS GMBH
Leinenstr. 7, 89143 Blaubeuren-Seissen, Germany
Manufacturers, Merchants & Service Providers
A company organized and existing under the laws of Germany

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since :30/10/2007

DELHI

Cl.9; Systems for thermal treatment and processing of materials (with the exception of welding systems), namely electric soldering apparatus and systems consisting thereof, in particular for reflow soldering with air or nitrogen as well as condensation soldering with vapour or vacuum; measuring and controlling apparatus and instruments; thermocouples as parts of electric measuring devices, in particular for determining the temperature of the atmosphere; software for soldering systems and apparatus

Cl.11; Thermal systems for drying, curing and burning in of materials, primarily consisting of thermo-chambers for drying, curing and burning in of materials; air filtering installations

Cl.42; Technical conception and development of soldering systems and apparatus for third persons
POWERSHIELD

2974839  29/05/2015
POWERSHIELD LIMITED
BDO AUCKLAND, Level 10, Bdo Tower, 19 Como Street, Takapuna, Auckland, 0622, New Zealand
Manufacturers, Merchants & Service Providers
a company organized and existing under the laws of New Zealand

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since: 10/01/2008

DELHI

Cl.9; Hardware & software for use in the monitoring of batteries & stand-by battery supplies; hardware & software for use in the monitoring of power quality; computer programs enabling recordal and monitoring of specified parameters and enabling information to be electronically transmitted to end user; none of the aforesaid being used in police or other emergency vehicle; excluding voltage stabilisers, power conditioners.

Cl.37; Installation, maintenance and repair services in this class for hardware for use in the monitoring of power supplies and power quality, electronic monitoring devices and instruments for monitoring systems associated with buildings; none of the aforesaid being used in police or other emergency vehicles

Cl.42; Product monitoring services, including monitoring of power supplies, including monitoring of batteries and stand-by battery supplies; computer programming services enabling recordal and monitoring of specified parameters and enabling information to be electronically transmitted to end user; providing technical reports; monitoring services, including electronic instruments for monitoring systems associated with buildings; none of the aforesaid being used in police or other emergency vehicle; installation, maintenance and repair services in this class for software for use in the monitoring of power supplies and power quality, electronic monitoring devices and instruments for monitoring systems associated with buildings
2980462  05/06/2015
GCP APPLIED TECHNOLOGIES, INC.
62 Whittemore Avenue, Cambridge, MA 02140-1692, United States of America
Manufacturers, Merchants & Service Providers
a Delaware corporation, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
DELHI
Cl.1; Chemicals for use in industry and science; chemicals for industrial purposes, namely, chemicals for use in the manufacture of cement, concrete, mortar, masonry, shotcrete, or other cementitious compositions; chemical and oil dispersants and water-reducing chemical additives for use in the manufacture of cement, concrete, mortar, masonry, shotcrete, or other cementitious compositions; fireproofing preparations; adhesives for industrial use; dispersion liquids for mixing mortar to treated cement to plastic materials, concrete additives for applications in the sprayed concrete sector and anti-evaporation products for concrete and mortar; additives for concrete and mortar; agents for hardening concrete surfaces (except paint); agents for protecting and preserving concrete (except paint); concrete bonding agents, concrete antifreeze additives; adhesive primer for use on building substrates to adhere weatherizing tape, flashing or membrane; weatherizing membrane, in liquid chemical form, for use on building substrates to prevent air and water infiltration
Cl.17; Insulating waterproofing membranes and vapor barriers; waterproofing adhesive tapes for foundation of buildings; packing and insulating materials; sealants for construction joints; sealing compounds for buildings; moisture barrier materials, namely, insulating and waterproofing membrane strips and adhesive tapes
Cl.42; Research, namely, scientific research & research on new & future construction products; development services, namely, product development; testing services, namely product testing; consultancy services in the field of scientific research & the creation of new products; industrial research relating to production of chemicals & construction products; technical consultation relating to development of new products for others in the field of construction; technical consultation in the field of development of chemical production methods; performance of chemical analyses
1000 DREAMS

COMMUNITY EMPOWERMENT LAB
A-6/14, Vineet Khand, Gomti Nagar, Lucknow - 226 010, UP, India
Manufacturers, Merchants and Service Providers
A company incorporated and existing under the laws of India

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
G - 165, 1ST FLOOR, SECTOR-63 NOIDA-201301, U.P.
Used Since: 28/04/2015

DELHI

Cl.9; Software such as apps that can be downloaded on phone, tablet, a website, an online database or electronic newsletters, e-books and e-magazines.

Cl.16; Books and printed matter.

Cl.41; Educational and training services.

Cl.44; Healthcare services, health counselling services and the running of health centres.
NEUTRAL

3010024  14/07/2015
NEUTRAL.COM APS
Aldersrogade 6F, 2., 2100 København Ø, Denmark
Manufacturers and Merchants
a company organized and existing under the laws of Denmark

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :01/07/2014

DELHI

Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and chronometric instruments, paste jewellery (costume jewelry)
Cl.24; Textiles and textile goods, not included in other classes; bed and table covers, towels and bed clothes
Cl.25; Clothing, footwear, headgear
3016678  24/07/2015
DESIGN HOTELS AG
Stralauer Allee 2c, 10245 Berlin, Germany
Manufacturers, Merchants and Service Providers
a stock corporation (duly established under German law)

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 31/05/2007

DELHI

Cl.16; Printed matter; books; booklets; brochures; catalogues; hotel directories; greeting cards; gift cards; calendars; photographs; stationery; writing instruments; pads for writing; note books

Cl.35; Advertising; business management consultancy; business management of hotels for others; promoting the services of others by presentation of enterprises through the Internet; promoting the services of others by presentation of enterprises through digital media; compilation and administration of data in computer data banks; promoting the goods and services of others by presentation of goods and services through the Internet

Cl.43; Temporary accommodation; services for providing food and drink; temporary accommodation reservations; arranging temporary accommodations
GCP
3027094  05/08/2015
GCP APPLIED TECHNOLOGIES INC.
62 Whittemore Avenue, Cambridge, MA 02140-1692, United States of America
Manufacturers, Merchants & Service Providers
a Delaware Corporation, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Proposed to be Used
DELHI
Cl.1; Chemicals for use in industry and science; chemicals for industrial purposes, namely, chemicals for use in the manufacture of cement, concrete, mortar, masonry, shotcrete, or other cementitious compositions; chemical and oil dispersants and water-reducing chemical additives for use in the manufacture of cement, concrete, mortar, masonry, shotcrete, or other cementitious compositions; fireproofing preparations; adhesives for industrial use; liquids for mixing mortar to treated cement to plastic materials, concrete additives for applications in the sprayed concrete sector and anti-evaporation products for concrete and mortar; additives for concrete and mortar; agents for hardening concrete surfaces (except paint); agents for protecting and preserving concrete (except paint); concrete bonding agents, concrete antifreeze additives; adhesive primer for use on building substrates to adhere weatherizing tape, flashing or membrane; weatherizing membrane, in liquid chemical form, for use on building substrates to prevent air and water infiltration.
Cl.17; Insulating waterproofing membranes and vapor barriers; waterproofing adhesive tapes for foundation of buildings; packing and insulating materials; sealants for construction joints; sealing compounds for buildings; moisture barrier materials, namely, insulating and waterproofing membrane strips and adhesive tapes
Cl.42; Research, namely, scientific research & research on new & future construction products; development services, namely, product development; testing services, namely product testing; consultancy services in the field of scientific research and the creation of new products; industrial research relating to production of chemicals and construction products; technical consultation relating to development of new products for others in the field of construction; technical consultation in the field of development of chemical production methods; performance of chemical analyses
HELLO TEN

3034127  14/08/2015
HELLO TEN BRANDS PVT. LTD.
4/42 Punjabi Bagh, New Delhi 110026, India
Merchants & Manufacturers

Address for service in India/Attorney address:
KAPIL WADHWA
DD 13 Kalkaji, LGF New Delhi 110019 India

Proposed to be Used
To be associated with:
3034125

DELI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3034125, MARK SHOULD BE READ AND USE AS A WHOLE..

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; leather accessories; bags; School Bags and all other lifestyle products under class 18

Cl.25; All kinds of Footwear, All kinds of Clothing & Accessories, Readymade Garments & Accessories, sportswear, Fitness & Lifestyle Products under class 25

Cl.35; Retail & wholesale services connected with the sale of Footwear, All kinds of Clothing & Accessories, Readymade Garments & Accessories, sportswear, Leather and imitations of leather, and goods made of these materials and not included in other classes; leather accessories; bags; School Bags & Lifestyle Products.
HLS INDIA

3053461  10/09/2015

HLS ASIA LTD
trading as ;HLS INDIA
109, Aurobindo Place, Hauz Khas, New Delhi and our Corporate Address is C-2, Sector-57, Noida 201301, Uttar Pradesh

SERVICE PROVIDER
Private Limited Company

Address for service in India/Attorney address:
PREM RAJA KUMARI
F-97, 4th Floor, Anna Nagar East, Chennai- 600102
Used Since :05/02/1991

DELHI

IN USE.

NO EXCLUSIVE RIGHT OVER THE TERM “INDIA”..

Cl.37; BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES; MINING, AND OIL AND GAS EXTRACTION

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO;
INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND 
SOFTWARE
HLS ASIA LTD

trading as ;Device

109, Aurobindo Place, Hauz Khas, New Delhi and our Corporate Address is C-2, Sector-57, Noida 201301, Uttar Pradesh

SERVICE PROVIDER

Private Limited Company

Address for service in India/Attorney address:

PREM RAJA KUMARI

F-97, 4th Floor, Anna Nagar East, Chennai- 600102

Used Since :23/11/2001

DELHI

Cl.37; BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES; MINING, AND OIL AND GAS EXTRACTION

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
XSPEED

Priority claimed from 26/05/2015; Application No. : 67229 ;Jamaica

3105334  25/11/2015

CISCO TECHNOLOGY, INC.
170 WEST TASMAN DRIVE, SAN JOSE, CALIFORNIA 95134, U.S.A.
Manufacturers, merchants and service providers
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF CALIFORNIA, U.S.A.

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used

DELHI

Cl.9; Apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; calculating machines, data processing equipment, computers; computer hardware; computer software; computer hardware and software for interconnecting, managing, securing and operating local and wide area networks, data centers and telephony systems; computer servers; switches; computer chassis; network extenders; network adapters; network servers; network and data storage devices; telecommunication switches, namely, Ethernet switches, data center switches and unified fabric switches; virtual switches, network access server hardware and operating software; computer operating software; router, switch, hub and server operating software; network management and security software, namely, software for traffic prioritization, security, intrusion prevention, virtual private networks, firewalls, and identity and access control; computer software for network automation, optimization, management, and configuration; computer software to operate, maintain, manage and deploy cloud computing resources; computer software for computer system and application development, deployment and management; computer software for accessing and using cloud computing networks, for operating and maintaining computer networks and servers; computer software that provides web-based access to applications and services through a web operating system or portal interface; computer software for developing and operating cloud computer networks and applications.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; computer network design for others; computer consultation services; computer systems analysis and engineering services; computer hardware and software design; updating of computer software for others; technology consultation in the fields of computer networking, cloud computing, telecommunications, computer hardware, computer software, data storage, data security and virtualization technologies; providing temporary use of online non-downloadable software; providing temporary use of online non-downloadable software in the field of computer network communications, namely, software for use in the design, implementation and operation of cloud computing networks; computer services; platform-as-a-service (PAAS); software-as-a-service (SAAS); infrastructure-as-a-service (IaaS); cloud computing services; server, application and cloud hosting services; electronic data storage; application service provider (ASP) services; providing information in the field of computer networking and software development.
3119979  08/12/2015
ANAND STORE
trading as ;PTJ
Anand Store (Punjabi Traditional Jewellery) , Qilla Bazzar , Patiala- 147001,Punjab
Manufacturer merchants and Service Provider
proprietorship firm
Address for service in India/Attorney address:
PREM RAJA KUMARI
F-97, 4th Floor, Anna Nagar East,Chennai- 600102
Used Since :01/01/2012
DELHI
IN USE.
Cl.14; PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THEREWITH, NOT INCLUDED IN OTHER CLASSES; JEWELLERY, PRECIOUS STONES; HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS
Cl.35; ADVERTISING, MARKETING AND PROMOTIONAL SERVICES, IMPORT-EXPORT AGENCIES, RETAIL OR WHOLESALE SERVICES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES, ON-LINE ADVERTISING ON A COMPUTER NETWORK, MARKETING, SALES PROMOTION FOR OTHERS
EARNED BRAND
Priority claimed from 11/06/2015; Application No. : 86/659,907 ;United States of America
3121145  10/12/2015
EDELMAN, INC.,
63RD FLOOR, 200 EAST RANDOLPH STREET, CHICAGO, ILLINOIS 60601, UNITED STATES OF AMERICA.

SERVICE PROVIDERS
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.35;PUBLIC RELATIONS; COMMUNICATIONS MARKETING; BRANDING SERVICES, NAMELY, CONSULTING, DEVELOPMENT, STRATEGY, MARKETING AND MANAGEMENT OF BRANDS FOR BUSINESSES; PREPARING AUDIOVISUAL PRESENTATIONS FOR USE IN ADVERTISING; PROMOTIONAL SERVICES, NAMELY, PROMOTING THE GOODS AND SERVICES OF OTHERS BY ARRANGING AND CONDUCTING MARKETING PROMOTIONAL EVENTS AND THROUGH DISTRIBUTION OF PRINTED, ELECTRONIC, VIDEO AND AUDIO PROMOTIONAL MATERIALS; ADVERTISING AGENCIES FEATURING SOCIAL MEDIA STRATEGY CONSULTING; PROVIDING MARKETING CONSULTING IN THE FIELDS OF SOCIAL MEDIA, SOCIAL MEDIA MARKETING ANALYSIS, PREPARATION OF CUSTOM ADVERTISEMENTS FOR OTHERS, PREPARING AND PLACING ADVERTISEMENTS AND SOCIAL MEDIA MARKETING CAMPAIGNS FOR OTHERS, PREPARING ADVERTISEMENTS FOR OTHERS IN THE NATURE OF AUDIO VISUAL AND INTERACTIVE ' PRESENTATIONS, AND PREPARING PROMOTIONAL AND MERCHANDISING MATERIAL FOR OTHERS; WRITING OF PUBLICITY TEXTS FOR OTHERS; PREPARING PROMOTIONAL AND MERCHANDISING MATERIAL FOR OTHERS; WRITING OF PUBLICITY TEXTS FOR OTHERS; PUBLIC RELATIONS SERVICES, NAMELY, CRISIS COMMUNICATIONS SERVICES AND CONSULTANCY REGARDING BUSINESS STRATEGIES, NAMELY, DEVELOPMENT OF AND IMPLEMENTATION OF CRISIS COMMUNICATIONS PROGRAMS; BUSINESS STRATEGIC PLANNING IN THE FIELD OF MEDIA RELATIONS; MARKET RESEARCH, MARKET ANALYSIS, CONSUMER RESEARCH, SOCIAL MEDIA MARKETING RESEARCH AND CONDUCTING BUSINESS AND MARKET RESEARCH SURVEYS; ADVERTISING AND MARKETING SERVICES, NAMELY, PROMOTING THE ENTERTAINMENT SERVICES OF OTHERS; PROMOTING SPORTS COMPETITIONS AND EVENTS FOR OTHERS.

Cl.42;GRAPHIC DESIGN AGENCIES.
3167071 23/01/2016
INTERACTIVE ADVERTISING BUREAU, INC.
116 East 27th Street, New York, New York 10016, United States of America
Service providers
A Delaware Non-Profit Corporation
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :31/10/2014
DELHI
Cl.35; Providing information for businesses via an Internet website regarding use of the Internet and other interactive media for advertising and marketing purposes; promoting awareness in the business community about the use of the Internet and other interactive media for advertising and marketing purposes; association services, namely, promoting the interest of the advertising and marketing community in the field of online and interactive advertising and marketing
Cl.41; Educational services, namely, providing online educational classes, seminars and workshops in the field of interactive media advertising and marketing; entertainment services in the nature of an awards competition and ceremony in the field of interactive advertising design; educational services, namely, classes, seminars and workshops in the field of interactive media for advertising and marketing
Proprietary right is claimed in the trademark Comprising of colour combination of blue, red, orange and green as envisaged vide Section 2 (1) (m) of the trade marks Act 1999.

Cl.9; downloadable software for creating indexes of information, indexes of web sites, and indexes of other information resources; downloadable software for mobile phones and mobile devices for detecting a user’s location and displaying relevant local information of general interest; downloadable software for mobile phones and mobile devices that allows the user to search the phone or device’s content for information, contacts, and applications; downloadable software for mobile phones and mobile devices that allows the user to search the Internet for information of general interest; computer hardware; battery chargers; power adapters

Cl.25; clothing, namely, shirts, t-shirts, hats, caps, children’s clothing, namely, t-shirts

Cl.35; dissemination of advertising for others via the Internet; on-line retail store services featuring consumer goods of others; advertising and promoting the goods and services of others via a global computer network; promoting the goods and services of others by providing a website featuring coupons, offers, rebates, reward cards, consumer reviews, links to the retail websites of others, online catalogs featuring a wide variety of consumer goods of others, comparison shopping, and discount information; providing commercial assistance to advertisers in creating, managing, and organizing online advertising and online product listings.

Cl.36; charitable fundraising; providing grants to charitable organizations; financial services, namely, providing stock, bond, commodity, index, futures, options, securities, and currency prices and market information; financial services, namely, providing a website with information concerning stocks, bonds, commodities, indexes, futures, options, securities, and currency prices, and where users can post ratings, reviews and recommendations on the same; financial transaction processing services, namely, clearing and reconciling financial transactions via a global computer network; bill payment services.

Cl.38; telecommunication services, namely, communications via multinational telecommunication networks; telecommunications services, namely, telecommunications access services; data transmission and reception services via telecommunication means; electronic exchange of voice, data, and graphics accessible via computer and telecommunication networks; providing multiple-user access to a global computer information network; internet cafe services, namely, providing telecommunications connections to the internet in a cafe environment; providing online bulletin boards for transmission of messages among users in the field of general interest; providing online discussion groups for transmission of messages among users in the field of general interest; electronic mail services; workgroup communications services over computer networks; instant messaging services; voice over ip services; communications by computer terminals; wireless broadband communication services; mobile phone communication services.

Cl.39; electronic storage of digital media, namely, data, documents, text, photographs, images, music, graphics, audio, video, and multimedia content.

Cl.42; provision of search engines for the Internet; providing e-mail authentication services, namely, providing an online service that allows users to sign on to multiple third party websites using a single user name and password; computer services; computer services in the nature of customized web pages featuring user defined information, personal profiles, and information; providing on-line non-downloadable software; providing on-line non-downloadable software for use in database management, for use as a spreadsheet, and for word processing; providing on-line non-downloadable computer
software for tracking documents over computer networks, intranets and the Internet; providing on-line non-downloadable software for creating and maintaining websites and blogs; providing on-line non-downloadable software for document collaboration and revision tracking; providing on-line non-downloadable software for granting and controlling access to documents; providing on-line non-downloadable software for managing individual and group calendars and schedules; providing on-line non-downloadable software featuring online storage of documents and databases; providing on-line non-downloadable software for language translation; providing on-line computer mapping services; mapping services, namely, providing a website and website links to geographic information, map images, and trip routing; providing online non-downloadable software for tracking, managing, and optimizing advertising and promotional campaigns, and calculating return on investment in connection with the same; providing online non-downloadable software for tracking website traffic, e-commerce activity, customer loyalty, and sales conversion rates; providing online non-downloadable software for optimizing website navigation; providing online non-downloadable software for managing, collecting, monitoring and analyzing web, blog and other online site traffic, user preferences and links in real time; technical support services, namely troubleshooting of problems of software for managing, collecting, monitoring and analyzing web, blog and other online site traffic, user preferences and links; design and development services for others of software for managing, collecting, monitoring and analyzing web, blog and other online site traffic, user preferences and links; technical support and consulting services related to all of the foregoing; computer consultation services.
BIOTTA

3201326   02/03/2016
BIOTTA AG
Pflanzbergstrasse 8, CH-8274 Tägerwilen, Switzerland
Manufacturers and Merchants
A company organized and existing under the laws of Switzerland

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.29; Canned and bottled vegetables
Cl.31; Fresh fruits and vegetables
EDC

3289039  20/06/2016
INSOMNIAC HOLDINGS, LLC
9441 West Olympic Blvd., Beverly Hills, California 90212, United States of America
Manufacturers, Merchants & Service Providers
a Delaware limited liability company, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; stationery; books; magazines; diaries; calendars; posters; stickers; decals; temporary tattoos; concert souvenir programs; postcards; photographs; lithographs; books and magazines in the fields of music, entertainment, art and/or culture; folders for papers and/or tickets; tickets; admission tickets for entertainment events

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; energy drinks; soft drinks

Cl.35; Advertising; business management; business administration; dissemination of advertising matter; promoting music events and music festivals; talent management services for writers, actors, comedians, disc jockeys, musicians, producers and dancers; promoting live entertainment events and related merchandise for others; promoting ticket sales; advertising and marketing services, namely, promoting the goods and services of others in the field of entertainment; promoting the concerts of others, namely concerts involving shows, night club concerts and events, and dance party concerts and events, by arranging venues, preparing and distributing postcards and flyers, arranging advertising on websites, radio, television, newspapers, magazines and other print media, and arranging and overseeing ticket sales; retail services relating to CDs, DVDs, sound and video recordings, printed matter, beverages, headgear, footwear, socks and clothing not including underwear, tights, stockings or undergarments, including such retail services provided on-line or via a mail order catalogue; information, advice and consultancy services relating to all the aforesaid

Cl.41; Entertainment; sporting and cultural activities; music festival services; organizing and producing live entertainment events in the nature of live music concerts, disc jockey concerts, festivals, carnivals, circuses, nightclubs, musical tours and dance parties; production of audio and video recordings featuring music; audio and video recording services; production of video and audio recordings; arranging, conducting and hosting social entertainment events; entertainment in the nature of live music concerts, disc jockey concerts, musical and artistic performances, music tours, carnivals, circuses, festivals, dance parties and night clubs; entertainment in the nature of visual and audio performances by musical bands; ticket agency services for cultural events, musical concerts, festivals and other entertainment events; information, advice and consultancy services relating to all the aforesaid
HBR ASCEND

3433464  14/12/2016

PRESIDENT AND FELLOWS OF HARVARD COLLEGE
60 Harvard Way, Boston, Massachusetts 02163, United States of America

Service Providers
a charitable corporation organized under the laws of the State of Massachusetts, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Used Since :30/11/2016

DELHI

Cl.35; providing information to young professionals regarding employment and work collaboration; providing a job-readiness and career-development website; career advancement consultancy services; personnel management and employment counselling and consultancy; personality testing for the selection of personnel and recruitment purposes; providing advice, statistical studies and information relating to personnel management and human resources, in Class 35

Cl.41; career counselling [education or training advice]; career counselling, namely, providing advice concerning education options to pursue career opportunities; teaching services for communication skills; personal coaching services in the field of productivity, time management and self-discipline, in Class 41
DOTDOT
Priority claimed from 12/08/2016; Application No. : 87/262,197 ;United States of America
3436127  19/12/2016
ZIGBEE ALLIANCE CORPORATION
508 Second Street, Suite 206, Davis, California 95616, United States
Manufacturers, Merchants & Service Providers
A Corporation of California
Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India
Proposed to be Used
DELHI
Cl.9: ELECTRONIC AND COMPUTER DEVICES ENABLED FOR WIRELESS COMMUNICATION, NAMELY, COMPUTERS; COMPUTER MICE; VIDEO CONFERENCE EQUIPMENT, NAMELY, VIDEO MONITORS, MICROPHONES, AUDIO SPEAKERS, AND CAMERAS; REMOTE CONTROLS FOR RADIOS, TELEVISIONS, STEREOS, LIGHTS, VIDEO CASSETTE RECORDERS, DVD MACHINES, AND ELECTRONIC DOOR OPENERS; METERS, NAMELY UTILITY METERS THAT MEASURE GAS, ELECTRICITY AND WATER, GAS METERS, WATER METERS, AND ELECTRIC METERS; COMPONENTS TOGETHER WITH ACCESSORIES AND PARTS IN THE CONSUMER ELECTRONICS AREA, NAMELY, TELEVISIONS, RADIOS, STEREOS, PERSONAL DIGITAL ASSISTANTS, VIDEO CASSETTE RECORDERS, DVD MACHINES AND REMOTE CONTROLS FOR THE AFOREMENTIONED ITEMS; VIDEO GAMING EQUIPMENT, NAMELY, JOYSTICKS, INTERACTIVE REMOTE CONTROL UNITS, VIDEO GAME MACHINES FOR USE WITH TELEVISIONS AND COMPUTERS, AND VIDEO MONITORS FOR USE WITH VIDEO GAME MACHINES; ANTI-INTRUSION SECURITY SYSTEMS COMPRISED OF SECURITY ALARMS, ANTI-INTRUSION DETECTORS, PERSONAL SECURITY ALARMS, AND ELECTRONIC MOTION SENSITIVE SWITCHES; ELECTRICAL AND HEATING SYSTEMS COMPRISED OF CONTROLLERS, THERMOSTATS, AND ELECTRICAL RESISTANCE HEATING WIRES; GLASS BREAKAGE MONITORING SENSORS; WIRELESS KEYPADS; CHILD MONITORING SYSTEMS COMPRISED OF VIDEO CAMERAS, AND AUDIO SPEAKERS; SMOKE AND FIRE DETECTORS; FIRE ALARMS; ALARM STATIONS COMPRISED OF FIRE ALARMS AND REMOTE CONTROLS FOR FIRE ALARMS; PERSONAL TRANSPONDERS; GARAGE DOOR OPENERS; VOICE CONTROL SYSTEMS COMPRISED OF VOICE SENSORS AND VOICE RECOGNITION SOFTWARE; INTEROPERABLE ELECTRONIC AND COMPUTER DEVICES, NAMELY, COMPUTERS, COMPUTER MICE, PERSONAL DIGITAL ASSISTANTS, CELLULAR TELEPHONES, MOBILE COMMUNICATION DEVICES, DATA PROCESSORS, INTERFACE CARDS FOR COMPUTERS, METERS; FACSIMILE MACHINES, COMPONENTS TOGETHER WITH ACCESSORIES AND PARTS IN THE CONSUMER ELECTRONICS AREA; TELEVISION RECEIVERS, RADIO RECEIVERS, ELECTRONIC CONFERENCE EQUIPMENT, NAMELY, VIDEO MONITORS, MICROPHONES, AUDIO SPEAKERS, AND CAMERAS; COMPUTERIZED PERSONAL ORGANIZERS, AND TELECOMMUNICATIONS MACHINES AND APPARATUS ENABLED VIA INTEROPERABILITY STANDARDS FOR WIRELESS COMMUNICATION IN THE NATURE OF TRANSCIEVERS, AMPLIFIERS, REPEATERS, SWITCHES, A/D CONVERTERS AND D/A CONVERTERS; WIRELESS COMMUNICATION DEVICES, NAMELY, SINGLE CHANNEL AND MULTIPLE CHANNEL RADIO COMMUNICATION MACHINES AND APPARATUS, TELECOMMUNICATIONS TRANSMITTERS, AUDIO-VISUAL RECEIVERS, WIRELESS ACCESS POINT DEVICES, ANTENNAS, GATEWAY ROUTERS IN THE NATURE OF COMPUTER CONTROL HARDWARE, AND MODEMS FOR ENABLING ELECTRONIC AND COMPUTER DEVICES IN THE NATURE OF COMPUTERS, COMPUTER MICE, METERS; PERSONAL DIGITAL ASSISTANTS, CELLULAR TELEPHONES, MOBILE COMMUNICATION DEVICES, DATA PROCESSORS, INTERFACE CARDS FOR COMPUTERS, FACSIMILE MACHINES, TELEVISION RECEIVERS, RADIO RECEIVERS, ELECTRONIC CONFERENCING EQUIPMENT, NAMELY, VIDEO MONITORS, MICROPHONES, AUDIO SPEAKERS, AND CAMERAS; COMPUTERIZED PERSONAL ORGANIZERS, AND TELECOMMUNICATIONS MACHINES AND APPARATUS ENABLED VIA INTEROPERABILITY STANDARDS FOR WIRELESS COMMUNICATION IN THE NATURE OF TRANSCIEVERS, AMPLIFIERS, REPEATERS, SWITCHES, A/D CONVERTERS AND D/A CONVERTERS; WIRELESS COMMUNICATION DEVICES, NAMELY, SINGLE CHANNEL AND MULTIPLE CHANNEL RADIO COMMUNICATION MACHINES AND APPARATUS, TELECOMMUNICATIONS TRANSMITTERS, AUDIO-VISUAL RECEIVERS, WIRELESS ACCESS POINT DEVICES, ANTENNAS, GATEWAY ROUTERS IN THE NATURE OF COMPUTER CONTROL HARDWARE, AND MODEMS FOR ENABLING ELECTRONIC AND COMPUTER DEVICES IN THE NATURE OF COMPUTERS, COMPUTER MICE, METERS; PERSONAL DIGITAL ASSISTANTS, CELLULAR TELEPHONES, MOBILE COMMUNICATION DEVICES, DATA PROCESSORS, INTERFACE CARDS FOR COMPUTERS, COMPONENTS TOGETHER WITH ACCESSORIES AND PARTS IN THE CONSUMER ELECTRONICS AREA; FACSIMILE MACHINES, TELEVISION RECEIVERS, RADIO RECEIVERS, ELECTRONIC CONFERENCE EQUIPMENT, NAMELY, VIDEO MONITORS, MICROPHONES, AUDIO SPEAKERS, AND CAMERAS; COMPUTERIZED PERSONAL ORGANIZERS, AND TELECOMMUNICATIONS MACHINES AND APPARATUS ENABLED VIA INTEROPERABILITY STANDARDS FOR WIRELESS COMMUNICATION IN THE NATURE OF TRANSCIEVERS, AMPLIFIERS, REPEATERS, SWITCHES, A/D CONVERTERS AND D/A CONVERTERS; AND ELECTRONIC AND COMPUTER DEVICES CONFORMING TO INTEROPERABILITY STANDARDS FOR WIRELESS COMMUNICATION; DEVICES FOR ENABLING ELECTRONIC AND COMPUTER DEVICES FOR WIRELESS COMMUNICATION, NAMELY, SINGLE-CHANNEL RADIO COMMUNICATION MACHINES AND APPARATUS FOR FIXED STATIONS, RADIO TRANSMITTERS, RADIO RECEIVERS, WIRELESS ACCESS POINT (WAP) DEVICES, ANTENNAS,
GATEWAY ROUTERS IN THE NATURE OF COMPUTER CONTROL HARDWARE, AND MODEMS; ENVIRONMENTAL CONTROL DEVICES ENABLED FOR WIRELESS COMMUNICATION NAMELY THERMOSTATS, LIGHTING CONTROLLERS, HEATING CONTROLLERS, AIR CONDITIONING CONTROLLERS, AIR FLOW CONTROLLERS, WATER SUPPLY CONTROLLERS, GAS SUPPLY CONTROLLERS; DEVICES FOR ENABLING ENVIRONMENTAL CONTROL DEVICES FOR WIRELESS COMMUNICATION NAMELY TRANSCEIVERS, AMPLIFIERS, WIRELESS NETWORK REPEATERS, WIRELESS NETWORK SWITCHES, ANALOG TO DIGITAL CONVERTERS AND DIGITAL TO ANALOG CONVERTERS;

ENVIRONMENTAL CONTROL DEVICES FOR USE IN REMOTELY MONITORING AND CONTROLLING ENVIRONMENTAL CONDITIONS WITHIN A BUILDING, FACILITY, GROUNDS OR DESIGNATED SPATIAL AREA, NAMELY THERMOSTATS, LIGHTING CONTROLLERS, HEATING CONTROLLERS, AIR CONDITIONING CONTROLLERS, AIR FLOW CONTROLLERS, WATER SUPPLY CONTROLLERS, GAS SUPPLY CONTROLLERS, REGULATING ACCESSORIES FOR WATER, STEAM OR GAS SUPPLY CONTROLLERS AND PIPES NAMELY VAVLES AND FITTINGS.

Cl.11;ENVIRONMENTAL CONTROL DEVICES ENABLED FOR WIRELESS COMMUNICATION NAMELY, WATER SUPPLY VALVES, GAS SUPPLY VALVES, REFRIGERATORS, REFRIGERATING APPLIANCES AND INSTALLATIONS, AIR CONDITIONING INSTALLATIONS, ELECTRIC RADIATORS, STEAM RADIATORS FOR HEATING BUILDINGS, REGULATING ACCESSORIES FOR WATER NAMELY FLOW CONTROL VAVLES, STEAM, SUPPLY CONTROLLERS AND PIPES, GAS SUPPLY CONTROLLERS AND PIPES, STEAM GENERATING INSTALLATIONS, SANITARY SEWAGE PURIFICATION SYSTEM INSTALLATIONS, WATER SUPPLY VALVES, HOSE BIBS NAMELY PIPES, FLOW CONTROL VALVES AND CONTROLLERS, HEATING APPARATUS NAMELY ELECTRIC RADIATORS, AUTOMATIC WATERING INSTALLATIONS NAMELY FLOW CONTROL VAVLES, STEAM, SUPPLY CONTROLLERS AND PIPES, STEAM GENERATING INSTALLATIONS, WATER SUPPLY VALVES, HOSE BIBS, STORAGE TANKS, SINKS, TOILETS, URINALS, ON-SITE SYSTEMS COMPRISED OF PIPES, VALVES AND TANKS, SEPTIC SYSTEMS COMPRISED OF PIPES, VALVES AND SEPTIC TANKS, EFFLUENT SYSTEMS COMPRISED OF PIPES, VALVES AND TANKS; DISINFECTANT APPARATUS NAMELY AEROSOL DISPENSING SYSTEMS COMPRISED OF CANS, BOTTLES, CONTAINERS, VALVES, ATOMIZERS, LIQUID DISPENSING SYSTEMS COMPRISED OF CANS, BOTTLES, CONTAINERS, VALVES, ATOMIZERS; ELECTRIC RADIATORS, AUTOMATIC WATERING INSTALLATIONS NAMELY WATER SUPPLY VALVES, PIPES, SPRINKLERS, IRRIGATION SYSTEMS; ENVIRONMENTAL CONTROL DEVICES FOR USE IN REMOTELY MONITORING AND CONTROLLING ENVIRONMENTAL CONDITIONS WITHIN A BUILDING, FACILITY, GROUNDS OR DESIGNATED SPATIAL AREA, NAMELY WATER SUPPLY VALVES, GAS SUPPLY VALVES, MICROWAVE OVENS, STOVES, Ovens, CONVECTION OVENS, COFFEE MAKERS, TOASTERS, REFRIGERATORS; REFRIGERATING APPLIANCES AND INSTALLATIONS, AIR CONDITIONING INSTALLATIONS, ELECTRIC RADIATORS, STEAM RADIATORS, REGULATING ACCESSORIES FOR WATER, STEAM OR GAS SUPPLY CONTROLLERS AND PIPES, STEAM GENERATING INSTALLATIONS, ENVIRONMENTAL CONTROL SYSTEMS, PIPES, VALVES AND CONTROLLERS, GAS SUPPLY CONTROLLERS; DEVICES FOR ENABLING ENVIRONMENTAL CONTROL DEVICES FOR WIRELESS COMMUNICATION NAMELY, WATER SUPPLY VALVES, GAS SUPPLY VALVES, REFRIGERATORS, REFRIGERATING APPLIANCES AND INSTALLATIONS, AIR CONDITIONING INSTALLATIONS, ELECTRIC RADIATORS, REGULATING ACCESSORIES FOR WATER, STEAM OR GAS SUPPLY CONTROLLERS AND PIPES, STEAM GENERATING INSTALLATIONS, ENVIRONMENTAL CONTROL DEVICES ENABLED THROUGH USE OF INTEROPERABILITY STANDARDS FOR WIRELESS COMMUNICATION NAMELY, WATER SUPPLY VALVES, GAS SUPPLY VALVES, REFRIGERATORS, REFRIGERATING APPLIANCES AND INSTALLATIONS, AIR CONDITIONING INSTALLATIONS, ELECTRIC RADIATORS, STEAM RADIATORS FOR HEATING BUILDINGS, REGULATING ACCESSORIES FOR WATER NAMELY FLOW CONTROL VAVLES, STEAM, SUPPLY CONTROLLERS AND PIPES, GAS SUPPLY CONTROLLERS AND PIPES, STEAM GENERATING INSTALLATIONS, SANITARY SEWAGE PURIFICATION SYSTEM INSTALLATIONS, STEAM GENERATING INSTALLATIONS, LANDSCAPE IRRIGATION SYSTEMS COMPRISED OF PIPES, VALVES AND CONTROLLERS.

Cl.38;WIRELESS COMMUNICATION SERVICES, NAMELY, DELIVERY OF MESSAGES BY ELECTRONIC TRANSMISSION; ELECTRONIC, ELECTRIC, AND DIGITAL TRANSMISSION OF VOICE, DATA, IMAGES, SIGNALS AND MESSAGES; WIRELESS PERSONAL COMMUNICATION SERVICES; AND WIRELESS DIGITAL MESSAGING.

Cl.42;WIRELESS COMMUNICATION SERVICES, NAMELY, DEVELOPMENT OF NEW TECHNOLOGY FOR OTHERS IN THE FIELDS OF WIRELESS COMMUNICATION, ENERGY MANAGEMENT, AND ENVIRONMENTAL CONTROL; DEVELOPMENT OF NEW TECHNOLOGY FOR OTHERS IN THE NATURE OF INTEROPERABILITY STANDARDS FOR WIRELESS COMMUNICATION, ENERGY MANAGEMENT, ENVIRONMENTAL CONTROL, AND REMOTE MONITORING; DEVELOPMENT OF VOLUNTARY INTEROPERABILITY STANDARDS FOR REMOTE MONITORING SERVICES OF HEATING, VENTILATING AND AIR CONDITIONING APPARATUS; RESEARCH AND DEVELOPMENT FOR NEW PRODUCTS FOR OTHERS; REMOTE MONITORING SERVICES OF HEATING, VENTILATING AND AIR CONDITIONING APPARATUS; TEACHNICAL CONSULTATION AND RESEARCH IN THE NATURE OF INTEROPERABILITY STANDARDS; DEVELOPMENT OF NEW TECHNOLOGY FOR OTHERS IN THE FIELDS OF CONSUMER ELECTRONICS AND WIRELESS COMMUNICATIONS; RESEARCH AND DEVELOPMENT OF VOLUNTARY STANDARDS FOR PRODUCTS AND SERVICES IN THE FIELDS OF CONSUMER ELECTRONICS AND WIRELESS COMMUNICATIONS; TESTING, ANALYSIS, AND EVALUATION OF WIRELESS COMMUNICATION NETWORKS, HOME AREA NETWORKS, COMMERCIAL NETWORKS, INDUSTRIAL NETWORKS, AND UTILITY COMPANY NETWORKS OF OTHERS FOR THE PURPOSES OF CERTIFICATION; TECHNICAL SUPPORT SERVICES, NAMELY, REMOTE MONITORING SERVICES OF HEATING, VENTILATING, AND AIR CONDITIONING APPARATUS; AND TECHNICAL CONSULTATION AND RESEARCH IN THE FIELD OF CONSUMER ELECTRONICS AND WIRELESS COMMUNICATIONS RELATING TO WIRELESS COMMUNICATION; RESEARCH, DEVELOPMENT, AND PROMOTION OF COMMUNICATIONS PROTOCOLS AND INTERFACE METHODS FOR WIRELESS NETWORKING; RESEARCH, DEVELOPMENT, AND
PROMOTION OF COMPUTER NETWORKING PROTOCOLS, NAMELY, STANDARDS TO ENSURE EFFECTIVE COMMUNICATION BETWEEN COMPUTER APPLICATION PROGRAMS IN A COMPUTER NETWORK; RESEARCH, DEVELOPMENT, AND PROMOTION OF COMPUTER NETWORKING STANDARDS AND PROTOCOLS IMPLEMENTED WITHIN COMPUTER APPLICATIONS AND COMPUTER SERVICES.
3441549 26/12/2016
MAJOR LEAGUE BASEBALL PROPERTIES, INC.
245 Park Avenue, New York, NY 10167, U.S.A.
Manufacturers
A New York corporation
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer programs and software regardless of recording media or means of dissemination; fire-extinguishing apparatus.

Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and chronometric instruments.

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery.

Cl.28; Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees.
INTARCIA
3445585  29/12/2016
INTARCIA THERAPEUTICS, INC.
One Marina Park Drive, Suite 1300, Boston, Massachusetts 02210, United States of America
Manufacturer, Merchants and Service Providers
A Delaware corporation
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Proposed to be Used
DELHI
Cl.5; Pharmaceutical preparations; drug delivery devices filled with pharmaceutical preparations; pharmaceutical preparations for the treatment of diabetes, obesity and metabolic disorders; diagnostic reagents for in vivo use.
Cl.10; Drug delivery systems and devices; implantable osmotic mini-pump drug delivery systems for the continuous release of a therapeutic formulation for the treatment of diabetes; medical apparatus for the administration of pharmaceuticals, biopharmaceuticals, vaccines and other therapeutic formulations; medical apparatus and instruments; medical apparatus for treatment of diabetes, obesity and metabolic diseases/disorders; parts and fittings for the aforesaid goods.
Cl.42; Scientific, pharmaceutical and medical research and development services; design and testing services in the fields of pharmaceuticals, biopharmaceuticals, science, medicine and drug delivery systems; research and development of new clinical products, drugs, pharmaceuticals and drug delivery systems and devices; computational and experimental research and development activities directed towards the identification and optimization of compounds and the development of drugs and drug delivery systems; information and advisory services relating to the aforesaid, including the provision of information relating to the aforesaid on-line from a computer network or via the Internet or extranets; Research and development of pharmaceutical preparations, products and technology in the fields of diabetes, obesity, metabolic diseases/disorders, drug delivery technologies, and administration of pharmaceuticals; providing medical and scientific research information in the fields of diabetes, obesity, metabolic diseases/disorders, drug delivery technologies, administration of pharmaceuticals, pharmaceuticals, and clinical trials; scientific investigations for medical purposes; medical research; design and testing of new products, technologies and therapies in the fields of diabetes, obesity, metabolic diseases/disorders, drug delivery technologies, and administration of pharmaceuticals.
M1
Priority claimed from 16/12/2016; Application No. : 3202633 ;United Kingdom
3446206   30/12/2016
AEGIS TRADEMARKS BV
Moermanskkade 85, NL-1013 BC, Amsterdam, The Netherlands
Service Providers
Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Proposed to be Used
DELHI
Cl.35;Business management consulting in the fields of customer relationship management services, the use of technology in marketing, and market research; developing advertising and promotional campaigns for businesses and others; business marketing consulting regarding design and production of advertising and communications programs and materials for others, production of television and radio commercials, outdoor advertising, point purchase and other media, direct marketing and sales promotions materials and programs; advertising planning services; business marketing consulting regarding customer relationship marketing strategy development, implementation and support; database management via a global computer network; data analysis; data management; digital strategy development; advertising; advertising agency services; marketing and promotional services; media buying and planning; negotiating and buying media space and time; services of buying advertising space and time for advertisement placement on all media; programmatic media buying services; online advertising services; social media advertising services; digital advertising services; pay per click advertising; search engine optimisation; creating advertising material; dissemination of advertising material (tracts, prospectuses, samples); rental of advertising material, updating of advertising material; dissemination of advertisements; experiential, event and live advertising; promoting and marketing the goods and services of others through print, audio, video, and electronic media; advertising copywriting; writing publicity and advertising texts; creative and strategic consultation regarding the development and production of marketing campaigns for others; marketing and branding services, namely, content strategies and communication plans; business management; business management assistance; efficiency experts; business information; business organization consultancy; market surveys, analysis and research, research and consulting in targeting specific markets; mailing list preparation services; data compilation and systematisation in a database; direct and indirect marketing of goods and services; negotiation concerning business deals; statistical data processing assistance; assistance in the economic affairs of companies; research on the econometric effectiveness of advertising; research for business purposes; professional business consulting; computer file management; organization of exhibitions for commercial and promotional purposes; economic forecasts; radio advertising, television advertising; production of video and audio recordings for advertising purposes; creating blogs, videos, apps, games and press releases for advertising purposes; compiling of statistics; newspaper subscription services; marketing research using quantitative and qualitative research methods; product launches; marketing analysis services; marketing advisory services; consumer marketing research and consulting related thereto; providing a web-based portal to allow others to view, sort and analyse business and marketing data related to customers and potential customers; development of marketing strategies, concepts and tactics, namely, audience development, brand awareness, online community building and digital word of mouth and social media communications; providing target demographic segmentation analysis and recommendations; information, advisory and consultancy services relating to the aforesaid services
Cl.42;Computer network services for the purpose of providing marketing solutions; computer programming services for the purpose of providing marketing solutions; computer network management services for others for the purpose of providing marketing solutions; computer systems analysis, design, and integration for the purpose of providing marketing solutions; computer software application development and hosting for the purpose of providing marketing solutions; computer consulting regarding website development for the purpose of providing marketing solutions; design of graphic user interface and site architecture technology integration to enable e-commerce and integration with client databases for the purpose of providing marketing solutions; database development for the purpose of providing marketing solutions; computer system design and development, technical automation services regarding applications for wide area network or local area network computer systems, all the aforesaid for the purpose of providing marketing solutions; technical services with regard to computer programs for the purpose of providing marketing solutions; computer systems management (with the exception of installation, repair and maintenance) for the purpose of providing marketing solutions; support in the use of computer networks for the purpose of providing marketing solutions; technical consulting in the field of computers for the purpose of providing marketing solutions; computer system development with regard to opinion polls and marketing studies for the purpose of providing marketing solutions; design of data processing
programs for the purpose of providing marketing solutions; design, development and research in using computer
databases, manuals and in systematizing information in files all the aforesaid for the purpose of providing marketing
solutions; graphic design services for the purpose of providing marketing solutions; web site design for the purpose of
providing marketing solutions; creation, editing and updating of website content for the purpose of providing marketing
solutions; research and design of new products and packaging for the purpose of providing marketing solutions;
information, advisory and consultancy services relating to the aforesaid services for the purpose of providing marketing
solutions
BEAM

Priority claimed from 08/07/2016; Application No. : 015623952 ;European Patent Organisation
3452001  06/01/2017
THE MILL (FACILITY) LIMITED
The Mill, 11-14 Windmill Street, London W1T 2JG, United Kingdom
Manufacturers, Merchants & Service Providers
Private limited Company
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.9;Software and software platforms for managing digital assets; software and software platforms for managing workflow; software for managing multimedia content; software and software platforms for the delivery of multimedia content for professionals, namely advertising agencies, advertisers and brands and film production companies; computer software for use in creating, playing, accessing, downloading, updating, manipulating, modifying, adapting, manipulating, managing, editing, converting, organizing, indexing, storing, locating (by GPS or otherwise), backing up, producing, processing, scanning, reading, synchronizing, transmitting, transferring, browsing, searching and sharing data, documents, files, information, sounds, images, music, videos, photographs, drawings, images, data, and multimedia content via a global computer network; software tools for use by professionals, namely advertising agencies, advertisers, film production companies; delivery systems enabling convenient mailing/return and payment of ordered goods

Cl.38;Enabling computer users to access, update, manipulate, modify, organize, store, back up, synchronize, transmit and share data, documents, files, information and multimedia content via a global computer network; data streaming; broadcast support services; distribution of multimedia content; digital delivery of multimedia content; digital delivery of TV commercials, promotional material for directors, namely for advertising agencies, advertisers and film production companies; providing an access to multimedia content stored electronically

Cl.41;Multimedia content management; transcoding services; subtitling services; caption services; digital asset library services
SMITHS INTERCONNECT

SMITHS INTERCONNECT GROUP LIMITED
Unit 130 Centennial Park, Elstree, Hertfordshire WD3 6TJ, UK
Manufacturers, Merchants & Service Providers
a company organized under the laws of England and Wales

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.9; Electronic, electro-mechanical, fiber-optic, radio frequency, millimeter and microwave components and products; filters and ferrites; electrical contact probes and probe assemblies; thermocouples; cables and waveguides; resistive components; microwave and millimeter-wave subsystems and systems; antennas and microwave antennas and antenna systems; microwave frequency sources; synthesizers; RF converters; receiver/exciters; microwave isolators and circulators; terminations; microwave amplifiers; and parts and fittings for all the aforesaid goods

Cl.40; Custom manufacture for others of electronic, electro-mechanical, fiber-optic, radio frequency, millimeter and microwave components and products; filters and ferrites; electrical contact probes and probe assemblies; thermocouples; cables and waveguides; resistive components; microwave and millimeter-wave subsystems and systems; antennas and microwave antennas and antenna systems; microwave frequency sources; synthesizers; RF converters; receiver/exciters; microwave isolators and circulators; terminations; microwave amplifiers; and parts and fittings for all the aforesaid goods

Cl.42; Design, research and engineering in the field of electronic, electro-mechanical, fiber-optic, radio frequency, millimeter and microwave components and products; filters and ferrites; electrical contact probes and probe assemblies; thermocouples; cables and waveguides; resistive components; microwave and millimeter-wave subsystems and systems; antennas and microwave antennas and antenna systems; microwave frequency sources; synthesizers; RF converters; receiver/exciters; microwave isolators and circulators; terminations; microwave amplifiers; and parts and fittings for all the aforesaid goods
3455251   11/01/2017
SECURE CONNECTION PRIVATE LIMITED
Unit No.EF-1119, 11th Floor, JMD Megapolis, Sohna Road, Sector-48, Gurgaon -122018
Manufacturers and Service Providers
A company incorporated under The Companies Act,1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :24/06/2016
DELHI
Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.
Cl.16; Paper and cardboard; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paintbrushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging; printers’ type; printing blocks.
Cl.35; Advertising; business management; business administration; office functions.
Cl.37; Building construction; repair; installation services.
KABUSHIKI KAISHA SQUARE ENIX (ALSO TRADING AS SQUARE ENIX CO., LTD.)
6-27-30 Shinjuku, Shinjuku-ku, Tokyo, Japan
Manufacturers, Merchants & Service Providers
A corporation duly organized and existing under the laws of Japan
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI
Cl.9; Computer game software; video game software
Cl.41; Providing on-line computer games; providing on-line video games
3468346  27/01/2017
W. R. GRACE & CO.-CONN.
7500 Grace Drive, Columbia, Maryland 21044, United States of America
Manufacturers, Merchants & Service Providers
A corporation organized and existing under the laws of the State of Connecticut, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since :01/01/1991
To be associated with: 507901, 645729, 2846668
DELHI
The applicant wishes to claim the colour green as an element of the mark.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 507901, 2846668.

Cl.1; Chemicals, silicas for general industrial use, desiccants for use as humidity buffers for electronics, insulated glass, windows, artwork, cosmetics, pharmaceuticals, refrigerants, chromatography, petrochemical and refining industry and foods products, packing materials for chromatography columns; silica gel adsorbents used as desiccants for pharmaceutical containers; chemical reference standards and derivitization reagents; sodium calcium hydrate; micron-sized synthetic silica; fluid-cracking catalysts and additives used in the petroleum field; silica for use in tires; investment casting and catalyst supports; polyolefin catalysts used in the petroleum industry and in polyethylene processing; hydrogenation catalysts for use in the chemical process industry; metal tolerance and hydrogen selectivity additive for use in the manufacturing of gasoline; hydrotreating catalysts, hydroprocessing catalysts used to enhance petroleum processing; chemicals for use in the manufacture of pharmaceuticals and toothpastes; chemical polishing powders, rare earth chemicals for general industrial use; chemical catalysts for industrial chemical reactions; catalyst and components for catalyst systems for making polypropylene; catalysts for converting renewable feedstocks into fuel and other chemical products; molecular sieves; silica used in the food and beverage industries and in edible oil refining, ethanol production, and in the manufacture of organic additives, resins, plastic containers, and films, paints and coatings; anti-block agents; colloidal and precipitated silica; carbon dioxide absorbent for use in medical, marine and industrial use; chemicals, namely, specialty amino acids, peptide building blocks and fragments, and propriety custom chiral for development, manufacture and use as pharmaceutical intermediates; chemical additives for use in relation to polymeric closures, sealants, or liners used in food, drug or beverage packaging or containers; chemical additives for modifying the coefficient of friction in polymers, polymeric closures, sealants, and liners used in food, drug or beverage packaging or containers

Cl.41; Providing training for the design, operation and maintenance of chemical plants for the manufacture of polyolefins, including polypropylene; computer software for use in computer process information and control systems for chemical plants for the manufacture of olefin based polymers, namely, polypropylene and copolymers of propylene with at least one other olefin copolymerizable with propylene

Cl.42; Providing consulting services in relation to technological assistance; services relating to development and securing agreements in relation to synthetic resins including polypropylene; unprocessed and raw plastics, and catalysts for making polypropylene for use in industry; industrial design; technical research, plans technical (learning); engineering design work and engineer works (expertise); chemical research and physics; material testing; professional consultations not related to business operations; consultancy in areas chemistry and physics; use of patented inventions; services specialist-chemists; chemical analysis; research and development for others; computer software for use in computer process information and control systems for chemical plants for the manufacture of olefin based polymers, namely, polypropylene and copolymers of propylene with at least one other olefin copolymerizable with propylene; research, development, evaluation, consultation, design, engineering and technical services in the nature of consultation and research for others, all in connection with processes for manufacturing polyolefins, including polypropylene; computer software for use in computer process information and control systems for chemical plants for the manufacture of olefin based polymers, namely, polypropylene and copolymers of propylene with at least one other olefin copolymerizable with propylene; providing consulting services in regard to the process of design and manufacture of chemical plants for the manufacture of polyolefins, including polypropylene
REGENT HOSPITALITY WORLDWIDE, INC.
P.O. Box 309, Ugland House, Grand Cayman, KY1-1104, Cayman Islands.
a company incorporated and existing under the laws of Cayman Islands.

Address for service in India/Attorney address:
K & S PARTNERS,
K & S PARTNERS, Intellectual Property Attorneys, 109, Sector 44, Gurgaon 122003, National Capital Region

Proposed to be Used

DELHI

Cl.35; Advertising services; business management consulting services; management and operation of hotels, restaurants, night clubs, bars, spas, recreational and fitness facilities, retail stores, shopping malls, condominiums, apartment buildings, and timeshare resorts for others; food retail services; souvenir retail services; clothing retail services; household supplies retail services, stationary retail services; shopping mall services; retail store services; online retail services; business management of shopping malls; online shopping services; mail order services; customer loyalty services and rewards programs; sales promotion for others, namely, customer loyalty services and rewards programs; business management services in the field of resort recreation clubs, vacation clubs, real estate time sharing projects, undivided deed interest clubs, private residence clubs, right to use clubs, and long term lease projects; business center services; business management, consulting, and operation assistance to yacht owners and operators; business administration services; business management of hotels; business meeting planning services; advertising in the nature of an incentive award program and customer rewards program performed by hotels; organization of exhibitions for commercial or advertising purposes; organization of fashion shows for promotional purposes; organization of trade fairs for commercial or advertising purposes; commercial administration of the licensing of the goods and services of other; professional business consultancy; public relations; business management consultant; business administration services; operation and management of undivided deed interest clubs; private-residence clubs, right-to-use clubs; providing brokerage services for memberships in resort recreation club, real-estate time sharing project, undivided deed interest clubs, private-residence clubs, right-to-use clubs; advertising hotel reward program services with added features which allow participants to earn free lodging and other travel-related benefits; hotel services with added features which allow participants to earn points to be redeemed for free or discounted lodging, air fares, car rentals, cruises, gifts and merchandise; commercial project management for construction plan; planning different discount cards for earning points to be redeemed for gift, redeemed for upgrading guest room or redeemed for food and beverage to promote products or services.

Cl.36; Insurance; financial assessment, analysis and consultancy; real estate services; services relating to the development, included in this class, leasing, management, rental and brokerage of apartments, condominiums, timeshare properties and real estate of all kinds and facilities and amenities relating thereto; lease and sale of real-estate; brokerage services of selling real-estate; brokerage services of leasing real estate; real estate financing; charitable fundraising and donations; real estate management of undivided deed interest clubs, private-residence clubs, right-to-use clubs; facilitating the sale, exchange, and trade of real estate rights of vacation time for members of resort recreation clubs, real-estate time sharing projects, undivided deed interest clubs, private-residence clubs, and right-to-use clubs; arranging for the exchange of occupancy rights between owners of resort properties; management and operation of real estate rental of stores of shopping mall.

Cl.43; Hotel resort and lodging services; providing temporary accommodations; hotel services; restaurant, catering, bar, and lounge services; reservation services for hotel accommodations; resort and lodging services; provision of general-purpose facilities for meetings, conferences, and exhibitions; provision of banquet and social function facilities for special occasions; café and restaurant services; cocktail lounge; coffee shops; room meal services; rental of chairs, tables, table linen and glassware; rental of cooking apparatus; services of providing food and drink; making reservations of hotel, meeting room rental and provision of food and beverage for others; rental of venues for conferences or exhibitions; travel agency services, namely, making reservations and bookings for temporary lodging; rental of grand ball room; hotel information services provided by means of a global computer information network; hotel services featuring an incentive award program; health and fitness club services; health spa services.
888poker
3472658  02/02/2017
VIRTUAL IP ASSETS LIMITED
Trident Chambers, PO Box 146, Road Town, Tortola, British Virgin Islands
Manufacturers, Merchants and Service Providers

Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Proposed to be Used

DELHI

Cl.9; Computer programs and computer software, including software downloadable from the Internet; mobile applications for cell phones, tablets and other handheld devices; all the aforementioned goods relating to or featuring gaming, lotteries, raffles, chance and luck games, gambling or betting, amusement and entertainment services, games, card games, competition, prize draws, bingo games and casino games with or without prize payouts; loyalty schemes cards; cards for use in connection with promotion schemes.

Cl.41; Entertainment; sporting and cultural activities; online gaming, gambling, lotteries, instant lotteries, numerical lotteries, raffles, chance, luck, and betting services; wagering services; services for the operation of computerized bingo, online bingo networks, virtual slot machines and other instant win games; providing casino games including on-line casino games, including roulette games, slot machines, bingo games and scratch cards; organization, production and presentation of tournaments, competitions, games, events and pools services; organizing and conducting lottery schemes, raffles and prize draws; entertainment and interactive entertainment services including the provision of all the aforesaid services by means of various technological platforms, including without limitation by the medium of television, interactive television, telephony, mobile or handheld devices or provided online from a computer database or via the internet; assistance and advisory services and provision of information relating to all the aforesaid services.
3479780   13/02/2017
LIFESTYLE 360 DEGREE PVT. LTD.
LG-11, DLF GRAND MALL, M G ROAD, GURGAON, HARYANA-122001.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
DIVA ARORA MENON
D-10, NIZAMUDDIN EAST LOWER GROUND FLOOR, NEW DELHI-110013
Used Since :01/02/2017
DELHI
Cl.18; LEATHER AND IMITATION OF LEATHER, AND GOODS MADE OF THESE MATERIALS
Cl.20; FURNITURE
3578241    24/06/2017

PEZHUVA SJEV KOCHUMMAN
PEZHUVA VEEDU, POOYAPPALLY, KOLLAM - 691537
INDIVIDUAL

Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35,KERALA
Used Since: 18/03/2016

CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO KERALA.

Cl.29; MILK AND MILK PRODUCTS, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLY, JAM, COMPOTES, EGGS, EDIBLE OILS AND FATS, PICKLES

Cl.35; THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS (MILK AND MILK PRODUCTS, MEAT, FISH, POULTRY AND GAME, MEAT EXTRACTS, PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES, JELLY, JAM, COMPOTES, EGGS, EDIBLE OILS AND FATS, PICKLES) ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; SUCH SERVICES MAY BE PROVIDED BY RETAIL STORES, WHOLESALE OUTLETS, THROUGH VENDING MACHINES, MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA.
3604065  01/08/2017  
ERNAKULAM MEDICAL CENTRE PVT LTD
NH BYPASS, KOCHEI - 682028
HOSPITAL SERVICES
PRIVATE LIMITED COMPANY
Used Since :26/11/1980

CHENNAI

Cl.35; MANAGEMENT OF HOSPITAL SERVICE
Cl.44; MEDICAL SERVICES
3700989  12/12/2017
WATTEY SHOT PRIVATE LIMITED
Flat no 300, Aditya Hilltop Residency, MLA Colony, Road no.12, Banjara Hills, Hyderabad-500034
Private Limited Company incorporated under the laws of India

Address for service in India/Attorney address:
KAPIL WADHWA
DD 13 Kalkaji, LGF New Delhi 110019 India
Used Since :03/03/2014

CHENNAI

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION.

Cl.28; Toys & Sporting Articles Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
3774461    09/03/2018
MAYUR KUNDANBHAI JESANI
R. K. TRADING, OPP. THE CHAMBER HALL, THE CHAMBER HALL ROAD, THE GRAIN MARKET, JAMNAGAR - 361001,
GUJARAT, INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHATLODIA, AHMEDABAD - 380 061
Used Since :01/01/1975

AHMEDABAD

Cl.18; BAGS INCLUDED IN CLASS 18.

Cl.29; MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS
AND VEGETABLES; JELLY, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS

Cl.30; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIoca AND SAGO; FLOUR AND PREPARATIONS
MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST,
BAKINGPOWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE

Cl.31; RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS
AND BEVERAGES FOR ANIMALS; MALT; RAW AND UNPROCESSED GRAINS AND SEEDS; BULBS, SEEDLINGS AND
SEEDS FOR PLANTING

Cl.34; TOBACCO; SMOKERS' ARTICLES; MATCHES.
Trade Marks Journal No: 1929, 25/11/2019 Class 99

3785637 22/03/2018

MILTEX LTD.
Premises 23, Bld. 1, Krasnaya str., Lyubertsy City, Lyuberetsk sector, Moscow region, 140005, RUSSIA
A company incorporated under the laws of Russia.

Address for service in India/Agents address:
H. K. ACHARYA & COMPANY.
HK Avenue, 19, Swastik Society, Navrangpura, Ahmedabad 380009, Gujarat, INDIA

Proposed to be Used
AHMEDABAD

Cl.8; abrading instruments [hand instruments], adzes [tools], agricultural forks [hand tools], agricultural implements, hand-operated, air pumps, hand-operated, annular screw plates, apparatus for destroying plant parasites, hand-operated, apparatus for tattooing, augers [hand tools], awls, axes, baby spoons, table forks and table knives, bayonets, beard clippers, bench vices [hand implements], bill-hooks, bits [hand tools], bits [parts of hand tools], blades for planes, blades [hand tools], blade sharpening instruments, blades [weapons], border shears, bow saws, bradiers [hand tools], branding irons, breast drills, budding knives, can openers, non-electric, carpenters' augers, cattle shearsers, caulkling irons, centre punches [hand tools], ceramic knives, cheese slicers, non-electric, chisels, choppers [knives] clamps for carpenters or coopers, cleavers, crimping irons, crow bars, curling tongs, cuticle tweezers, cutlery, cutter bars [hand tools], cutters, cutting tools [hand tools], daggers, depilation appliances, electric and non-electric, dies [hand tools], diggers [hand tools], ditches [hand tools], drawing knives, drill holders [hand tools], ear-piercing apparatus, earth rammers [hand tools], edge tools [hand tools], egg slicers, non-electric, embossers [hand tools], emery boards, emery files, emery grinding wheels, engraving needles, expanders [hand tools], extension pieces for braces for screw taps, eyelash curlers, farriers' knives, fingernail polishers, electric or non-electric, fire irons, fireplace bellows [hand tools], fish tapes [hand tools], flat irons, foundry ladles [hand tools], frames for handsaws 080079 fruit pickers [hand tools], fullers [hand tools], fulling tools [hand tools], garden tools, hand-operated, gimlets [hand tools], glaziers' diamonds [parts of hand tools], goffering irons, gouges [hand tools], grafting tools [hand tools] graving tools [hand tools], grindstones [hand tools], guns, hand-operated, for the extrusion of mastics, guns [hand tools], hackles [hand tools], hainault scythes, hair clippers for animals [hand instruments], hair clippers for personal use, electric and non-electric, hair-removing tweezers, hand drills, hand-operated, hand implements for hair curling, handles for hand-operated hand tools, hand pumps, harpoons, harpoons for fishing, hatchets, hobby knives [scalpels], hoes [hand tools], holing axes, hollowing bits [parts of hand tools], hoop cutters [hand tools], hunting knives, ice picks, implements for decanting liquids [hand tools], insecticide sprayers [hand tools], instruments and tools for skinning animals, instruments for preparing of insects, insects [non-electric hand tools], jig-saws, knife handles, knives, ladles [hand tools], lasts [shoemakers' hand tools], lawn clippers [hand instruments], leather strips, levers, lifting jacks, hand-operated, livestock marking tools, machetes, maillets [hand instruments], manicure sets, manicure sets, electric, marline spikes, masons' hammers, mattocks, metal band stretchers [hand tools], metal wire stretchers [hand tools], milling cutters [hand tools], mincing knives [hand tools], mitre [miter (Am.)] boxes [hand tools], molding irons, money scoops, mortars for pounding [hand tools], nail clippers, electric or non-electric, nail drawers [hand tools], nail files, nail files, electric, nail nippers, nail pullers, hand-operated, nail punches, needle files, non-electric caulkling guns, numbering punches, oyster openers, palette knives, paring irons [hand tools], paring knives, pedicure sets, penknives, perforating tools [hand tools], pestles for pounding [hand tools], pickaxes, pickhammers, picks [hand tools], pin punches, pizza cutters, non-electric, plane irons, plastic spoons, table forks and table knives, polishing irons [glazing tools], priming irons [hand tools], pruning knives, pruning shears, punches [hand tools], punch pliers [hand tools], punch rings [knuckle dusters], rabbeting planes, rakes [hand tools], rams [hand tools], rasps [hand tools], ratchets [hand tools], razor blades, razor cases, razors, electric or non-electric, razor strops, reamers, reamer sockets, riveters [hand tools], riveting hammers [hand tools], sabers, sand trap rakes, saw blades [parts of hand tools], saw holders, saws [hand tools], scaling knives, scissors, scrapers for skis, scrapers [hand tools], scraping tools [hand tools], screwdrivers, non-electric, sculptors' chisels, scythe handles, scythe rings, scythes, scythe stones, secateurs, sharpening instruments, sharpening steels, sharpening stones, shaving cases, shear blades, shearsers [hand instruments], shears, shovels [hand tools], sickles, side arms, other than firearms, silver plate [knives, forks and spoons], ski edge sharpening tools, hand-operated, sledgeshammers, spades [hand tools], spatulas for use by artists, spatulas [hand tools], spoons, squares [hand tools], stamping-out tools [hand tools], stone hammers, stropping instruments, swords, sword scabbards, syringes for spraying insecticides, table cutlery [knives, forks and spoons], table forks, taps [hand tools], tattoo needles, thistle extirpators [hand tools], tongs, tool belts [holders], tree pruners, trowels, trowels
[gardening], truncheons, tube cutters [hand tools], tube cutting instruments, tweezers, vegetable choppers, vegetable slicers, vices, weeding forks [hand tools], whetstone holders, wick trimmers [scissors], wire strippers [hand tools]

Cl.35; Commercial intermediation services, provision of commercial and business contact information, procurement services for others [purchasing goods and services for other businesses], marketing, organization of exhibitions for commercial or advertising purposes, business inquiries, organization of trade fairs for commercial or advertising purposes, sales promotion for others, negotiation and conclusion of commercial transactions for third parties, import-export agency services

Cl.39; Transport
3799693    07/04/2018
SPORTA TECHNOLOGIES PRIVATE LIMITED

An Indian Company existing under the Companies Act, 1956

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
MUMBAI

Cl.9: Downloadable electronic publications; downloadable electronic publications in the form of newsletters, news reviews, directories, surveys; electronic publications supplied on-line from databases and on the internet; interactive multimedia software for playing games; interactive computer systems; interactive entertainment software.

Cl.16: Printed newsletters, photographs, brochures, leaflets, posters, banners, flyers, pens, pencils, paperweights, envelopes, cards, tokens, vouchers, tickets and coupons made of paper and cardboard; letterheads, visiting cards, certificates, books, magazines, collecting cards.

Cl.42: Computer services, namely, creating an online community for registered users to participate in the administration of sports competitions and fantasy sports competitions and related operations, voting, auctioning, coaching, play calling, contract negotiations, salary negotiations, player trades, and player drafts.
3820386  30/04/2018
NIRVAHA INDUSTRY
SURVEY NO. – 410/A, NEAR DEVKUTIR BUNGLOWS, AMBALI GAM, DASCROI, - 382430, DISTRICT – AHMEDABAD, GUJARAT, INDIA.
A REGISTERED PARTNERSHIP FIRM.
Address for service in India/Attorney address:
P.K.SUTHAR & ASSOCIATES
T-3, VARDHMANKRUPA, NEAR SATTADHAR BUS STOP, SOLA ROAD, GHAZIABAD, AHMEDABAD - 380 061
Used Since :25/04/2018

AHMEDABAD

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Goods restricted for sale in the state of Gujarat only..

Cl.29; COCONUT INCLUDED IN CLASS 29.
Cl.32; COCONUT WATER AND COCONUT JUICES INCLUDED IN CLASS 32.
UNDER THE MANGO TREE

3823135   03/05/2018
UNDER THE MANGO TREE NATURALS AND ORGANICS PRIVATE LIMITED
A 101, Jamuna Sagar, 59/60 Shahid Bagat Singh Road, Colaba, Mumbai - 400005
Private Limited Company
Address for service in India/Attorney address:
AASIM MEHDI SYED
A-24/7, Road No.6, Parksite Colony, Vikhroli (W) Mumbai 400079
Used Since :11/07/2008
MUMBAI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1709585.
Cl.30; Honey.
Cl.31; Agricultural, forestry products and grains not included in other classes.
SARARA

3844215  26/05/2018
PRABHULAL MALOO
680, New Textile Market, Ring Road, Surat – 395 002.
a sole proprietor of MAHAVEER FASHION

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Used Since :09/04/2018

AHMEDABAD

Cl.24;Art Silk, Pure Silk and Cotton Cloth; Textile Material; Textile Piece Goods; as included in Class – 24.

Cl.25;Readymade Suit, Saree, Dresses, Dupatta (Stole) and Lehanga – Chunni; Readymade Garments; Clothing; as included in Class – 25.

Cl.35;Wholesaling, Retailing and Distributing; Offering for Sales and Sales of Goods in the Retail and Wholesale Trade; Import and Export of Merchandise; Selling of Merchandise in the field of a wide variety of Products and Services like Textile Piece Goods, Clothing, Thread, Handicraft; Franchises Services; as included in Class – 35.
3845008  28/05/2018
VIMLA LALBHAI
trading as ;URMI STREE SANSTHA
NEAR KALYANI SCHOOL, ATUL 396020 GUJARAT
Address for service in India/Agents address:
CRAWFORD BAYLEY & CO.
STATE BANK BUILDINGS, N.G.N. VAIDYA MARG, MUMBAI - 400 023.
Used Since :10/09/2016
AHMEDABAD
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3845007.
Cl.29; JAMS, PICKLES, FRUIT CRUSHES, PULPS, DATES, NUTS AND DRIES FRUITS.
Cl.30; SPICES, SAUCES, CANDIES, PAPADS, CHUTNEYS, SYRUPS.
AT&T

3867667  22/06/2018

AT&T INTELLECTUAL PROPERTY II, L.P.
645 East Plumb Lane, Reno NV 89502, United States of America
a Nevada state limited partnership

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

To be associated with:
2369886, 3100535, 3100536

CHENNAI

Cl.9; Telephones; mobile telephones; cordless telephones; telecommunications products, namely, gateway routers in the nature of computer control hardware for use in wireless communications systems; computer software for use in accessing the global computer network; telephone accessories, namely, telephone cords and batteries; electronic products, namely, digital photograph receivers; television peripheral equipment, namely, set-top boxes, remote controls and instructional manuals sold as a unit; telecommunications hubs, switches, wireless routers, wireless routers and integrated routers which include a modem; digital subscriber line modems otherwise known as DSL modems, cable modems and satellite modems that interface directly with digital subscriber line otherwise known as DSL, satellite data or cable broadband data services; network interface card adaptors otherwise known as adaptors; RJ 45 transmission cables; telephone line filters; telecommunication couplers; telecommunication modular plugs; transceivers; wireless transceivers; corded and cordless wireline teleconferencing telephones; telephone answering machines; Internet telephones; wireless telephones; earphones and antennae for cordless and wireless telephones; magnetically encoded credit cards; magnetically encoded stored value cards; computer software used to operate, manage and monitor security systems and home automation devices; security cameras; smoke detectors; carbon monoxide detectors; motion detectors; remote control units, keypads and control panels for security systems and home automation devices; electronic door locks; electronic door openers and closers; home automation systems comprising wireless and wired controllers, controlled devices and software for light, HVAC, security, safety and other home monitoring and control applications.

Cl.16; Telephone directories; paper goods and printed matter, namely, tickets, posters, brochures, pamphlets and promotional materials for baseball games and other live entertainment; prepaid telecommunications calling cards not magnetically encoded.

Cl.35; Retail store services and online retail store services all featuring telephones, wireless hand-held devices for access to global computer networks, handheld mobile digital electronic devices and other consumer electronics, personal computers, tablet computers, carrying cases for telephones, wireless and handheld devices, wireless and corded headsets, chargers, batteries and home security and automation systems; providing online telephone directories; advertising services, namely, promoting the goods and services of others by preparing and placing advertisements in directory listing databases accessed through a global information network; providing retail store information, shoppers guide information and business listings by electronic means; operation of telecommunications call center services for others, namely, call flow optimization, toll-free number optimization, command center mentoring, call center workforce management services, call center consolidation, call center measurements and speech processing assessment, and call center audits.

Cl.36; Providing credit card or prepaid card for making phone calls.

Cl.37; Repair services for telecommunications wiring, jacks and telephone equipment; installing and maintaining telecommunications systems and equipment for others; telecommunications network support services, namely, repair and maintenance; maintenance of telecommunication networks; installation of home security and automation systems.

Cl.38; Telecommunications services, namely, providing telephone communication and internet telephony services, providing a group of specialized telephone services with custom calling features and telephone calling plans; electronic voice messaging, namely, the recording and subsequent transmission of voice messages by telephone; providing multiple user dial-up, high-speed and dedicated access to the internet, global computer networks, other computer networks, on-line services and bulletin boards; electronic transmission of messages, data, images, video and information via the internet; wireless transmission of voice, messages, data and information; high-speed access services and wireless access services to the internet, global computer networks, other computer networks, on-line services and bulletin boards; television transmission services; satellite television broadcasting services; telecommunications services
in the nature of providing voice and data networking services, namely, providing digital and analog networking services to transmit data and voice; audio teleconferencing, video teleconferencing and web audio and video teleconferencing services; cellular and mobile telephone communications; telecommunications consultation; voice over internet protocol (VOIP) services; paging services; streaming of audio and video material on the internet; frame relay telecommunications services; virtual network telecommunications services; computer aided transmission of messages and images; private line voice, text, facsimile, video and data telecommunications services; integrated services digital network (ISDN) telecommunications services; 800 telecommunications services; 900 telecommunications services; worldwide switched voice, data, video and multimedia transmission services; location independent personal communications services comprising mobile, voice, data and facsimile services; providing back-bone telecommunications network services to others to enable the display of content on worldwide global computer networks, other computer networks, online services and bulletin boards; the transmission over cable of entertainment services and voice, video, data and facsimile telephony services; instant office deployment, namely, providing an office-based system of voice, data and facsimile services to a remote location; communications services, namely, wireless mobile telephone calling, data and messaging service plans; fiber optic and telecommunication services, namely, high-speed access to the internet and global computer network, and wireless electronic, digital or IP transmission of voice, messages, graphics, images, data and information, as well as high definition multimedia streaming, television and video transmission services and IP television and IP video transmission; telecommunications services, namely, telephony services, Internet or IP telephony services, unified messaging and unified IP messaging services, high-speed access to the internet and global computer network, and wireless electronic, digital or IP transmission of voice, messages, graphics, images, data and information; and television and video transmission services and IP television and IP video transmission services.

Cl.41: Entertainment services in the nature of baseball games, professional auto races, golf tournaments and related golfing events.

Cl.42: Hosting the web sites of others on a computer server for a global computer network; development and maintenance of web server software for others; consultation in the field of computers, data and networks; design and development of telecommunications network; telecommunications network strategy services namely, networking information technology strategy assessment, networking information technology strategy development, wide area network strategy development, network application development, web enablement, business continuity and disaster recovery, and the development of voice and multi-channel portals; telecommunications network design and network technology services, namely, virtual private network assessment, virtual private network token authentication; public key infrastructure development, local area network assessment, internet protocol network design, addressing, routing and load balancing, the development and design of advanced internet protocol, voice over internet protocol (VOIP) and quantity of service networks, token ring to Ethernet design, web site stress testing, data center transformation, server assessment, the development and design of messaging services and wireless local area networks, networking management center design, web performance monitoring and telework readiness assessments; telecommunications network deployment services, namely, project management, token ring to Ethernet to Ethernet migration; wireless local area network implementation, video conferencing implementation, and rapid deployment of telecommunications networks wide area network router deployment and local area network implementation; information technology security services, namely, firewall design analysis and implementation, internet security vulnerability assessments, enterprise network security assessment, and health insurance portability and accountability act compliance assessments; basic computer telephony integration; and design of interactive voice response systems and voice web browsers, customer profiling and routing systems.

Cl.43: Arena services, namely, providing facilities for sports, entertainment, tradeshows, exhibitions and conventions.

Cl.45: Security services for the protection of computer and communications networks, property and individuals; Computer services, namely providing a web-based system and online portal for customers to remotely manage, administer, modify and control home security and home automation devices.
3871058  26/06/2018
ARVIND TRUE BLUE LIMITED
Main Building, Arvind Limited Premises, Naroda Road, Ahmedabad – 380025.
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :31/01/2018
AHMEDABAD
Cl.18; Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals.
Cl.25; Clothing, footwear, headgear.
Cl.35; Retail stores; retail sales services provided by means of a global computer network; showroom services, ordering and on-line retail, wholesale, dealership distributorship services and agency; advertising, promotional and information services relating to the retailing, wholesaling and delivery of goods, publication of advertising material on-line; all related to clothing, footwear, headgear, advertising; marketing; business management; business administration; office functions.
3875295   30/06/2018
H&M Hennes & Mauritz AB
Mäster Samuelsgatan 46A, SE-111 57 STOCKHOLM, Sweden.
A company organized and existing under the laws of Sweden.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; soaps; perfumery, essential oils, cosmetics, hair lotions; dentifrices.

Cl.14; Jewelry; Pocket watches and wristwatches.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; book binding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks.

Cl.18; Leather and imitations of leather, and goods made of these materials and not included in other classes; wallets, bags, trunks, rucksacks and travelling bags; umbrellas, parasols and walking sticks.
3879728   05/07/2018
BLACKSHARK TECHNOLOGIES (NANCHANG) CO., LTD.
Room 319 Jiao Town Office Building, Economic and Technological Development Zone, Nanchang City, Jiangxi Province, China.
A company organized and existing under the laws of China.
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Proposed to be Used
MUMBAI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3879726, 3879727..
Cl.9; Smart watches; Pedometers; Encoded identification bracelets, magnetic; Headphones; Computer software applications, downloadable; Mobile Power (Rechargeable Battery); Smartphones; Cameras (photography); Plugs, sockets and other contacts [electric connections]; Batteries, electric.
Cl.35; Commercial intermediation services; Updating and maintenance of data in computer databases; Relocation services for businesses; Business auditing; Marketing; Provision of an on-line marketplace for buyers and sellers of goods and services; Personnel management consultancy; Sponsorship search; Organization of Technology Exhibition; Advertising.
PSYCHOLOGY A BOON

3889823 17/07/2018
JUHI KISHOR SALIYA
902, SATYAKI NAGARI CHS, P.B.MARG, OPPOSITE BOMBAY DYEING SHOWROOM, WORLI MUMBAI-400013.
INDIVIDUAL

Proposed to be Used
MUMBAI
Cl.41; EDUCATION, PROVIDING TRAINING
Cl.44; MENTAL HEALTH SERVICE
BioMind

3898056   25/07/2018
HANALYTICS PTE.LTD.
151 Lorong Chuan #03-01C New Tech Park Singapore 556741
A company incorporated under the laws of Singapore.

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
AHMEDABAD

Cl.9; computer programs, recorded, computer software, recorded, computer game software, Computer, computer software applications, downloadable, computer programs [downloadable software], mobile phone software applications, downloadable, data processing apparatus, computer peripheral devices, processors [central processing units].

Cl.10; surgical apparatus and instruments, medical apparatus and instruments, apparatus for use in medical analysis, testing apparatus for medical purposes, diagnostic apparatus for medical purposes, physiotherapy apparatus, body rehabilitation apparatus for medical purposes, galvanic therapeutic appliances, nursing appliances, apparatus for the regeneration of stem cells for medical purposes.

Cl.35; Retail and wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Retail and wholesale services for medicine, Retail and wholesale services for medical preparations, Retail and wholesale services for sanitary preparations, Retail and wholesale services for medical supplies, Retail and wholesale services for veterinary medicine, Retail and wholesale services for veterinary preparations.

Cl.42; research and development of new products for others, computer programming, outsource service providers in the field of information technology, technical research, software as a service [SaaS], information technology [IT] consultancy, computer software design, updating of computer software, maintenance of computer software, computer software consultancy.
3900559  28/07/2018

DLL TALWALKARS CLUB PRIVATE LIMITED
801-813, Mahalaxmi Chambers 22, Bhulabhai Desai Road Mumbai Mumbai City MH 400026

Manufacturer & service provider
tbody incorporate

Address for service in India/Attorney address:

BAIJAYANTI ROY
V1 Business Consultants, 4th Floor, Cambata Building, 42, Maharshi Karve Rd, Churchgate, Mumbai, Maharashtra 400020

Proposed to be Used

MUMBAI

CI.9; Club cards, charge cards, payment cards, loyalty cards, debit cards, credit cards; computer software; computer
software applications for electronic devices; computer software applications for hand held mobile devices; electronic
publications.

CI.25; Clothing; headgear; articles of clothing for sports or leisure; tennis clothing.

CI.28; Indoor fitness apparatus; toys, games and playthings; gymnastic articles and equipment; sporting apparatus and
equipment; tennis rackets; tennis balls

CI.41; Sports and fitness; health and fitness training; developing fitness programs; personal fitness training; fitness
club services; provision and operation of recreation and sports facilities; provision of teaching and coaching facilities for
sports and recreational activities; sports training and teaching academies; organisation of sporting competitions; sport
camp services; rental of sports equipment; rental of sports facilities; training; holiday camp services (entertainment).

CI.43; Provision of restaurant and catering facilities; provision of food and drink; accommodation; hotel services; cafe,
bar and restaurant services; holiday camp services (lodging); catering; rental of meeting rooms.

CI.44; Hygienic and beauty care services; hairdressing; beauty salons; baths; massage; physical therapy;
physiotherapy; advisory and consultancy services relating to weight loss; advisory and consultancy services relating to
nutrition; spa services; sauna.
JEEVAN CARE
3905382  02/08/2018
SARAN KUMAR S
trading as ; TRAVANCORE COCONUT OIL MILLS
THOTTAKKADU P.O.CHATHANPARA, THIRUVANANTHAPURAM, PIN - 695605, KERALA, INDIA
MANUFACTURER AND MERCHANT AND SERVICE PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COchin-682020
Proposed to be Used
CHENNAI
RESTRICT THE AREA ONLY TO KERALA..
Cl.29; VIRGIN COCONUT OIL, COCONUT OIL BLENDED OIL, EDIBLE OIL, REFINED SUNFLOWER OIL, PALM OIL, RICE BRAN OIL
Cl.35; WHOLESALE, RETAIL, MARKETING, DISTRIBUTION, IMPORT, EXPORT, ONLINE SALE, SALE OF VIRGIN COCONUT OIL, COCONUT OIL, BLENDED OIL, EDIBLE OIL, REFINED SUNFLOWER OIL, PALM OIL, RICE BRAN OIL, ALL KIND OF OILS, CURRY POWDER, RICE POWDER.
ALWAYS LOVELY
3938928    07/09/2018
HINDUSTAN UNILEVER LIMITED
Unilever House, B. D. Sawant Marg, Chakala, Andheri (East), Mumbai, Maharashtra - 400099. India.
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
MUMBAI
Cl.3; Soap; cleaning preparations; perfumery; essential oils; deodorants and antiperspirants; hair care preparations;
shampoos and conditioners; hair colourants; hair styling products; non-medicated toilet preparations; bath and shower
preparations; skin care preparations; oils, creams and lotions for the skin; shaving preparations; pre-shave and
aftershave preparations; cologne; depilatory preparations; sun-tanning and sun protection preparations; cosmetics;
make-up and make-up removing preparations; petroleum jelly; lip care preparations; talcum powder; cotton wool for
cosmetic purposes; cotton sticks for cosmetic purposes; tissues, pads or wipes impregnated or pre-moistened with
personal cleansing or cosmetic lotions; beauty masks, facial packs.
Cl.5; Herbal skin cream, medicated soap, herbal and nutritional supplements, ayurvedic preparations for skin, hair, eyes,
ayurvedic medicine, medicated fairness cream.
3972188   12/10/2018
PARESH KUMAR SANTHILAL SHA
trading as ;JAI HIND ALUMINIUM TRADERS
6/817-B SEA PORT AIRPORT ROAD, NEAR VALLATHOL JN THRIIKAKARA P.O, KOCHI-682021, KERALA INDIA
MANUFACTURER MERCHANTS AND SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :01/01/2014
CHENNAI
Subject to use the mark as shown in the form of representation.
Cl.19;PLYWOOD, BLOCK BOARDS, FLUSH DOORS, SUNMICA AND SHUTTERING PLY, BUILDING MATERIALS, PANEL BOARDS.
Cl.35;WHOLESALE, RETAIL, IMPORT, EXPORT OF PLYWOOD, BLOCK BOARDS, WOOD SUBSTITUTES, PANEL BOARDS,BUILDING MATERIALS.
3981569  24/10/2018
JIMMY GEORGE
KOTTACKAL HOUSE, THURUTHIPURAM, MOOTHAKUNNAM P.O N.PARAVUR, KERALA, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :01/08/2018
CHENNAI
Cl.1;INDUSTRIAL ADHESIVE, CHEMICALS, SILICON SEALANT, CHEMICALS USED IN INDUSTRY.
Cl.19;BUILDING MATERIALS, CEMENT AND CEMENT, PRODUCTS, CEILING BOARDS.
3999767   16/11/2018
PRIYADARSHAN SAHASRABUDDHE
POORTI, 19, GOVARDHAN SOCIETY, MAHARSHINAGAR PUNE 411037, MAHARASHTRA (INDIA) MAHARASHTRA INDIA
Used Since :27/06/2016

MUMBAI

Cl.7; NON-CONVENTIONAL ENERGY SYSTEMS AND WASTE DISPOSAL MACHINE AND MACHINE TOOLS INCLUDED IN CLASS 7

Cl.40; WASTE TREATMENT WITH ENERGY RECLAMATION AND VIA METHANIZATION, RECYCLING OF WASTE AND TRASH, PRODUCTION OF ENERGY AND SERVICES OF MATERIAL TREATMENT INCLUDED IN CLASS 40
4033046    20/12/2018
ECCO SKO A/S
Industrivej 5, 6261 Bredebro, Denmark
a company duly organized and existing under the laws of Denmark
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI

Cl.18; Leather and imitations of leather and goods made of these materials and not included in other classes; waterproof and water-repellent leather and leather-like materials; animal skins and hides; trunks, travelling bags, hand bags, shoulder bags, sporrans, waist bags, rucksacks, school bags, bags for children, bags for shoes, briefcases, purses, wallets, credit card holders, key cases, key tags (of leather), luggage tags of leather (name tags); umbrellas, parasols, saddlery, and parts and accessories (not included in other classes) for all the aforesaid goods.

Cl.25; Clothing, footwear and headgear.
INSTINCT
Priority claimed from 04/09/2018; Application No. : 88/103,684 ;United States of America
4043250 01/01/2019
GARMIN SWITZERLAND GMBH
Mühlentalstrasse 2, Schaffhausen 8200, SWITZERLAND
a company legally organized under the laws of Switzerland
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.
Proposed to be Used
CHENNAI
Cl.9;Wearable digital electronic devices in the form of a wrist smartwatch for providing software and display screens for viewing, sending and receiving texts, emails, data and information; electronic devices in the form of a wristband or bracelet incorporating a display screen and/or software for viewing, sending and/or receiving texts, emails, data or other information, namely, activity trackers; Global Positioning Systems (GPS); software and hardware for use in navigation or for use in GPS; GPS incorporating a watch, GPS incorporating watches or horologic instruments; GPS incorporating watches or horologic instruments, altimeters, barometers, compasses, wireless communication device featuring data and image transmission and sensors for the determination of temperatures; and parts and fittings for the aforesaid goods.
Cl.14;Watches incorporating a Global Positioning System (GPS) or incorporating a GPS function; watches incorporating software and display screens for viewing, sending and receiving texts, emails, data and information; horologic instruments incorporating a Global Positioning System (GPS); watches incorporating a GPS; watches incorporating altimeters, barometers, compasses, wireless communication device featuring data and image transmission, and sensors for the determination of temperatures, power adjustment sensors; parts and fittings for all the aforesaid goods.
JOYTEC
4048260  07/01/2019
SHREE SIDDHI PLASTIC
Bliss Industrial Estate-02, Building no 1, Gala no 8, Opp Kothari Pharma, Gauwraipada, Valiv Rd, Vasai (E)- 401208
Manufacturer & Merchants
single firm

Proposed to be Used

MUMBAI

Cl.9; ELECTRONICS AND ELECTRICAL APPARATUS AND INSTRUMENTS (EXCLUDING ELECTRONIC CIGARETTES AND CIGARS AND BATTERIES), ELECTRICAL WIRING ACCESSORIES INCLUDING SWITCHES, SWITCH GEARS, CUTOUDS, PLUGS, HOLDERS, SOCKETS, TESTERS, BELLS, BUZZERS, REGULATORS, IRONS, WIRES AND CABLES, STARTERS, ELECTRIC CHOKE S, CIRCUIT BOARDS, MCBS, TRANSFORMERS, LIGHT DIMMERS (REGULATORS), WIRE EXTENSION BOXES, SPIKE GUARD, LIGHTNING ARRESTERS, LIGHTNING CONDUCTORS included in class 9

Cl.11; INSTALLATION FOR LIGHTING, HEATING, COOLING, STEAM GENERATING, COOKING, REFRIGERATING, DRYING, VENTILATING, WATER SUPPLY AND SANITARY PURPOSES, APPARATUS, APPLIANCES, ALL TYPES LAMPS, LEDS, CFL, LUMINARIES, TUBES, BULBS, TORCHES, FANS, PATI, EMERGENCY LIGHTS, GEYSERS, TOASTERS, ELECTRIC FIXTURES AND WATER FILTERS included in class 11
4058648 16/01/2019
COMLINE AUTO PARTS LIMITED
Unit-B1, Luton Enterprise Park, Sundon Park Road, Luton, Bedfordshire, LU3 3GU, United Kingdom.
A company organized and existing under the laws of United Kingdom.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Cl.4; Industrial oils and greases; lubricants; fuels (including motor spirit); additives, non-chemical, to motor fuel; petrol.

Cl.7; Filters (parts of machines or engines); exhausts for motors and engines; pumps (parts of machines, engines or motors); fans for motors and engines; fan belts for motors and engines; timing belts for vehicle engines.

Cl.12; Clutch systems for vehicles and parts therefor; clutch kits; brake systems for vehicles and parts therefor; brake discs; brake pads; brake linings for automobiles; brake shoes for automobiles; brake segments for automobiles; brakes for vehicles; cv joint kits; suspension shock absorbers for vehicles; parts and fittings for steering mechanism of vehicles; parts and fittings for brake mechanism of vehicle; parts and fittings for suspension mechanism of vehicles; windscreens; windscreen wipers; windscreen wiper blades; wheels; tyres; vehicle wheel rims; transmissions for land vehicles, and parts and fittings therefore; seats and seat covers; bodies for vehicles; body panels for vehicles; parts of vehicle interiors; interior trim parts for vehicles; none of the aforesaid goods being parts for no-internal combustion powered bicycles.
BHARAT KADAM CHUNAUTI

4089397   15/02/2019
GOQII Technologies Private Limited
202, Sai Samarth Business Park, Near Shah Industrail Estate, Deonar, Govandi (E), Mumbai, 400088 India
A Company existing under the laws of India
Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010
Used Since :06/12/2018
MUMBAI
Cl.9;Downloadable mobile application for participating in the contests.
Cl.25;Round neck tees; collared tees; ganjis; boxers; pajamas; socks; hoodies; pullovers; caps; wristbands
Cl.41;Organizing sporting activities, arranging of athletics, arranging and conducting competitions, arrangements of sports competitions
NANODRON
4124489  21/03/2019
Health Air Technology GmbH
Eisenbahnstrasse 25, 75179 Pforzheim, Germany
A limited liability company under the laws of Germany

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used
CHENNAI
Cl.11; Air purifying apparatus and machines; Filters [Parts of household or industrial installations].
Cl.37; Machinery installation, maintenance and repair.
HARINI

4131286  28/03/2019
IVL BRANDS PRIVATE LIMITED
Plot No. 55/A/5+6 Hadapsar Industrial Estate, Near Tata Honeywell, Pune- 411013, Maharashtra, India

Body Incorporate

Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8

Used Since :19/03/2019

MUMBAI

Cl.3; Eye lotions, eye shadows, eye liners, eye pencils, eye creams, eye gels.
Cl.5; Medicated eye washes, eye drops, eye compressors, irrigating eye solutions for eye use.
Trade Marks Journal No: 1929 , 25/11/2019   Class 99

4133582  30/03/2019
HYDERABAD EYE RESEARCH FOUNDATION
L V Prasad Eye Institute, Road #2, Banjara Hills, Hyderabad – 500034, Telangana
Society registered under The Societies Registration Act, 1860

Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India

Proposed to be Used

CHENNAI

Cl.9; Computer software; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking [supervision], life-saving and teaching apparatus and instruments; data processing equipment, computers; Humanoid robots with artificial intelligence; Medical software; Downloadable computer software for remote monitoring and analysis.

Cl.10; Diagnostic instruments for ophthalmology; Therapeutic instruments for ophthalmology; Medical device; Surgical, medical, dental and veterinary apparatus and instruments.

Cl.42; Scientific and technological services and research and design relating thereto; Industrial analysis and research
services; Design and development of computer hardware and software; Clinical research; Biological research, clinical research and medical research; Providing medical and scientific research information in the field of pharmaceuticals and clinical trials; Computer aided scientific analysis services.

Cl.44; Medical services; Ophthalmology services; Medical advisory and analysis services; Medical analysis services relating to the treatment of persons.
HYDERABAD EYE RESEARCH FOUNDATION
L V Prasad Eye Institute, Road #2, Banjara Hills, Hyderabad – 500034, Telangana
Society registered under The Societies Registration Act, 1860

Address for service in India/Attorney address:
K & S PARTNERS
101, Ivy Terrace, Plot no. 119, Road no. 44, Kavuri Hills, Madhapur, Hyderabad - 500 033, India

Proposed to be Used
CHENNAI

Cl.9; Computer software; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking [supervision], life-saving and teaching apparatus and instruments; data processing equipment, computers; Humanoid robots with artificial intelligence; Medical software; Downloadable computer software for remote monitoring and analysis.

Cl.10; Diagnostic instruments for ophthalmology; Therapeutic instruments for ophthalmology; Medical device; Surgical, medical, dental and veterinary apparatus and instruments.

Cl.42; Scientific and technological services and research and design relating thereto; Industrial analysis and research.
services; Design and development of computer hardware and software; Clinical research; Biological research, clinical research and medical research; Providing medical and scientific research information in the field of pharmaceuticals and clinical trials; Computer aided scientific analysis services.

Cl.44; Medical services; Ophthalmology services; Medical advisory and analysis services; Medical analysis services relating to the treatment of persons.
4172968  10/05/2019
CINEMA 24X7 PVT. LTD.
401-406, 4th Floor, Plot No. 203 & 204 TTC Industrial Estate, Rabale, Navi Mumbai-400701
A company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
To be associated with:
3083269, 3697762

Mumbai
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3083269 and 3697762

Cl.35; The bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods by means of electronic media including television shopping programmes; business management; business administration; advertising; telemarketing services; negotiation and conclusion of commercial transactions for third parties.

Cl.38; Cable Television Broadcasting; Radio Broadcasting; Television Broadcasting; Communications by computer terminals; Communications by fiber optic networks; Providing telecommunications connections to a global computer network; Providing user access to a global computer network; Satellite transmission.
SpaceCraft
4173216 10/05/2019
HOMEVISTA DECOR AND FURNISHINGS PRIVATE LIMITED
728, Grace Platina, 1st-3rd Floor, CMH Road, Indiranagar Bengaluru-560038

Body Incorporate

Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016

Used Since :15/06/2016

CHENNAI

Cl.9; SCIENTIFIC, NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE-EXTINGUISHING APPARATUS

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS

Cl.37; BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
HomeLane.com

4173217 10/05/2019
HOMEVISTA DECOR AND FURNISHINGS PRIVATE LIMITED
728, Grace Platina, 1st-3rd Floor, CMH Road, Indiranagar Bengaluru-560038
Body Incorporate

Address for service in India/Attorney address:
LEXPORT
R-1, NO. 401-402, PARK VIEW APARTMENTS HAUZ KHAS ENCLAVE, NEW DELHI 110016

Used Since :12/07/2014

CHENNAI

Cl.9; SCIENTIFIC, NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE-EXTINGUISHING APPARATUS

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS

Cl.37; BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERE TO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
HEMPVANA

4174547   13/05/2019
HEMPVANA, LLC
2901 Collins Avenue, Miami Beach, Florida, 33140, United States of America.
A limited liability company organized under the laws of the State of Delaware

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used

DELHI

Cl.3; Essential oils; facial moisturizer; non-medicated body care products, namely, skin moisturizer, body oils, body creams; all of the foregoing comprised of ingredients derived from industrial hemp seeds.

Cl.10; Compression Garments; all comprised of hemp-based ingredients, namely, hemp oil derived from the mature stalks and seeds of the industrial hemp plant.

Cl.24; Hemp cloth; hemp fabric.

Cl.29; Edible hemp seed oil.

Cl.32; Light beverages, namely, beer; non-alcoholic beverages, namely, soft drinks, fruit drinks, sports drinks, isotonic drinks, bottled drinking water, mineral water and flavored water; energy drinks; all of the foregoing comprised of ingredients derived from industrial hemp seeds.

Cl.35; On-line retail store services featuring a wide variety of consumer goods of others all comprised of hemp-based ingredients, namely, hemp oil derived from the mature stalks and seeds of the industrial hemp plant; Retail on-line ordering services, also accessible by telephone, facsimile and mail order, featuring consumer goods all comprised of hemp-based ingredients, namely, hemp oil derived from the mature stalks and seeds of the industrial hemp plant.
TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED
Plot No 1, Bidadi Industrial Area, Bidadi, Ramnagara District, Karnataka- 562109
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI

Cl.36; Finance and Insurance services; insurance information and insurance consultancy; financial affairs; financial management of reimbursement payments for others; financing services; all being services falling in class 36.

Cl.37; Repair; servicing and installation services.
URBAN DESKS

4175338   14/05/2019

GOWRA ADITYA
No. 502, GOWRA GRAND, SARDAR PATEL ROAD, BEGUMPET, HYDERABAD 500003
SOLE PROPRIETOR

Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBakkAM, CHENNAI-600 024.

Proposed to be Used

CHENNAI

Cl.35; ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, OFFICE PERSONNEL AND STAFF RECRUITMENT SERVICES, RECRUITMENT SERVICES

Cl.36; INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS

Cl.37; BUILDING CONSTRUCTION; REPAIR; INSTALLATION SERVICES
VIEWMYRECORDS PRIVATE LIMITED
137, 2nd Main, 4th Cross, R.K. Layout, 2nd Stage, Padmanabhanagar, Bangalore - 560070, India
an Indian company existing under the Companies Act, 2013
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since : 10/05/2019
CHENNAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Cl.35; services relating to administrative data processing like data storage, retrieval, updating, viewing of data using web based technologies, cloud computing or physical, magnetic, electronic or any other media; updating and maintenance of data in computer databases; compilation of statistics; consultancy and advisory services relating to analysing and interpreting electronic data.
Cl.42; providing technological services involving cloud computing, electronic data storage; information technology consultancy; to provide internet based and web enabled hosting and other services in related fields including e-commerce.
4178434  17/05/2019
YDZ LIFESTYLE PRIVATE LIMITED
H.NO. 1167, PURANI ABADI, SRI GANGANAGAR, RAJASTHAN- 335001.

Body Incorporate

Address for service in India/Attorney address:
NATH BROTHERS & ASSOCIATES
4-B-44, Jawaharnagar, Sriganganagar, Rajasthan -335001

Used Since :15/01/2018

AHMEDABAD

Cl.14; Leather watch straps, Non-leather watch straps, Watch straps made of metal or leather or plastic, time instruments and parts and fittings of all goods included in the class.

Cl.18; Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals
TECHNISPA

4181975  21/05/2019

GUINOT

120, avenue Charles de Gaulle, 92200 NEUILLY-SUR-SEINE France

a simplified joint-stock company organized and existing under the laws of France

Address for service in India/Attorney address:

REMFRY & SAGAR

REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.3; Soap; perfumes; cosmetics; make-up; essential oils; non-medicated preparations and creams for skin, face and body care; hair lotions

Cl.10; Apparatus for the care of the skin; beauty and cosmetic treatment apparatus; massage apparatus for body; electric beauty and medical care apparatus; aesthetic and medical massage apparatus.
TALA

4181977    21/05/2019
INVENTURE CAPITAL CORPORATION D/B/A TALA
1633 26th St. Santa Monica, CA 90404, United States of America
a California Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELHI

Cl.9; Computer application software for mobile phones, namely, software for money lending in the nature of credit advances and related services, underwriting, evaluating and providing credit and loans for consumers in emerging markets

Cl.36; Financial services, namely, money lending
INVENTURE CAPITAL CORPORATION D/B/A TALA
1633 26th St. Santa Monica, CA 90404, United States of America
a California Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

Cl.9; Computer application software for mobile phones, namely, software for money lending in the nature of credit advances and related services, underwriting, evaluating and providing credit and loans for consumers in emerging markets

Cl.36; Financial services, namely, money lending
MCSCOTT

4183694   22/05/2019
SREEKANTH P.G.
Puthenveettil House, Puduruthy P.O. Wadakkanchery
Individual

Address for service in India/Attorney address:
IVIN GANCUS
Ivin Gancius, Advocate & Trademark Attorney, Purathezhathu Veedu, Sakthikulangara, Kollam - 691581, Kerala

Proposed to be Used
CHENNAI

Cl.3; Baby wipes, Cologne impregnated disposable wipes, Wipes incorporating cleaning preparations, Pre-moistened cosmetic wipes, wipes for cosmetic use, wipes for cosmetic purposes, Wipes impregnated with cleaning preparations, Facial wipes impregnated with cosmetics, Spectacle wipes impregnated with a detergent, Wipes impregnated with a cleaning preparation, Wipes impregnated with a skin cleanser, Eyeglass wipes impregnated with a detergent, Baby wipes impregnated with cleaning preparations, Wipes impregnated with make-up removing preparations, Moist wipes for sanitary and cosmetic purposes, Moist wipes impregnated with a cosmetic lotion, Pre-moistened or impregnated cleansing pads, tissues or wipes, Cotton wool in the form of wipes for cosmetic use

Cl.5; Pharmaceuticals, Pharmaceutical substances, Pharmaceutical lipsalves, Pharmaceutical sweets, Pharmaceutical preparations, Pharmaceutical creams, Pharmaceutical compositions, Pharmaceutical implants, Astringents [pharmaceutical], drugs, Antibacterial pharmaceuticals, Homeopathic pharmaceuticals
COCO BURST

4186860    25/05/2019
VJ JINDAL COCOA PRIVATE LIMITED
BAKHTAWAR, 6TH FLOOR, B & C, 229, Nariman Point, Mumbai - 400021, India
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; oils and fats for food including but not limited to butter, cocoa butter for food, peanut butter, nut-based spreads.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice. Cocoa and Substitutes thereof being cocoa, cocoa powder, chocolate, chocolate confectionery, chocolate beverages with milk, chocolate-based beverages, cocoa, cocoa beverages with milk, cocoa-based beverages and all other items under Class 30.
4200084  07/06/2019
BH COSMETICS LLC
2801 Burton Avenue, Burbank, California 91504 USA
a Delaware limited liability company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI
Cl.3; Cosmetics, perfumes, body creams; shampoos and conditioners, body cleansers and soaps, tanning gels and oils, toothpastes and whiteners, perfumes, body powder; compacts containing make-up; cosmetic preparations for body care; essential oils; face creams; face powder; eye shadows, cheek color, lipsticks and lip glosses, foundation make-up; liquid foundation; lotions for face and body care; make up foundations; make-up; make-up for the face and body; make-up kits; make-up preparations; non-medicated toiletries; make-up removers and nail polishes.
Cl.18; Cosmetic cases sold empty, cosmetic bags, purses, shopping bags, luggage, backpacks.
Cl.21; Cosmetic brushes; facial sponges for applying make-up; make-up brushes; combs and brushes.
Trade Marks Journal No: 1929, 25/11/2019 Class 99

4258134 06/08/2019
WISTRON CORPORATION.
NO.5, HSIN AN ROAD, SCIENCE-BASED INDUSTRIAL PARK, HSINCHU, TAIWAN, R.O.C.
MANUFACTURER & SERVICE PROVIDER

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

CL.9: SCIENTIFIC, NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS AND INSTRUMENTS FOR CONDUCTING, SWITCHING, TRANSFORMING, ACCUMULATING, REGULATING OR CONTROLLING ELECTRICITY; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; MECHANISMS FOR COIN OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE-EXTINGUISHING APPARATUS; ELECTRIC DEVICES FOR ATTRACTING AND KILLING INSECTS; SAFETY HELMET; DIVERS’ APPARATUS; RADIATION-PROTECTIVE CLOTHING; ASBESTOS SCREENS FOR FIREMEN; ELECTRONIC BLACKBOARD; ELECTRONIC NOTICE BOARDS; AD PLAYER; CHARACTER GENERATOR; DIGITAL SIGNAGE; ELECTRIC IRON; PHOTOCOPIER; COMPUTER SOFTWARE; DATABASE MANAGEMENT SOFTWARE; DATABASE SYNCHRONIZATION SOFTWARE; COMPUTER SOFTWARE FOR THE REDIRECTION OF MESSAGES, INTERNET E-MAIL, AND/OR OTHER DATA TO ONE OR MORE ELECTRONIC HANDHELD DEVICES FROM A DATA STORE ON OR ASSOCIATED WITH A PERSONAL COMPUTER OR A SERVER; COMPUTER SOFTWARE FOR THE SYNCHRONIZATION OF DATA BETWEEN A REMOTE STATION OR DEVICE AND A FIXED OR REMOTE STATION OR DEVICE; PROVIDING COMPUTER SOFTWARE FOR INTEGRATING TELEPHONE COMMUNICATION THROUGH INTERNET; COMPUTER PROGRAMS FOR ACCESSING, BROWSING AND SEARCHING ONLINE DATABASES; COMPUTER SOFTWARE FOR AUTHORING, DOWNLOADING, TRANSMITTING, RECEIVING, EDITING, EXTRACTING, ENCODING, DECODING, DISPLAYING, STORING AND ORGANIZING TEXT, GRAPHICS, IMAGES, AND ELECTRONIC PUBLICATIONS; COMPUTER SOFTWARE AND Firmware, NAMELY, OPERATING SYSTEM PROGRAMS, DATA SYNCHRONIZATION PROGRAMS, AND APPLICATION DEVELOPMENT TOOL PROGRAMS FOR PERSONAL AND HANDHELD COMPUTERS; CLOUD COMPUTING OPERATING SYSTEM; SOFTWARE FOR MEDICAL AND HOME CARE PURPOSE; ATM CONTROL UNIT; UTM (UNIFIED THREAT MANAGEMENT); COMPUTER PROGRAM; MONITORS [COMPUTER PROGRAMS]; COMPUTER HARDWARE; HOST; MAIN BOARD; MICROPROCESSORS; MEMORY BOARD; COMPUTER MONITOR; SOLID STATE MEMORY; HARD DISK DRIVE; MICRO HARD DISK DRIVER; MICRO HARD DISK STORAGE; CENTRAL PROCESSING UNITS; DISK DRIVES; READERS [DATA PROCESSING EQUIPMENT]; DATA STORAGE DEVICE; DATA PROCESSING APPARATUS; PROGRAMMABLE DATA ACCESS PROCESSOR; RANDOM ACCESS MEMORY DEVICE; RANDOM ACCESS MEMORY MODULE; RANDOM ACCESS MEMORY; COMPUTER MEMORIES; FLASH MEMORY; WORK STATION; COMPUTER TERMINAL; COMPUTER; MICRO-COMPUTER; PORTABLE COMPUTER; NOTEBOOK; HANDHELD COMPUTER; LAPTOP COMPUTERS; TABLET PC; PANEL PC; MEDIA TABLET; PERSONAL COMPUTER (PC); THIN CLIENT [COMPUTERS]; DESKTOP COMPUTER; CONTAINER COMPUTER; DENTAL COMPUTER; ALL-IN-ONE COMPUTER; COMPUTER TOUCH SCREENS; FLAT PANEL DISPLAY SCREENS; INDUSTRIAL LCD MONITOR; MEDICAL DISPLAY; FLOATING-POINT UNIT CHIP; READ ONLY MEMORY CHIP; NETWORK STORAGE; DATA COUPLER; DATA CARRIER; NETWORK CARD; DISPLAY CARD; EXPANSION CARD; MEMORY CARD FOR COMPUTER; INTERFACES FOR COMPUTERS; COMPUTER PERIPHERAL DEVICES; DIGITAL PHOTO FRAME; ELECTRONIC BOOK; ELECTRONIC PAPER; PERSONAL DIGITAL ASSISTANT (PDA); ELECTRONIC DEVICE FOR MEASURING, ANALYZING, RECORDING, RECEIVING AND TRANSMITTING INFORMATION OF MEDICAL APPARATUS; DIGITAL HANDHELD ELECTRONIC DEVICE WITH THE FUNCTION OF SENDING AND RECEIVING CALLS, FACSIMILE, EMAIL AND OTHER DIGITAL DATA; ELECTRONIC EQUIPMENT FOR POINT-OF-SALES (POS) SYSTEMS, NAMELY, POINT-OF-SALE TERMINALS, BAR CODE
READERS, OPTICAL READERS, ADVERTISEMENT DISPLAY MONITORS, KEYBOARDS, PRINTERS, SCANNERS, RADIO TRANSMITTERS, RADIO RECEIVERS, COMPUTER HARDWARE, AND COMPUTER OPERATING SOFTWARE; POS (POINT OF SALES); PROTECTIVE COVERS AND CASES FOR THE FOREGOING PRODUCT; TABLETS; ELECTRONIC PUBLICATIONS [DOWNLOADABLE]; ELECTRONIC PENS; ELECTRONIC AGENDAS; ELECTRONIC DICTIONARY; ELECTRONIC MANUAL; ELECTRONIC ORGANIZERS; ELECTRONIC NOTEBOOKS; ELECTRONIC SCHOOLBAG; ELECTRONIC AND ENTERTAINMENT PRODUCTS; CALCULATING MACHINE; CAMERA STRAPS; CAMERA BAG; DIGITAL CAMERA; VOD SET-UP BOX; DIGITAL VOD SET-UP BOX; SMART SET TOP BOX; 2D/3D VIDEO CONVERTER; MULTIMEDIA PLAYER; DIGITAL VIDEO PLAYER; DIGITAL VIDEO DISC PLAYER; BUILT-IN MEDIA PLAYER; BLUE-RAY BUILT-IN MEDIA PLAYER; BLUE-RAY PLAYER; SMART BLUE-RAY PLAYER; NETWORKED MEDIA PLAYER; NETWORKED BLUE-RAY MEDIA PLAYER; DLNA MUSIC STREAMER/ DLNA MUSIC STREAMING SPEAKER; NETWORKED HOME THEATER PLAYER; HOME THEATER EQUIPMENT WITH THE FUNCTION OF NETWORKING AND RECEIVING WIRELESS MUSIC, AND CAN BE USED WITH OTHER DIGITAL MEDIA; DVD PLAYER; TFT LCD PANEL; CCFL BACKLIGHT UNIT; LCD TV (LIQUID CRYSTAL DISPLAY TELEVISION); CCFL BACKLIGHT LCD TV; LED BACKLIGHT LCD TV; CONNECTED LCD TV; SMART LCD TV; SMART MONITOR; 3D LCD TV; GOOGLE TV; PDP TV (PLASMA DISPLAY PANELS TELEVISION); DIGITAL TELEVISION; HAND HELD TELEVISION; MOBILE DIGITAL ELECTRONIC DEVICES; MOBILE DIGITAL AND ELECTRONIC DEVICE AND OTHER CONSUMER ELECTRONICS; MEDIA Encoder ‘LED BACKLIGHT UNIT; LIGHT GUIDE PLATE; TOUCH PANEL MODULE; COVER LENS; NAKED-EYE 3D LCD PANEL; NAKED-EYE 3D LCD TV; FREEZER USED IN LABORATORY; BIO-CHIPS; TESTING MACHINE FOR BIOCHIP; DIAGNOSTIC APPARATUS FOR TESTING FOOD; INSTRUMENT FOR OBSERVATION; GLASSES; OPTICAL MIRRORS; VIDEO GAME MACHINES FOR USE WITH EXTERNAL DISPLAY SCREEN OR MONITOR; VIDEO GAME MACHINE FOR USE WITH COMPUTER; CIGAR LIGHTERS FOR AUTOMOBILES; STARTERS FOR FLUORESCENT LIGHTS; BATTERY; ELECTRIC WIRES SSS; ELECTRIC CABLE; DIGITAL VIDEODISC; FIRE BUCKET; FIRE BOX; PUMP MACHINE FOR FIRE PREVENTION AND FIRE PROTECTION; OUTLET FOR FIRE PROTECTION; FIREFIGHTING EQUIPMENT, NAMELY, FIREPROOFING SPRINKLERS THAT SPRAY MIST; FIREFIGHTING EQUIPMENT, NAMELY, FIREPROOFING SPRINKLERS THAT SPRAY LIQUIDS ON FIRES; FIREFIGHTING EQUIPMENT, NAMELY, FIREPROOFING SPRINKLERS THAT SPRAY FOAM ON FIRES; FIREFIGHTING EQUIPMENT, NAMELY, FIREFIGHTING SPRINKLERS THAT SPRAY FOAM ON FIRES; FIRE HYDRANT; SPRINKLER SYSTEMS FOR FIREFIGHTING; FIRE EQUIPMENT; SPEED DETECTOR; CARBLACKBOX; ELECTRONIC PERSONAL EMERGENCY RESPONSE DEVICE; ELECTRONIC COMMUNICATION DEVICES; VIDEO CONFERENCE DEVICES; VOIP (VOICE OVER IP); DIGITAL PHONE; ISDN PHONE; CONFERENCE PHONE; VIDEO PHONE; MEDIA PHONE; MEDIA VIDEO PHONE; MOBILE PHONE; SMART PHONE; NURSING CALL SYSTEM; MOBILE PHONE; DETECT PHONE; VOIP (VOICE OVER POWER LINE COMMUNICATION); VOIP (VOICE OVER LONG TERM); VIDEO CONFERENCE PHONE; VIDEO CONFERENCE SYSTEM; ROUTER; NETWORK SECURITY ROUTER; NETWORK BRIDGE; NETWORK HUB; NETWORK GATEWAY; SWITCH; NETWORK SECURITY SWITCH; NETWORK FIREWALL; INTERNET APPARATUS; NETWORK SERVER; GLOBAL POSITIONING SYSTEM (GPS) DEVICES; SIGNAL CONVERTER; OPTICAL FIBER SIGNAL RECEIVER; NETWORK ADAPTER; NETWORK SIGNAL REPEATER; NETWORK SIGNAL BOOSTER; NETWORK SIGNAL ADAPTER; SIGNAL BOOSTER; WIRELESS BASE STATION; IP PBX; SOFT SWITCH; CALL MANAGER; MEDIA GATEWAY; TRUNKING GATEWAY / ANALOG TRUNK GATEWAY; RAID CARD; FC-SWITCH; PCIE SAN (PCIE -STORAGE AREA NETWORK) DEVICES; (MEGA) DATA CENTER STORAGE DEVICES/RACK; INTEGRATED SYSTEMS; WELDING APPARATUS; ELECTRONIC HAIR WAVING; MOBILE PHONE BATTERY CHARGER; UNINTERRUPTIBLE POWER SUPPLY; UNINTERRUPTIBLE POWER SUPPLY; VENDING MACHINE; ELECTRONIC LOCK; ELECTRONIC SECURITY DEVICES; ELECTRIC FENCE; RULER; ELECTRONIC WEIGHT METER; CALORIE METER; PEDOMETER; MOUNTING CABINET FOR ELECTROPLATING APPARATUS; ELECTRONIC EQUIPMENT; MOUNTING RACKS FOR ELECTROPLATING APPARATUS; INDUSTRIAL X-RAY APPARATUS; PREPAID CARD FOR INTERNET; TIME LAPSE IMAGE RECORDER; PUBLIC MEDIA STATION / KIOSK; SOLAR PANELS FOR PRODUCTION OF ELECTRICITY; ROBOTS FOR ENTERTAINMENT USE.

Cl.10;SURGICAL, MEDICAL, DENTAL AND VETERINARY APPARATUS AND INSTRUMENTS, ARTIFICIAL LIMBS, EYES AND TEETH; ORTHOPEDIC ARTICLES; SUTURE MATERIALS; DEVICE FOR MEDICAL AND HOME CARE PURPOSE; MULTIFUNCTIONAL MEASURING AND ANALYZING DEVICE FOR MEDICAL PURPOSES; PULSE AND BLOOD PRESSURE MACHINES; HEART RATE MONITORS; ELECTROENCEPHALOGRAPHY; DEVICE FOR TREATMENT OF SLEEP APNEA AND SNORING; HANDHELD FLOW CYTOMETER; ULTRASONIC SENSOR FOR MEDICAL PURPOSE; ULTRASOUND DIAGNOSTIC APPARATUS FOR MEDICAL PURPOSE; MEDICAL DEVICES AND APPARATUS, NAMELY, ULTRASOUND IMAGING APPARATUS, SCANNERS AND NEEDLE GUIDES, AND PARTS AND FITTINGS THEREFORE; BODY FAT MACHINES; MEDICAL APPARATUS FOR RECORDING OF HEART SOUND; APPARATUS FOR BLOOD ANALYSIS; MEDICAL DEVICES, NAMELY, PULSE OXIMETERS; MEDICAL APPARATUS, NAMELY, FETAL AND MATERNAL VITAL SIGN AND PHYSICAL DISTRESS MACHINES; BONE DENSITOMETERS FOR USE IN THE DIAGNOSIS OF OSTEOPOROSIS; MEDICAL EQUIPMENT, NAMELY, COMPUTED TOMOGRAPHY (CT) APPARATUS; MAGNETIC RESONANCE IMAGING COMPUTER TOMOGRAPHY APPARATUS; OVULATION MONITOR; RAPID DIAGNOSTIC TEST STICKS; URINE BAG; MULTIMEDIA MEDICAL CARE Analyzer; VETERINARY MEDICAL APPARATUS; MEDICAL AND INSTRUMENTS; DEVICES FOR MEASURING INTRACRANIAL PRESSURE; DEVICES FOR MEASURING CENTRAL INTRAVENOUS PRESSURE; BLOOD ANALYZER; APPARATUS FOR BLOOD URENE NITROGEN ANALYSIS; APPARATUS FOR CREATININE ANALYSIS; PULMONARY FUNCTION ANALYZER; DIAGNOSTIC AND ANALYTICAL APPARATUS FOR MEDICAL PURPOSE; THERMOMETERS FOR MEDICAL PURPOSES; THERMOMETERS; DIALYZERS; BLOOD TESTING APPARATUS; BLOOD GLUCOSE METER; DEVICES FOR MEASURING BLOOD SUGAR; SPIROMETERS; HEMATIMETERS; SURGICAL APPARATUS AND INSTRUMENTS; BILIRUBIN DETECTION APPARATUS; IMMUNOASSAY APPARATUS FOR MEDICAL USE; URINE ANALYZER; ELECTROCARDIOGRAPH MACHINE; X-RAY PHOTOGRAPHS FOR MEDICAL PURPOSES; BLOOD CIRCULATION MACHINE; BEDS, SPECIALLY MADE FOR MEDICAL PURPOSES; FEEDING BOTTLE; DIAPHRAGMS FOR CONTRACEPTION; HEARING PROTECTORS.

Cl.38;TELECOMMUNICATIONS; TRANSMISSION SERVICE BETWEEN COMPUTERS; TRANSMISSION OF DATA BY AUDIOVISUAL APPARATUS CONTROLLED BY DATA PROCESSING APPARATUS OR COMPUTERS; PROVIDING USER ACCESS TO THE ELECTRONIC COMMUNICATION NETWORK BY THE WAYS OF IDENTIFYING, LOCATING, GROUPING, SENDING AND MANAGING TO LINK TO THE THIRD PERSON’S COMPUTER SERVER, COMPUTER PROCESSOR AND...
THE INTERNET
TRANSMISSION OF INFORMATION BY ELECTRONIC COMMUNICATIONS NETWORKS
TRANSMISSION OF INFORMATION VIA NATIONAL AND INTERNATIONAL NETWORKS
PROVIDING ELECTRONIC TELECOMMUNICATION CONNECTIONS
PROVIDING ON-LINE CHAT ROOMS FOR TRANSMISSION OF MESSAGES AMONG USERS
TELECONFERENCING SERVICES
VIDEO CONFERENCING SERVICES
GPS SIGNAL TRANSMISSION SERVICES
TRANSMISSION; FACSIMILE COMMUNICATION; SATELLITE TRANSMISSION SERVICES
Rental of SATELLITE INTERNET CHAT ROOMS; TELEGRAM TRANSMISSION AND COMMUNICATION;
SENDING OF TELEGRAMS; TELEGRAMS OF GENERAL INTEREST;
PROVIDING TELECOMMUNICATION CHANNELS FOR TELESHOPPING SERVICES;
PROVIDING EQUIPMENT; PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK;
FOR TRANSMISSION OR RECEPTION OF AUDIO, VIDEO OR MULTIMEDIA CONTENT;
ELECTRONIC NEWS BROADCAST; IMAGE PROCESSING; CLOTHING TAILOR; RECYCLING OF WASTE AND GARBAGE TREATMENT;
VULCANIZED MATERIAL; WINDOWS COLORED COATING SURFACE; COLOR SEPARATION; LASER MARKING;
STRIP COATING; TELECOMMUNICATIONS ACCESS AND LINKS TO COMPUTER DATABASES AND THE INTERNET;
WEBCASTING BROADCASTING OR TRANSMISSION OF RADIO AND TELEVISION PROGRAMS;
PROVISION OF SERVICES; TELECOM TRANSMISSION ACCESS SERVICES;
TRANSMISSION SERVICE BY COMPUTER; SECRETARY SERVICES ON TELEPHONE COMMUNICATIONS;
PROVIDING TELECOMMUNICATION CONNECTIONS TO THE INTERNET;
TRANSMISSION OF INFORMATION BY ELECTRONIC COMMUNICATIONS NETWORKS / TRANSMISSION OF INFORMATION VIA NATIONAL AND INTERNATIONAL NETWORKS;
PROVIDING ELECTRONIC TELECOMMUNICATION CONNECTIONS;
PROVIDING THE SERVICE FOR ACCESS NETWORK ON-LINE DATA; STREAMING SERVICE;
RENTAL OF APPARATUS FOR TRANSMISSION OF MESSAGES; RENTAL OF TELEPHONES;
RENTAL OF COMMUNICATIONS EQUIPMENT; NEWS AGENCY; TELEVISION AND RADIO SERVICES;
COMMUNICATIONS BY TELEPHONE; COMMUNICATIONS SERVICES BY MOBILE PHONES; VOICEMAIL SERVICES;
TELECOM TRANSMISSION THROUGH VALUE-ADDED NETWORKS; PAGING BY RADIO; PAGING SERVICES;
SECRETARY SERVICES ON TELEPHONE COMMUNICATIONS; PROVIDING TELECOMMUNICATION CONNECTIONS TO THE INTERNET;
TRANSMISSION OF INFORMATION BY ELECTRONIC COMMUNICATIONS NETWORKS /
TRANSMISSION OF INFORMATION VIA NATIONAL AND INTERNATIONAL NETWORKS;
PROVIDING ELECTRONIC TELECOMMUNICATION CONNECTIONS;
PROVIDING ON-LINE CHAT ROOMS FOR TRANSMISSION OF MESSAGES AMONG USERS IN THE FIELD OF GENERAL INTEREST;
PROVIDING TELECOMMUNICATION CHANNLES FOR TELESHOPPING SERVICES; PROVIDING INTERNET CHAT ROOMS; TELEGRAM TRANSMISSION SERVICES; SENDIND OF TELERAMS; TELEGRAM TRANSMISSION;
FACSIMILE COMMUNICATION; SATELLITE TRANSMISSION SERVICES; RENTAL OF SATELLITE CHANNELS;
SATELLITE TRANSMISSION OF TELECONFERENCE; RENTAL OF SATELLITE TRANSPONDER;
TELECONFERENCING SERVICES; VIDEO CONFERENCING SERVICES; GPS SIGNAL TRANSMISSION SERVICES;
PROVIDING INFORMATION CONCERNING TELECOMMUNICATION; PROVIDING INFORMATION CONCERNING COMMUNICATION; RENTAL OF FACSIMILE APPARATUS; LEASING OF FACSIMILE MACHINE; RENTAL OF TELEPHONES;
AGENCY APPLICATION FOR TELECOMMUNICATION SUBSCRIPTION; TELECOM TRANSMISSION SERVICES;
TELECOM TRANSMISSION ACCESS SERVICES; TRANSMISSION SERVICE BY COMPUTER;
BROADCASTING OR TRANSMISSION OF RADIO AND TELEVISION PROGRAMS; PROVISION OF TELECOMMUNICATIONS ACCESS AND LINKS TO COMPUTER DATABASES AND THE INTERNET; WEBCASTING SERVICES (TRANSMISSION);
PROVISION OF TELECOMMUNICATIONS CONNECTIONS TO THE INTERNET OR COMPUTER DATABASES; TELECOM TRANSMISSION SERVICES OF INFORMATION (INCLUDING WEB PAGES); BROADCASTING PROGRAMS AND SOUND VIA A GLOBAL COMPUTER NETWORK; BROADCASTING PROGRAMS, CONCERT AND MUSIC VIA A GLOBAL COMPUTER NETWORK; TELECOMMUNICATION SERVICES VIA A GLOBAL COMPUTER NETWORK;
TELECOMMUNICATION SERVICES VIA A GLOBAL COMPUTER NETWORK, FEATURING MUSIC SOUND AND VIDEO; TRANSMISSION SERVICES VIA A GLOBAL COMPUTER NETWORK, FEATURING MUSIC SOUND AND VIDEO; TRANSMISSION SERVICES VIA A GLOBAL COMPUTER NETWORK, FEATURING MUSIC, SOUND AND VIDEO; COMMUNICATIONS SERVICES, NAMELY, MATCHING USERS FOR THE TRANSFER OF MUSIC, VIDEO AND AUDIO RECORDINGS VIA COMMUNICATION NETWORKS; PROVIDING ON-LINE BULLETIN BOARDS FOR THE TRANSMISSION OF MESSAGES AMONG COMPUTER USERS CONCERNING ENTERTAINMENT, MUSIC, CONCERTS, VIDEOS, RADIO, TELEVISION, FILM, NEWS, SPORTS, GAMES AND CULTURAL EVENTS; TRANSMISSION OF DATA BY AUDIO-VISUAL APPARATUS CONTROLLED BY DATA PROCESSING APPARATUS OR COMPUTERS; TRANSMISSION OF DOWNLOADABLE AUDIO AND VIDEO FILES VIA COMPUTER AND OTHER COMMUNICATIONS NETWORKS; DELIVERY OF MESSAGES BY ELECTRONIC TRANSMISSION; TRANSMISSION OF SOUND AND IMAGE VIA A GLOBAL COMPUTER NETWORK; ELECTRONIC TRANSMISSION OF AUDIO AND VIDEO FILES VIA GLOBAL COMPUTER NETWORK.

Cl.40; TREATMENT OF MATERIALS; CUSTOM MANUFACTURE OF MOBILE PHONES, COMPUTERS, COMPUTER HARDWARE, COMPUTER PERIPHERALS, COMMUNICATION RELATED PRODUCTS, TELEVISIONS AND EQUIPMENT IN CONJUNCTION WITH COMPUTER FOR MEDICAL PURPOSE FOR OTHERS; AIR CONDITIONING APPARATUS LEASE; IMAGE PROCESSING; CLOTHING TAILOR; RECYCLING OF WASTE AND GARBAGE TREATMENT; VULCANIZED MATERIAL; WINDOWS COLORED COATING SURFACE; COLOR SEPARATION; LASER MARKING; STRIP COATING; GLASS-BLOWING; OPTICAL GLASS GRINDING; MAGNETIZATION; POTTERY FIRING; TAXIDERMY; PAPER HANDLING; FRAMED ART WORK; METAL PROCESSING; TEXTILE PROCESSING; FUR PROCESSING; ANIMAL SLAUGHTER; PRESERVATION OF FOOD AND BEVERAGE; CARVING; LOGGING; INFORMATION FOR MATERIAL HANDLING; PRINT; KEY CUTTING; RENTAL OF METAL WORKING MACHINERY; RENTAL OF BINDING MACHINE; RENTAL OF MACHINE TO DEVELOP AND IMAGE PHOTOS; RENTAL OF WASTE COMPOST MACHINE; RENTAL OF WASTE COMPOST MACHINE; RENTAL OF KNOTTING MACHINE; RENTAL OF KNITTING MACHINE; RENTAL OF PRINTING MACHINES; RENTAL OF PRINTING MACHINES; RENTAL OF NFC TAG PRODUCTION EQUIPMENT; CUSTOM MANUFACTURE OF CD-ROM; CUSTOM BOILER; FOR CUSTUM; HARRNESS PROCESSING; CUSTOM TOOTH MOLD; ENERGY PRODUCTION.

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THEREO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF MOBILE PHONES AND COMPUTER HARDWARE AND SOFTWARE; CUSTOM DESIGN AND DEVELOPMENT OF MOBILE PHONES AND
COMPUTER HARDWARE AND SOFTWARE; COMPUTER HARDWARE AND SOFTWARE CONSULTING SERVICES; RENTAL FOR COMPUTER HARDWARE AND SOFTWARE; COMPUTER PROGRAM DESIGN; CONSULTATION FOR DEVELOPING COMPUTER SYSTEM, DATABASE, COMPUTER HARDWARE AND SOFTWARE; COMPUTER SOFTWARE DESIGN; UPDATE OF COMPUTER SOFTWARE; COMPUTER SOFTWARE MAINTENANCE; COMPUTER SOFTWARE RENTAL; CONSULTATION FOR COMPUTER SOFTWARE DESIGN; COMPUTER SOFTWARE CONSULTING; COMPUTER SYSTEMS ANALYSIS; COMPUTER SYSTEM DESIGN SERVICES; COMPUTER SOFTWARE INSTALLATION; DUPLICATION FOR COMPUTER PROGRAM; ANTI-VIRUS FOR COMPUTER; COMPUTER HARDWARE RENTAL; COMPUTER RENTAL; COMPUTER DATA PROCESSING; RECOVERY OF COMPUTER DATA; SERVER SPACE RENTAL; SERVER RENTAL; INTERNET AUTHENTICATION; NETWORK SECURITY MANAGEMENT; CONSULTATION FOR TELECOMMUNICATION ENGINEERING TECHNOLOGY; SECURITY EQUIPMENT ENGINEERING PLANNING AND DESIGN; DESIGN OF COMMUNICATION SYSTEMS AND APPARATUS; THE CENTRAL MONITORING AND CONTROL SYSTEM DESIGN; FIRE ENGINEERING PLANNING AND DESIGN; CONSULTATION FOR REFRIGERATION AND AIR CONDITIONING ENGINEERING TECHNOLOGY; REFRIGERATION AND AIR CONDITIONING ENGINEERING PLANNING AND DESIGN; INTERNET AUTHENTICATION SERVICE; NETWORK SECURITY MANAGEMENT SERVICE; PROVIDE ONLINE COMPUTER HARDWARE OR SOFTWARE OF THE INFORMATION VIA THE INTERNET; WEBSITE PRODUCTION AND MAINTENANCE SERVICES; HOST SITES FOR OTHERS; PROVIDE A SEARCH ENGINE QUERYING INFORMATION IN THE GLOBAL COMMUNICATIONS NETWORK; APPLICATION SERVICE PROVIDER; PROVIDE INTERNET PORTAL TO USER; ON-LINE SOCIAL NETWORK SITES; SOCIAL NETWORK SITES; PROVIDING COMPUTER SOFTWARE SERVICE; APPLICATION SOFTWARE SERVICE THROUGH NETWORK TO PRODUCE, DOWNLOAD, SEND, RECEIVE, EDIT, COMPRESS, ENCODE, DECODE, PLAY, STORE AND MANAGE TEXT, IMAGES, VIDEO AND ELECTRONIC PUBLICATIONS; WEBSITE PRODUCTION AND MAINTENANCE SERVICES; HOST SITES FOR OTHERS; SEARCH ENGINE; PROVIDE A SEARCH ENGINE QUERYING INFORMATION IN THE GLOBAL COMMUNICATIONS NETWORK; SOCIAL NETWORKING SITES; DESIGN AND DEVELOPMENT OF COMPUTER SYSTEMS; DUPLICATION FOR COMPUTER PROGRAM; RECOVERY FOR COMPUTER DATA; DATA CONVERSION FOR ELECTRONIC PROGRAMS AND DATA; INDUSTRIAL DESIGN; CONSULTATION FOR DESIGN, SELECTION, CONFIGURATION AND USE OF COMPUTER HARDWARE; PACKAGING DESIGN; COMPUTER HARDWARE DESIGN; INTEGRATED CIRCUIT DESIGN; SEMICONDUCTOR CHIP DESIGN; COMMUNICATIONS EQUIPMENT DESIGN; RESEARCH AND DEVELOPMENT FOR COMPUTER, COMPUTER PERIPHERALS, TELEVISION AND COMMUNICATION EQUIPMENT; GRAPHIC DESIGN; APPEARANCE DESIGN FOR COMPUTER, TV AND COMMUNICATIONS HARDWARE PRODUCT; PACKAGING DESIGN FOR COMPUTER, TV AND COMMUNICATIONS HARDWARE PRODUCT; ANALYSIS FOR COMPUTER PROGRAM AND SYSTEM; COMPUTER HARDWARE AND SOFTWARE DESIGN FOR OTHERS; CLOUDS SERVICE FOR DOWNLOAD AND UPLOAD DATA; APPLICATION SERVICE PROVIDER, NAMELY, PROVIDE MEMBERS WITH SOFTWARE TO LISTEN TO ONLINE MUSIC, SOFTWARE TO PLAY, EDIT AND RECORD MUSIC, VIDEO, TEXT AND MULTIMEDIA; PROVIDE USER WITH UN-DOWNLOADABLE SOFTWARE TO EDIT VIDEO, TEXT AND MULTIMEDIA, INCLUDING PROGRAMS ABOUT MUSIC, CONCERT, TV SHOWS, NEWS, SPORTS, CULTURE ACTIVITIES, GAMES, ENTERTAINMENT; PROVIDE CATALOG ABOUT ONLINE INFORMATION, WEBSITES AND OTHER RESOURCES VIA INTERNET FOR OTHERS; PROVIDES INFORMATION RELATED TO THE ABOVE MENTIONED SERVICES.
Innova Patent GmbH
Konrad-Doppelmayr-Strasse 1, 6922 Wolfurt, Austria (AT)
A company duly organised and existing under the Laws of Austria

Address for service in India/Attorney address:
D.P. AHIJUA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Used Since: 02/05/2016

MUMBAI

Cl.6: Common metals and their alloys; metal or mainly metal construction materials; transportable buildings of metal; materials of metal for railway tracks and metallic rack rails; non-electric ropes, cables and wires, metal ironmongery and locksmithing articles; metallic clamps and jaws; metallic structural components for transport and conveying installations and devices and for installations and equipment for railway tracks and means of transport; metal pipes and rails, metal or mainly metal products not included in other classes; transportation pallets, toothed racks, load pushes, troughs, conveyor chains and conveyor belts, linings or covers, load containers and metal or mainly metal lorries transport and conveying installations as well as track installations (metal or mainly metal products); installations for transport of persons and goods as well as related installations made of metal or of mainly of metal, including installations for handover and parking; metal or mainly metal installations connected with vehicles for transport of persons and goods, including installations for supply and parking; containers for goods intended for conveying by installations for transport of goods; rollers (metal or mainly metal products); rails; clamping jaws, pulleys and rollers (all metal or mostly of metal)

Cl.7: Transport and conveying installations and devices (not included in other classes) as well as parts and accessories thereof namely catalysts for exhaust gas; adherent rings for pulleys, windlass-capstans, starters for motors and engines, anti-friction pads for machines, pneumatic and hydraulic drives for machines and motors, speed regulators for machines and motors, valves and pressure regulating valves (machine parts), cylinders, compressors, lift chains and belts, multiplier devices, springs, bearings, including ball bearings, couplings (excluding those for land vehicles); travelling cranes, tappets (machine parts), trollies, tool holders and rollers (machine parts), pulleys and belts for machines, oiling boxes and clamping chucks (machine parts), self-lubricating bearings, holders for machines, control cables for machines and motors, pistons for shock absorbers (machine parts), transmission bearings, conveyor belts, valves (machine parts); hoists, conveying belts, coils, driving machines, containers and feeder tubs, (machine parts), hoods, cases, hopper seals, loading hoppers, guide rails and tracks, straps, elevating apparatus for loading conveying installations; lifts, load elevators, aerial conveyors on cables, multiplier devices for vehicles (other than for land vehicles)

Cl.12: Transport and conveying installations as well as track installations and means of transport (not included in other classes); cable funiculars, funiculars, suspended railways and aerial conveyors; vehicles and installations for transporting persons and goods and their related installations, in particular driving machines, installations for handover and parking for transport and conveying installations and for track installations and means of transport; containers for goods transport; funicular cabins, compartments for passengers, seats for lifts, containers for goods to be transported by installations for the transport of goods; transport apparatus and installations on cables and rails; chassis, couplings and devices for vehicle trailers; parts and accessories (not included in other classes) for all the above products, namely hoods (bubble structures) for passenger compartments, chairs for chairlifts, transport platforms and means of transport, couplings for trailers, transmission shafts, anti-dazzle devices; brake segments, brake linings, brakes, brake shoes, chassis, mobile equipment for transport and conveying installations and for track installations and for means of transport, pallets of plastic or wood, feeder tubes, conveying belts, bodyworks intended for containing goods for transport, lorrys; bogies (for railway cars) and transport platforms; bogies for chairlift seats; cabins, wagons and bodyworks for cars, shock absorbers, bumpers, torque shafts, load-bearing springs, step plates, windows, vehicle wheels, seats for vehicles, armrests and headrests as well as covers for vehicle seats, doors, hoods, housings for parts of vehicles (excluding housings for engines), gear trains, pickup trucks, couplings for railway cars, sheathing sidewalls, engines for land vehicles, turbines for land vehicles, bumping posts for railborne vehicles and for funiculars, axles, axle caps, runner chains, reducing gears, alarm apparatus for reverse motion, windscreen wipers, steel plate construction used for protection, thumbwheels, rails, clamping jaws, coils, pulleys, cables, seats for suspended railways, chairlift seats, sleepers for lifts, windscreens, sunshields, suspension tackle, travelling gear, holders for skis, undercarriages for vehicles, tilting devices (for railway cars), driving machines for land vehicles
Cl.19; Non-metallic construction elements and prefabricated parts for assembly and manufacture of transport and conveying devices, transport and conveying installations and also installations for tracks and means of transport

Cl.35; Professional consulting concerning project management and professional management of projects

Cl.37; Construction, repair and installation work, assembly, transformation, enlargement and maintenance of transport and conveying devices, transport and conveying installations and also installations for tracks and means of transport; consulting regarding assembly, maintenance and functioning of transport and conveying installations, transport and conveying devices including installations for tracks and means of transport, supervision of building works in connection with installations for transport of persons and goods, transport and conveying devices as well as track installations and means of transport including funiculars and ski lifts; consulting on assembly or construction and maintenance of transport and conveying devices, transport and conveying installations and also track installations and track equipment

Cl.39; Consulting concerning operation of transport and conveying devices, transport and conveying installations and also installations for tracks and transport means

Cl.41; Training; training in connection with transport and conveying devices as well as transport and conveying installations as well as track installations and means of transport

Cl.42; Studies of technical projects, management of technical projects, projects and consulting concerning construction, drawing up of expert reports, standardization, research and documentation for transport and conveying devices and for transport and conveying installations and for installations for tracks and means of transport; consulting on assembly, maintenance and operation of transport and conveying devices, transport and conveying installations as well as installations for tracks and means of transport
Trade Marks Journal No: 1929, 25/11/2019 Class 99

Siam Makro Public Company Limited
1468 Phatthanakan Road, Khwaeng Phatthanakan, Khet Suan Luang, Bangkok 10250, Thailand
a company organized and existing under the laws of Thailand

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

Delhi

Cl.3; Bleaching preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations; Soaps; Conditioners; Detergents; Moist towel; Shampoo; Cotton stick; Perfumery; Essential oils; Cosmetics

Cl.10; Surgical apparatus and instruments; Medical apparatus and instruments; Dental apparatus and instruments; Veterinary apparatus and instruments; Suture materials

Cl.11; Apparatus for lighting purpose; Heating apparatus; Steam generating installations; Cooking apparatus and installations; Refrigerating apparatus and machines; Drying apparatus; Ventilating apparatus; Water supply installations; Sanitary apparatus and installations

Cl.20; Furniture; Mirrors; Picture frames; Cabinets; Goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics

Cl.21; Household or kitchen utensils and containers; Brushes (except paint brushes)

Cl.24; Mosquito nets; Textiles; Textile goods

Cl.29; Meat; Fish; Poultry; Game; Meat extracts; Preserved fruits; Frozen fruits; Dried fruits; Cooked fruits; Preserved vegetables; Frozen vegetables; Dried vegetables; Cooked vegetables; Jellies for food; Jams; Compotes; Eggs; Milk and milk products; Edible oils and fats; Imitation meat

Cl.30; Coffee; Tea; Cocoa; Artificial coffee; Rice; Tapioca; Sago; Flour and preparations made from cereals; Bread; Pastry; Confectionery; Ice; Sugar; Honey; Treacle; Yeast; Baking-powder; Salt; Mustard; Vinegar; Sauces (condiments); Spices; Ice-cream

Cl.32; Drinking waters and other non-alcoholic beverages
4307610  29/09/2019
ANGLO CARBONS LLP
D-11, SURAJMAL, VIHAR, DELHI-110092, INDIA
PARTNERSHIP
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
Cl.7; CARBON BRUSHES [ELECTRICITY], CARBON BRUSHERS FOR DYNAMOS, CARBON BRUSHER FOR ALTERNATORS, CARBON BRUSHES FOR STARTER MOTORS.
Cl.12; STRUCTURAL PARTS FOR AUTOMOBILES, INTERIOR RIM PARTS OF AUTOMOBILES, AUTOMOBILES AND STRUCTURAL PARTS THEREFOR, CLIPS ADAPTED FOR FASTENING AUTOMOBILE PARTS TO AUTOMOBILE BODIES.
4308292  30/09/2019
WESTERN DIGITAL TECHNOLOGIES, INC.
5601 Great Oaks Parkway, San Jose, California 95119, United States of America
A company organised and existing under the laws of United States of America
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Proposed to be Used
To be associated with:
1325732
DELHI
Cl.9; Apparatus for recording, transmission or reproduction of electronic data; backup drives for computers; blank USB flash drives; cloud servers; communication servers [computer hardware]; components and peripherals for computers; components for computers; computer database servers; computer disk drives and computer memories for network attached storage devices for file sharing and cloud backup; computer disk drives; computer hardware and software for data storage; computer hardware comprising chassis, enclosure, power supply, cables; computer hardware for upload, storage, retrieval, download, transmission and delivery of electronic data; computer hardware storage devices for data storage and retrieval; computer hardware, namely, hard disk drives and solid-state drives; computer hardware; computer memories; computer memory devices; computer network hardware; computer network servers; computer network storage devices, namely, for storage and backup of electronic data either locally or via a telecommunications network; computer network storage devices, namely, hard disk drives, digital disk drives, blank digital storage media, portable hard disk drives, solid-state drives, flash memory drives, hybrid disk drives and computer peripherals for storing and backup of electronic data either locally or via a telecommunications network or over the cloud; computer network storage devices, namely, storage and backup of electronic data either locally or via a telecommunications network; computer network storage devices, namely, storage and backup of electronic data either locally or via a telecommunications network; computer peripherals; computer servers; computer software to enable retrieval of data; computer storage appliances, namely, network attached storage devices for file sharing and cloud backup; computer storage devices, namely, computer memory hardware, hard drives for computers and solid-state drives (SSD) for computers; computer storage devices, namely, systems or subsystems for storage and archiving of electronic data; data cables for use in computing; data processing equipment; data storage devices, namely, hard disk drives, digital disk drives, media players, blank digital storage media, portable hard disk drives, solid-state drives, flash memory drives, hybrid disk drives and computer peripherals; data storage devices, namely, hard disk drives, digital disk drives, solid state drives, blank digital storage media, hybrid drives and computer peripherals; data storage devices; diagnostic apparatus, not for medical purposes, namely, apparatus used for computer system analysis and optimization; disk drives; disk memories; electronic circuit cards; electronic memories; file servers; flash memory drives; flash memory; hard disk drives; integrated circuits; interfaces for computers; internal hard disk drive enclosures; internal solid-state drive enclosures; magnetic data
carriers, recording discs; network access server hardware; network servers; protective covers and cases for computer hard drives and cell phones; protective covers and cases for data storage devices; removable hard drive based backup system; semiconductor memory devices; software for compressing data; software for computer system analysis and optimization; software for encrypting data; software for maximizing data storage; software for operating and administering data storage devices; solid state drives; storage devices for data storage and retrieval

Cl.42; Cloud computing; computer programming; computer software consultancy; computer system analysis; computer system design; consultancy in the design and development of computer hardware; data migration services; design and development of computer hardware and software; design, development, updating and maintenance services for data hard disk drives, solid-state drives and computer storage devices; design, maintenance, development and updating of computer software; electronic data storage; electronic storage services for archiving databases, images and other electronic data; industrial research in the field of system analysis and optimization of non-volatile flash memory devices, data centers, hyperscale computer systems and cloud computing systems; information technology [IT] consultancy; information technology consultancy; installation of computer software; maintenance of firmware and software; monitoring of computer systems by remote access; off-site data backup; providing information on computer technology and programming; providing technical advice relating to computer hardware and software; providing technical information in the fields of computer hardware, computer data storage, information storage, computer networking and networking interfaces, disk drives, computer disk drives, and electronic memories; recovery of computer data; system analysis and optimization of non-volatile flash memory devices, data centers, hyperscale computer systems and cloud computing system analysis and optimization and research and design relating thereto; technical consultancy services relating to information technology; technical support services in the field of data storage, data management and backup of electronic data, on-premises and in the cloud; technical support services, namely, migration of datacenter, server and database applications; technical support services, namely, technical administration of servers for others and troubleshooting in the nature of diagnosing server problems; technical support services, namely, troubleshooting of computer software problems; troubleshooting of computer software problems; updating of firmware and software.
4308297  30/09/2019
AMRITA RAICHAND
11 A Dolphin Apartments, Pilot Bunder road, Colaba, Mumbai Maharashtra - 400005
An individual service provider and trader

Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001

Proposed to be Used
MUMBAI
Cl.25; Clothing, such as aprons
Cl.29; Peanut butter, nut based spreads
Cl.30; Granola and granola snacks, brownies, cookies, chocolate based spreads
Cl.41; Cultural educational and entertainment services, cultural educational and entertainment information, arranging and conducting of workshops, seminars, symposiums, organization of shows, production of television and radio program, providing on-line electronic publications not downloadable, vocational guidance [education or training advice]
Cl.43; Cafe, restaurant
4309318  01/10/2019
ABP PRIVATE LIMITED
trading as ;ABP PRIVATE LIMITED
6, PRAFULLA SARKAR STREET, KOLKATA - 700 001.
MANUFACTURER, MERCHANT AND SERVICE PROVIDERS
AN INDIAN COMPANY.
Address for service in India/Agents address:
SOUMITRA DATTA,ADVOCATE
6 OLD POST OFFICE STREET, ROOM NO.35 & 50, KOLKATA-700001,WEST BENGAL,INDIA.
Used Since :13/03/1922
To be associated with:
2574480
KOLKATA
Cl.16;PRINTED MATTER, ADVERTISEMENT, MAGAZINES, ELECTRONIC MEDIA, VISUAL AND PRINT MEDIA, NEWSPAPER, PHOTOGRAPHY, STATIONARY, PRINT BLOCKS.
Cl.41;EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
Trade Mark : ANANDABAZAR PATRIKA
ABP PRIVATE LIMITED
trading as; ABP PRIVATE LIMITED
6, PRAFULLA SARKAR STREET, KOLKATA - 700 001, WEST BENGAL, INDIA.
MANUFACTURER, MERCHANT AND SERVICE PROVIDERS
AN INDIAN COMPANY.
Address for service in India/Agents address:
SOUMITRA DATTA, ADVOCATE
6 OLD POST OFFICE STREET, ROOM NO.35 & 50, KOLKATA-700001, WEST BENGAL, INDIA.
Used Since: 13/03/1922
To be associated with:
2152515, 2574480
KOLKATA
Cl.16; PRINTED MATTER, ADVERTISEMENT, MAGAZINES, ELECTRONIC MEDIA, VISUAL AND PRINT MEDIA, NEWSPAPER, PHOTOGRAPHY, STATIONARY, PRINT BLOCKS.
Cl.41; EDUCATION, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES.
Transliteration: ANANDABAZAR PATRIKA
4310264  02/10/2019
ROMA BHADRA
B-360, 1st Floor (Right Unit, Black Gate), Nehru Marg, Green Field Colony, Faridabad
Food & Beverage
Natural Person
Proposed to be Used
DELHI
Cl.30; Food Products/Snacks and Condiments made of Quinoa, Wheat, CousCous, Millet, Barley, Wild Rice, Oats, Dried fruits etc. Baked Items. Cookies
Cl.32; Non-alcoholic beverages, mocktails, shakes, detox juices etc.
Cl.43; Services for providing food and drink
4312537  04/10/2019
ADAMA MAKTESHIM LTD.
P.O. Box 60, Beer Sheva 8410001, Israel
A company duly organised and existing under the Laws of Israel

Address for service in India/Attorney address:
D.P. AHUJA & CO
DLF STAR TOWER, OFFICE NO. 510, SECTOR-30, GURGAON 122001, NCR

Proposed to be Used
DELHI

Cl.35; Advertising and marketing services provided by means of social media; on-line customer-based social media brand marketing services; arranging and conducting marketing meetings and events; promotional marketing

Cl.41; Arranging and conducting of meetings and events for vocational education and training purposes
4315468   09/10/2019
RAMESH BABU
trading as ;VANIKA CONTIMENTS
1, 12/205,204,205,, AMBALAVAYAL, WAYANAD KERALA,INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMMER ROAD, COCHIN-35, KERALA, INDIA.
Used Since :14/02/2019
CHENNAI
Cl.30; FLOUR CONFECTIONERY, FLOUR AND PREPARATIONS MADE FROM CEREALS,RICE,RICE
POWDER,MUSTARD,PEPPER,VINEGAR,SAUCES,SPICES,EDIBLE SPICES, SPICES IN THE FORM OF
POWders,CRACKERS FLAVOURED WITH SPICES,MASALA POWDER
Cl.31; SEEDS,GRAINS SEEDS,GRAINS CEREALS,GERM GRAINS,AGRICULTURAL GRAINS FOR PLANTING
SHREE BALAJI ETHNICITY RETAIL LIMITED
Unit No. 201, A Wing, Fulcrum, Sahar Road, Next to Hyatt Regency, Andheri (East), Mumbai – 400099 in the State of Maharashtra
within the Union of India.
a company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
To be associated with:
3851156, 4173398

MUMBAI

Cl.18; Leather and imitation of leather and articles made from these materials namely bags, travelling and shopping bags, resin bags, wallets, belts and accessories, leather goods, suitcases, sports bags, game bags, umbrellas and parasols; walking sticks; whips, harness and saddlery; collars, leashes and clothing for animals.

Cl.24; Textiles and substitutes for textiles; household linen; curtains of textile or plastic

Cl.25; Clothing, readymade garments, ethnic wear, hosiery, apparels, footwear

Cl.35; Retail and wholesale store, business management, business administration, business appraisal, office functions, auctioneering, compilation of information into computer database, direct mail advertising, import and export agencies, office machines and equipments rental, online advertising on electronic network, outdoor advertising, rental of vending machines, updating of advertising materials, bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods; relating to clothing and accessories, personal hygiene products, cosmetics, toiletries, perfumery, footwear, headgear, watches, jewellery, leather articles including bags; wallets; purses and the like goods; demonstration of goods; distribution of samples; marketing research; sales promotion all included in class 35
GUANGZHOU HUADUO NETWORK TECHNOLOGY COMPANY LIMITED
24/F Tower B-1, Wanda Plaza, #79 Wanbo 2nd Rd., Panyu District, Guangzhou, China
a limited liability company incorporated under the laws of The People’s Republic of China

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used

DELHI

Cl.9; Computer programs [downloadable software]; electronic book readers; computer game software; downloadable image files; downloadable music files; downloadable mobile applications; electronic publications, downloadable; smartphones; animated cartoons; audio- and video-receivers; cinematographic film, exposed; combination video players and recorders; computer programs for editing images, sound and video; computer programs for video and computer games; credit screening software.

Cl.41; Educational services; providing on-line electronic publications, not downloadable; film production, other than advertising films; providing amusement arcade services; providing on-line videos, not downloadable; microfilming; entertainment services; video editing; organization of competitions [education or entertainment]; game services provided on-line from a computer network; production of radio and television programs; virtual reality game services provided on-line from a computer network; publication of the editorial content of sites accessible via a global computer network; club services [entertainment or education].
4316529  10/10/2019
Amazon Technologies, Inc.
410 Terry Avenue North Seattle, Washington 98109, United States of America
A corporation organized under the laws of the State of Nevada, U.S.A

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.9; Recorded or downloadable computer software for data analysis, data processing, data queries, data indexing, and data search; recorded or downloadable computer software for searching and analyzing machine-generated data; recorded or downloadable computer software for computer event logging, monitoring, reporting, analysis, visualization, and alert generation; recorded or downloadable computer software for collecting, processing and analyzing application, infrastructure, operational, network, and security events; recorded or downloadable computer software for monitoring, tracking, logging, analyzing, auditing, and reporting in the field of regulatory and information security compliance; recorded or downloadable computer software for securing data; recorded or downloadable computer software for data encryption; recorded or downloadable computer software for computer user authentication and data access control; recorded or downloadable search engine software; recorded or downloadable computer software for analyzing the performance of computer hardware, computer software, and computer networks; recorded or downloadable computer software for analyzing consumption of network, disk, and operating system resources; recorded or downloadable computer software development tools.

Cl.42; Computer services, namely, providing search engines for obtaining data on computer networks; searching and retrieving data, information and resources available on computer networks; software as a service (SAAS) services featuring software for data analysis, data processing, data queries, data indexing, and data search; software as a service (SAAS) services featuring software for searching and analyzing machine-generated data; software as a service (SAAS) services featuring software for computer event logging, monitoring, reporting, analysis, visualization, and alert generation; software as a service (SAAS) services featuring software for collecting, processing and analyzing application, infrastructure, operational, network, and security events; software as a service (SAAS) services featuring software for monitoring, tracking, logging, analyzing, auditing, and reporting in the field of regulatory and information security compliance; software as a service (SAAS) services featuring software for securing data; software as a service (SAAS) services featuring software for data encryption; software as a service (SAAS) services featuring software for computer user authentication and data access control; software as a service (SAAS) services featuring search engine software; software as a service (SAAS) services featuring software for analyzing the performance of computer hardware, computer software, and computer networks; software as a service (SAAS) services featuring software for analyzing consumption of network, disk, and operating system resources; software as a service (SAAS) services featuring computer software development tools.
4316564   10/10/2019
DINESH LAKHMICHAND RAJANI
trading as ;ALRIC
FLAT NO 4, NITYANAND BAUG CHS, BLDG 7/C, CHEMBUR CAMP, MAHUL ROAD, MUMBAI 400074, MAHARASHTRA
Proposed to be Used
Mumbai
Cl.14;WATCHES
Cl.25;CLOTHING, FOOTWEAR, HEADGEAR
ABSA BANK LIMITED
15 Troye Street, Johannesburg, Gauteng, Republic of South Africa
A company duly organized and existing under the laws of South Africa

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
To be associated with:
3891717, 4225734

DELI

Cl.35; Advertising; business management; business administration; office functions; offering for sale and the sale of goods in the retail and wholesale trade; charitable services, namely business management and administration; charitable services, namely organising and conducting volunteer programmes and community service projects; charitable services, namely the recruitment, organisation and deployment of volunteers; arranging promotion of charitable fundraising events; developing and coordinating volunteer projects for charitable organisations; promotional services, namely, promoting the charities of others; charitable services, namely, coordination of non-monetary contributions to charities and non-profit organisations.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs; charitable collections; charitable fundraising; charitable services; investment of funds for charitable purposes; providing information relating to charitable fundraising; charitable fundraising by means of directing a portion of customer’s fees to a charity of customer’s choice; charitable fundraising services by means of a website where donors search for and make monetary donations to specific charities or projects.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; charitable services; charitable services, including academic mentoring, education and training; arranging and conducting of entertainment events, sports events and educational events for charitable purposes; coaching and training services; life coaching services; mentoring and support services; providing online electronic publications and videos; provision of education services via an online forum.
4316590    10/10/2019
ABSA BANK LIMITED
15 Troye Street, Johannesburg, Gauteng, Republic of South Africa
A company duly organized and existing under the laws of South Africa
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
To be associated with:
3891717, 4225734

DELHI
Cl.35; Advertising; business management; business administration; office functions; offering for sale and the sale of goods in the retail and wholesale trade; charitable services, namely business management and administration; charitable services, namely organising and conducting volunteer programmes and community service projects; charitable services, namely the recruitment, organisation and deployment of volunteers; arranging promotion of charitable fundraising events; developing and coordinating volunteer projects for charitable organisations; promotional services, namely, promoting the charities of others; charitable services, namely, coordination of non-monetary contributions to charities and non-profit organisations.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs; charitable collections; charitable fundraising; charitable services; investment of funds for charitable purposes; providing information relating to charitable fundraising; charitable fundraising by means of directing a portion of customer’s fees to a charity of customer’s choice; charitable fundraising services by means of a website where donors search for and make monetary donations to specific charities or projects.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities; charitable services; charitable services, including academic mentoring, education and training; arranging and conducting of entertainment events, sports events and educational events for charitable purposes; coaching and training services; life coaching services; mentoring and support services; providing online electronic publications and videos; provision of education services via an online forum.
4317149  10/10/2019
PINGHU SHUANGXI BUGGY MANUFACTURING CO. LTD
183 tongche road , xincang town, pinghu city, jiaxing city, zhejiang province, China
a limited liability company incorporated under the laws of The People’s Republic of China

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
To be associated with:
3632617

DELHI

Cl.12;Bicycles; electric bicycles; Tricycles; Mopeds; Electric tricycles; Motorized tricycles; Wheelchairs; Trolleys; Pushchairs; Folding pushchairs

Cl.28;electric playing car; fairground ride apparatus; Toy cars; toy vehicles; tricycles for infants [toys]; stationary exercise bicycles; remote-controlled toy vehicles; scooters [toys]; scale model vehicles; Toys

Cl.35;bill-posting; demonstration of goods; Advertising;; radio advertising; television advertising; Marketing; outdoor advertising; shop window dressing; provision of an online marketplace for buyers and sellers of goods and services; business management assistance
4318226   11/10/2019
DVARA TRUST
10th Floor- Phase I, IIT- Madras Research Park, Kanagam Village, Taramani, Chennai 600 113.
An Indian Trust
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

CHENNAI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Cl.35; Advertising; business management; business administration; office functions.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.45; Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
DVARA TRUST
10th Floor- Phase I, IIT- Madras Research Park, Kanagam Village, Taramani, Chennai 600 113.
An Indian Trust

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

CHENNAI

Class 9: scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.

Class 35: Advertising; business management; business administration; office functions.

Class 36: Insurance; financial affairs; monetary affairs; real estate affairs.

Class 41: Education; providing of training; entertainment; sporting and cultural activities.

Class 42: Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Class 45: Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
4318238  11/10/2019
FORTUNATE ICON LIMITED
VISTRA CORPORATE SERVICES CENTRE, SUITE 23, 1ST FLOOR, EDEN PLAZA, EDEN ISLAND, MAHE, REPUBLIC OF SEYCHELLES.
Body Incorporate
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
DELHI

Cl.9; COMPUTER PROGRAMS, RECORDED; DOWNLOADABLE IMAGE FILES; COMPUTER SOFTWARE APPLICATIONS, DOWNLOADABLE; COUNTERS; INTERCOMMUNICATION APPARATUS; CAMERAS [PHOTOGRAPHY]; NEON SIGNS; ELECTRONIC NOTICE BOARDS; DOWNLOADABLE RING TONES FOR MOBILE PHONES; MOBILE TELEPHONES; ELECTRONIC TAGS FOR GOODS; COMPUTER PROGRAMS, DOWNLOADABLE.

Cl.35; ADVERTISING; BUSINESS MANAGEMENT ASSISTANCE; ORGANIZATION OF TRADE FAIRS FOR COMMERCIAL OR ADVERTISING PURPOSES; PROVIDING BUSINESS INFORMATION VIA A WEB SITE; PROVISION OF COMMERCIAL AND BUSINESS CONTACT INFORMATION; ONLINE ADVERTISING ON A COMPUTER NETWORK; PROVISION OF AN ONLINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; IMPORT-EXPORT AGENCY SERVICES; MARKETING; SALES PROMOTION FOR others.

Cl.36; FINANCIAL CONSULTANCY; INVESTMENT OF FUNDS; FIDUCIARY; CLEARING, FINANCIAL; STOCK EXCHANGE QUOTATIONS; PAWNBROKERAGE; FINANCIAL ANALYSIS; CHARITABLE FUND RAISING; ISSUANCE OF TOKENS OF VALUE; MUTUAL FUNDS; REAL ESTATE BROKERAGE; BROKERAGE

Cl.42; COMPUTER PROGRAMMING; COMPUTER SOFTWARE CONSULTANCY; PROVIDING INFORMATION ON COMPUTER TECHNOLOGY AND PROGRAMMING VIA A WEB SITE; COMPUTER SECURITY CONSULTANCY; CREATING AND DESIGNING WEBSITE-BASED INDEXES OF INFORMATION FOR OTHERS [INFORMATION TECHNOLOGY SERVICES]; DATA ENCRYPTION SERVICES; BIOLOGICAL RESEARCH; VEHICLE ROADWORTHINESS TESTING; DESIGN OF INTERIOR DÉCOR; AUTHENTICATING WORKS OF ART; COMPUTER SOFTWARE DESIGN; CLOUD COMPUTING;
ORANGE ROCK

4318287  11/10/2019
POLE TO WIN AMERICA INC
125 E. Sir Francis Drake Blvd., Larkspur, California 94939
A company incorporated under the laws of the United States of America

Address for service in India/Attorney address:
KRISHNAMURTHY & CO.
4th Floor, Prestige Takt No. 23, Kasturba Road Cross Bangalore - 560 001

Proposed to be Used

CHENNAI

Cl.9; Laptop computers, computer mouse; headphones; smart phones; mobile phones
Cl.16; Stationery
Cl.21; Mugs; Cups; plastic cups; plastic water bottles sold empty
Cl.25; Jerseys; hats and caps; T-shirts; Pullovers; Shoes; Socks; Jackets [clothing]
Cl.28; Joysticks for video games; Gaming mice; Gaming keypads; console gaming devices
Cl.35; Online retail store services relating to clothing, stationary, laptops, mobile phones, video game accessories
Cl.41; Providing a website featuring non-downloadable game software; Entertainment services in the nature of professional esports competitions, tournaments and exhibitions; providing websites and wiki sites featuring information about tournaments, events, and competitions in the video game and online gaming fields; providing an on-line searchable database featuring online gaming competition results, team and player profiles and other information relating to esports, online gaming, video/computer gaming competitions and related entertainment; providing information on-line relating to computer games and computer enhancements for games; providing a website featuring entertainment information in the fields of esports, online gaming and video/computer gaming competitions and related entertainment; esports coaching; conducting of training in the field of esports
Cl.42; Providing websites and wiki sites featuring technology that enables users to upload and share information in the field of esports, online gaming, video/computer gaming competitions and related entertainment; providing websites and wiki sites featuring technology that enables users to create on-line communities, participate in discussions, engage in social networking, organize games and sports activities, and connect players, teams and leagues in the field of esports, online gaming, video/computer gaming competitions and related entertainment; software development services; Design, maintenance, development and updating of computer software; Developing customized software for others
Cl.45; Providing a social networking website for entertainment purposes
4319399  13/10/2019
SUNITA TIBREWAL
B 301 REKHA SUMAN RESIDENCY 150 FEET ROAD BEHIND HDFC BANK BHAYANDER WEST, THANE, 401101
Wholesale
Proprietorship Entity

Proposed to be Used
MUMBAI
Cl.17; Elastic tape (made of rubber)
Cl.23; Yarn and thread
Cl.24; Textile products, bedcovers and fabric
Cl.26; Buttons, Ribbons, Laces and needles
Trade Marks Journal No: 1929 , 25/11/2019   Class 99

4322456    16/10/2019
GRINDWELL NORTON LIMITED.
05TH LEVEL, LEELA BUSINESS PARK, ANDHERI – KURLA ROAD, MAROL, ANDHERI – EAST, MUMBAI – 400 059.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Used Since :01/04/1985
To be associated with:
358416, 435650, 435651, 3481401
Mumbai
Cl.3; CLEANING, POLISHING, SCOURING AND ABRASIVE PREPARATIONS; ABRASIVES; ABRASIVE PAPER; CARBIDES OF METAL [ABRASIVES]; DIAMANTINE [ABRASIVE]; SILICON CARBIDE [ABRASIVE]; CHEMICAL CLEANING PREPARATIONS FOR HOUSEHOLD PURPOSES; COLOUR-BRIGHTENING CHEMICALS FOR HOUSEHOLD PURPOSES; COLOUR-REMOVING PREPARATIONS; DESCALING PREPARATIONS FOR HOUSEHOLD PURPOSES; DRY-CLEANING PREPARATIONS; FLOOR WAX REMOVERS [SCOURING PREPARATIONS]; GRINDING PREPARATIONS / SHARPENING PREPARATIONS; LACQUER-REMOVING PREPARATIONS; NON-SLIPPING WAX FOR FLOORS; NON-SLIPPING LIQUIDS FOR FLOORS; OILS FOR CLEANING PURPOSES; PAINT STRIPPING PREPARATIONS; PASTES FOR RAZOR STROPS; POLISH FOR FURNITURE AND FLOORING; POLISHING ROUGE; POLISHING PREPARATIONS; POLISHING WAX;
POLISHING CREAMS; POLISHING PAPER; POLISHING STONES; PUMICE STONE; RUST REMOVING PREPARATIONS; TURPENTINE FOR DEGREASING; NON-MEDICATED DENTIFRICES; BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE; NONMEDICATED COSMETICS AND TOILETRY PREPARATIONS; PERFUMERY, ESSENTIAL OILS.

Cl.7; MACHINES, MACHINE TOOLS, POWER-OPERATED TOOLS; MACHINE COUPLING AND TRANSMISSION COMPONENTS; ELECTRIC CLEANING AND POLISHING APPARATUS; ELECTRIC ARC WELDING APPARATUS; ELECTRIC ARC CUTTING APPARATUS; BLADE HOLDERS [PARTS OF MACHINES]; BLADES [PARTS OF MACHINES].

Cl.8; HAND-OPERATED TOOLS AND IMPLEMENTS FOR PERFORMING TASKS, SUCH AS DRILLING, SHAPING, CUTTING AND PIERCING; HAND TOOLS AND IMPLEMENTS, HAND-OPERATED; HAND-OPERATED TOOLS FOR CARPENTERS; CLAMPS FOR CARPENTERS OR COOPERS; CARPENTERS' AUGERS.
4322614 16/10/2019
LAKSHWINI FOODS LLP
Plot No 3 and 4 New No 48, Fourrts Avenue, Annai Indira Nagar, Thoraipakkam Chennai-600097
An LLP incorporated under Limited Liability Partnership Act, 2008

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used
CHENNAI

Cl.29; Preserved, dried and cooked fruits and vegetables; processed spices; pickles; processed seeds; fruit and vegetable based snack foods; pickled fruits and vegetables; prepared pulses and nuts for human consumption; canned fruits and vegetables; vegetable extracts for culinary purposes; vegetables preserved in oil.

Cl.30; Chutneys and pastes; condiments; extracts for use as food flavourings, other than essential oils; cereal-based energy bars; flour; flour and preparations made from cereals; processed grains; sauces [condiments]; spices, spice blends, spice preparations, curry spices, edible spices, powdered spices and mixed spice powders.
4323830  17/10/2019
Retail World Limited
325 Waterfront Drive, Wickham’s Cay, Road Town, Tortola, British Virgin Islands
MANUFACTURES AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used
CHENNAI
Cl.14; JEWELLERY
Cl.25; CLOTHING, FOOTWEAR AND HEADGEAR
4323849    17/10/2019
SUH KEN ENTERPRISES CO., LTD.
NO. 20, LANE 77, CHUNG SHANG RD., RENDE DIST., TAINAN CITY 717, TAIWAN (R.O.C.).
MANUFACTURER AND A TRADER.
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI

Cl.20; BAKERS’ BREAD BASKETS; BARRELS, NOT OF METAL; BASKETS, NOT OF METAL; BOXES OF WOOD OR
PLASTIC; PACKAGING CONTAINERS OF PLASTIC; RESERVOIRS, NOT OF METAL NOR OF MASONRY / TANKS, NOT OF
METAL NOR OF MASONRY; BOOK RESTS [FURNITURE]; BOTTLE RACKS; CABINET WORK; CHESTS FOR TOYS;
FLOWER-POT PEDESTALS; FLOWER-STANDS [FURNITURE]; FOOTSTOOLS; JEWELLERY ORGANIZER DISPLAYS /
JEWELRY ORGANIZER DISPLAYS; MAGAZINE RACKS; SEATS / CHAIRS [SEATS]; SHELVES FOR STORAGE; SHELVING
UNITS; SHOWERS CHAIRS; STOOLS; UMBRELLA STANDS; RACKS [FURNITURE]; MOSES BASKETS; BRACKETS, NOT
OF METAL, FOR FURNITURE; CLOTHES HOOKS, NOT OF METAL; FURNITURE FITTINGS, NOT OF METAL; COAT
HANGERS / CLOTHES HANGERS; FODDER RACKS; KENNELS FOR HOUSEHOLD PETS; NESTING BOXES FOR
HOUSEHOLD PETS; STEP STOOLS, NOT OF METAL; TOOL BOXES, NOT OF METAL, EMPTY; TOOL CHESTS, NOT OF
METAL, EMPTY.

Cl.21; BREAD BASKETS FOR HOUSEHOLD PURPOSES; BREAD BINS; CABARETS [TRAYS]; CUPS OF PAPER OR
PLASTIC; DISHES; DRINKING VESSELS; ICE CUBE MOULDS / ICE CUBE MOLDS; LUNCH BOXES; SALAD BOWLS;
TRAYS FOR HOUSEHOLD PURPOSES; BABY BATHS, PORTABLE; BOXES FOR DISPENSING PAPER TOWELS;
Buckets/Pails; CLOTHING STRETCHERS/STRETCHERS FOR CLOTHING; DRYING RACKS FOR LAUNDRY;
DUSTBINS/GARBAGE CANS/REFUSE BINS/TRASH CANS; SOAP BOXES; CAGES FOR HOUSEHOLD PETS; FLOWER
POTS; ICE BUCKETS/CoolERS [ICE PAILS]/ICE PAILS.
DE APPARATE

4325604  19/10/2019
ROHIT RAVINDRA KULKARNI
C-508, WINDSOR COUNTY, AMBEGAON BK, PUNE - 411046
Sole Proprietor

Address for service in India/Attorney address:
KESHAVA.H.B
B 203, Stargaze, Kolte Patil Housing Society, Bavdhan, Paud Road, Pune, Maharashtra 411021

Proposed to be Used

MUMBAI

CI.35; Displaying Advertisement for others • Preparing advertisement for others • Distribution of advertisement and commercial announcements • preparing and placing advertisement for others • Outdoor advertisement • radio and television advertisement • online advertising • online advertisement services • Radio and television advertisement • production of advertisement • advertisement on internet web sites • online advertising on computer networks • Cost management • Brand management • Stock management • Sales management • Business management • Commercial management • Database management • Personnel management • Computerized stock management • Computerized inventory management • Computerized office management • Computerized register management • Customer service management • Industrial management • Data management • File management • Human Resource management • Sales account management • Financial record management • Supply chain management • Business administration and management • Real estate sales management • Health care cost management • Business risk management

CI.36; Real Estate Services • Real Estate Affairs • Consultation Services Related to Real Estate • Financial Consultation • Financial Planning Consultation • Real Estate Agency Services Related To Purchase of Land • Real Estate Agency Services Related To Purchase of Buildings • Consultation Services Related To Real Estate • Real Estate Management Consultation • Residential Real Estate Agency Services • Commercial Real Estate Agency Services • Real Estate Management • Real Estate Broking • Real Estate Leasing • Real Estate Investment • Real Estate Services Related to Sale, Purchase, and Leasing of Real Estate • Rental of Residential Housing • Rental of Flats, Houses, Commercial Premises, and Offices

CI.37; Construction • Construction supervision • Construction consultancy • Factory construction • Construction services • Building construction supervision • Construction engineering services • Custom building construction • Construction of buildings • Construction of houses • Construction of homes • On site construction supervision • Building and construction services • Construction and maintenance of buildings • Construction and repair of houses • Construction and building renovation • Consultancy relating to building construction • Advisory services relating to building construction

CI.41; Entertainment • Providing Entertainment • Live Entertainment • Entertainment in the nature of live visual and audio performances • Theatre Entertainment services • Interactive entertainment services • Online entertainment • Cruise ship entertainment • arranging of live entertainment • entertainment performances • entertainment by performing artists • Music entertainment • organizing of entertainment events • Entertainment shows

CI.43; Hotel Restaurant services • Tourist Restaurant • Ramen Restaurant service • Fast food Restaurant. • Restaurant Services • Restaurant and Bar services • Fast Food Restaurant Services • Cafeteria Services • Providing food and drinks in restaurants • Food preparation • Food delivery • Food Decorating services • Food catering • take away food • serving food in bakeries • serving food in bistros
CECI

4328296   22/10/2019
CECI NEW YORK, LLC
255 West 36th Street, Suite 14B, New York NY 10018, United States of America
A company organised and existing under the laws of United States of America

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI
Cl.14; Jewellery, excluding watches
Cl.24; Blanket throws, curtains, decorative pillows, non-paper place mats, sheets, table napkins made of linen and textile and towels
Dimensity
4328913 23/10/2019
MEDIATEK INC.
No.1, Dusing 1st Rd., Hsinchu Science Park, Hsinchu, 30078, Taiwan
A company organised and existing under the laws of Taiwan.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

Cl.9; Integrated circuits; chip sets, namely, semiconductor chips sets comprised primarily of semiconductor chips, circuit board assemblies and integrated circuits; semi-conductor chips; printed circuit boards; cellular phones; computer programs for playing audio and/or video devices, computer programs for connecting consumer electronic devices to wireless communication devices, computer programs for controlling and using integrated circuits; software for playing audio and/or video; devices for playing audio and/or video, namely, DVD players, optical disc players; computer programs and software for communication devices, namely, programs and software for enabling local or global telecommunication/connection between consumer electronic devices, wireless communication devices, base stations, and/or telecommunication equipment/facilities; computer software enabling users of communication devices to access databases and global computer networks; computer software enabling transfer of data between mobile communication apparatus; computer game software for communication devices; computer game software and programs enabling users to play games with mobile phones; software for optimizing and maximizing gaming performance for smartphones and handheld electronic devices; software for enhancing multiplayer online game user experiences for smartphones; software for artificial intelligence.

Cl.42; Computer software design for others; integrated circuit design for others; semiconductor chips design for others; consultancy services relating to the design of wireless electronic and communications devices, including mobile phones; consultancy services relating to the design of wireless electronic and communications devices, including mobile phones, for use with computer and communications systems; software design for others for optimizing and maximizing gaming performance for smartphones and handheld electronic devices; software design for others for enhancing multiplayer online game user experiences for smartphones; software design for artificial intelligence.
GHOSTBUSTERS

4331300 25/10/2019
Columbia Pictures Industries, Inc.
10202 West Washington Boulevard, Culver City, California 90232, United States of America
a corporation incorporated under the laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
SUJATA CHAUDHRI IP ATTORNEYS
2106 Express Trade Towers 2, First Floor, B-36, Sector 132, Expressway, NOIDA 201301, Uttar Pradesh, India

Proposed to be Used

DELHI

Cl.25; Clothing, footwear, headwear, clothing, namely, underwear; sleepwear; socks; hosiery; shoes; slippers; headwear; hats, gloves; belts; scarves; footwear; aprons; coveralls; sweatshirts; sweatpants; robes; caps; knit hats; swimwear; trousers; athletic pants and shirts; shorts; leggings; dresses; skirts; baby bodysuits; sweaters; jackets; infant clothing, namely, one-piece clothing and pajamas; shorts, leggings, jerseys, t-shirts, costumes for infants, children, and adults, namely, halloween costumes and costumes for use in children's dress up play

Cl.28; Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees, toys, games and playthings, namely, puzzles; card games; toy figurines; scale model kits; paintable toy figurines; inflatable toys; toy masks; stress relief exercise toys; snow globes; air mattress swimming floats for recreational use; amusement game machines; bath toys; bean bags; electric toy vehicles; face masks, namely, paper face masks, toy and novelty face masks; inflatable bop bags; toy construction blocks; toy construction sets; toys, namely, children's dress-up accessories; playsets for action figures; toy model hobby craft kits; skateboards; non-motorized toy scooters; roller skates; inline skates; toy building blocks; memory games; action skill games; parlor games; party games; role playing games; sit-in and ride-on toy vehicles; bubble-making wand and solution sets; piñatas; party favors in the nature of small toys and toy noisemakers; doll houses; amusement park rides; slot machines; pinball and coin-operated amusement machines
GOGORO VIVA

GOGORO INC.
27 Hospital Road, George Town, Grand Cayman, KY1-9008, Cayman Islands
A company of Cayman Islands

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
To be associated with:
2258638, 2258655

DELHI

Cl.9: Batteries, electric, for vehicles; accumulators, electric, for vehicles; battery chargers; chargers for electric accumulators for vehicles; electronic key fobs being remote control apparatus; charging station for electric car; chargers; charging stands; wireless chargers; simulators for the steering and control of vehicles; helmets; automatic indicators of low pressure in vehicle tires; cables, electric; wires, electric; converters, electric; transformers [electricity]; thermostats for vehicles; voltage regulators for vehicles; mileage recorders for vehicles; speed checking apparatus for vehicles; credit cards; integrated circuit cards; smart cards; sunglasses.

Cl.12: Electric vehicles; motorcycles; mopeds; automobiles; electric bicycles; bicycles; remote control vehicles, other than toys; panniers adapted for motorcycles; anti-theft devices for vehicles; saddle covers for motorcycles; side view mirrors for vehicles; vehicle covers [shaped]; motorcycle windshield; motorcycle parts and components; motors, electric, for land vehicles; motors for land vehicles; bodies for vehicles; vehicle wheels; vehicle wheel spokes; rims for vehicle wheels; pedals for vehicles; wheel rims for motorcycles; brakes for motorcycles; mudguards for motorcycles; gears for motorcycles; cabinets and bags for motorcycles; buffs for motorcycles; motorcycle saddles; motorcycle chains; motorcycle frames; motorcycle handlebars; motorcycle engines; motorcycle kickstands; shock absorbing springs for vehicles; brake shoes for vehicles; brake linings for vehicles; non-skid devices for vehicle tires; torsion bars for vehicles; tires for vehicle wheels; vans [vehicles]; water vehicles; aerial conveyors; tricycles; trucks; mobility scooters; tractors; wheelbarrows; wheelchairs.

Cl.35: Retailing and wholesaling of motorcycles; retailing and wholesaling of motorcycle parts and accessories; retailing and wholesaling of bicycles; retailing and wholesaling of bicycle parts and accessories; advertising; import-export agency services; provide commodity market; systemization of information into computer databases; business management consultancy services; commercial and industrial management assistance; public relations; rental of advertising space; organization of business fair services for business.

Cl.37: Vehicle maintenance; vehicle repair; motorcycle maintenance and repair; bicycle maintenance and repair; motor vehicle maintenance and repair; vehicle service stations [refueling and maintenance]; vehicle cleaning; car washing; vehicle polishing; machinery installation, maintenance and repair; rebuilding engines that have been worn or partially destroyed; rebuilding machines that have been worn or partially destroyed.

Cl.39: Distribution of energy; energy supplying; electricity distribution; electricity supplying; pipeline conveyance of electric power; car rental; vehicle rental; vehicle transport; carting; passenger transport; rental of warehouses; warehousing; cargo transportation; unloading cargo; wrapping of goods; delivery of goods; parking place rental; freight forwarding; traffic information; transport and storage of waste; towing of traffic vehicles.
CHERIEPLUS
4332905  29/10/2019
BYTEDANCE LTD.
Scotia Centre, 4th Floor, Willow House, Cricket Square, P.O. Box 2804, George Town, Grand Cayman KY1-1112, Cayman Islands
A company incorporated under the laws of Cayman Islands
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001
Proposed to be Used
DELHI
Cl.9; Downloadable mobile application and personal computer software creating virtual communities for registered users to participate in discussions, to facilitate consumer reviews and to engage in social and community networking in the fields of cosmetics, skincare and beauty products and services; downloadable computer software enabling registered users to access a digital platform for sales and purchases of household goods of others.
Cl.35; The bringing together, for the benefit of others, of a variety of goods, excluding the transport thereof, enabling customers to conveniently view and purchase those goods; comparison shopping services; online retail services; advertising, promotion and marketing services, online retail services connected with beauty and skin care products, apparel, fashion and other articles of daily use.
Cl.38; Telecommunications; short message services; provision of voice short message service; communication via virtual private networks [VPN]; electronic delivery of images and photographs via a global computer network; data transmission and telecommunication services; transmission, broadcasting and reception of audio, video, still and moving images, text and data; providing access to a video sharing portal; providing on-line forums for the transmission of messages, comments and multimedia content among users; transmission of user-generated content via the Internet; transmission of videos, movies, pictures, images, text, photos, games, user-generated content, audio content, and information via the Internet; electronic transmission of audio, video and other data and documents via a peer to peer network.
Cl.42; Online provision of non-downloadable web based applications; providing online non downloadable software for use in communication; providing use of non-downloadable mobile application and personal computer software creating virtual community for registered users to participate in discussions, to facilitate consumer reviews, and to engage in social and community networking in the field of cosmetics, skincare, and beauty products and services; providing use of non-downloadable mobile application and personal computer software enabling registered users to access a digital platform for sales and purchases of household goods of others; computer programming services, namely, creating virtual communities for registered users to participate in discussions, obtain and provide consumer reviews and support in the fields of cosmetics, skincare, and beauty products and services.
KOR ENERGY

4333934  30/10/2019
KOR ENERGY (INDIA) PRIVATE LIMITED
303, Tower A1 Ansal Corporate Park, Sector 142, Noida - 201301, Gautam Buddha Nagar, Uttar Pradesh
A company incorporated under the provisions of Companies Act, 2013

Address for service in India/Attorney address:
ROHAN ROHATGI
D-98, SECTOR 30, NOIDA - 201303, GAUTAM BUDDHA NAGAR, UTTAR PRADESH

Proposed to be Used
DELHI
Cl.7; Wind Turbine
Cl.9; Solar Photovoltaic Panels
Cl.11; Solar Lights, Solar Powered Lamps
NEST HUB

Priority claimed from 07/05/2019; Application No.: TO/M/2019/03797; Tonga
4333958  30/10/2019

Google LLC
1600 Amphitheatre Parkway, Mountain View, California 94043, U.S.A.
a Delaware limited liability company

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI

Cl.9; Computer hardware for streaming and playing audio, video, and multimedia content, and for controlling televisions, monitors, gaming systems, DVD players, portable media players, and digital media streaming devices; Audio speakers; Loud Speakers; Wireless indoor and outdoor speakers; Voice controlled audio speakers; Electronic devices and computer software that allow the sharing and transmission of data and information between devices for the purposes of facilitating environmental monitoring, control, and automation; Climate control system consisting of a digital thermostat; Wireless cameras; digital cameras; motion activated cameras; video cameras; Electronic monitors and sensors for monitoring water, humidity levels, heat, temperature, air quality, light, movement, motion, sound, and the presence of people, animals and objects; Light switches; lighting control panels; light systems comprising light sensors and switches; Electronic locks; programmable locking systems; digital door locks; Electronic doorbells; electronic wirelessly enabled doorbells; electronic doorbells featuring a camera; intercoms; Smoke alarms, carbon monoxide alarms, fire alarms; access control and alarm monitoring systems; security alarm hubs; sound alarms; alarm sensors; security alarm controllers; keypads for use with security alarm devices; electronic key fobs being remote control apparatus; Stand alone information device, namely, voice and manual controlled audio speakers with personal digital assistant capabilities for accessing and searching online databases, websites, mobile phones, computers, tablets, smart phones, handheld computers, portable computers for documents, files, and other stored information on command; Stand alone information device, namely, voice and manual controlled audio speakers with personal digital assistant capabilities for providing personal concierge services for others initiated by voice-controlled commands via a mobile phone, computer, tablet, smartphone, handheld computer, portable computer, namely, adding and accessing calendar appointments, alarms, timers, reminders, making restaurant, travel, and hotel reservations, and making professional services appointments; Software for controlling home automation systems, namely, lighting, appliances, HVAC systems, thermostats, air quality monitors and sensors, alarms and other safety equipment, locks, doorbells, cameras, and home monitoring equipment; Software for streaming and playing audio, video, and multimedia content, and for controlling televisions, monitors, gaming systems, DVD Players, portable media players, and digital media streaming devices; Stand alone information device, namely, voice and manual controlled audio speakers with personal digital assistant capabilities for accessing and searching online databases, websites, mobile phones, computers, tablets, smart phones, handheld computers, portable computers for documents, files, and other stored information on command; Stand alone information device, namely, voice and manual controlled audio speakers with personal digital assistant capabilities for providing personal concierge services for others initiated by voice-controlled commands via a mobile phone, computer, tablet, smartphone, handheld computer, portable computer, namely, adding and accessing calendar appointments, alarms, timers, reminders, making restaurant, travel, and hotel reservations, and making professional services appointments; Software for controlling home automation systems, namely, lighting, appliances, HVAC systems, thermostats, air quality monitors and sensors, alarms and other safety equipment, locks, doorbells, cameras, and home monitoring equipment; Software for streaming and playing audio, video, and multimedia content, and for controlling televisions, monitors, gaming systems, DVD Players, portable media players, and digital media streaming devices

Cl.37; Installation of electronic devices, computer hardware, and security and surveillance products, HVAC systems, lighting, and appliances; certification services, namely, for the professional installation of electronic devices, computer hardware, and security and surveillance products, HVAC systems, lighting, and appliances

Cl.38; Telecommunication services, namely, transmission of emails, text messages, phone calls, voice, data, graphics, images, audio and video clips by means of telecommunications networks, wireless communication networks, and the Internet

Cl.42; Providing temporary use of online non-downloadable software for providing a personal voice-enabled digital assistant; Providing temporary use of online non-downloadable voice recognition software; Computer services, namely, providing a voice-controlled search engine for obtaining data, images, audio and video via a global computer network; Provision of Internet search engines; Providing temporary use of online non-downloadable software used to provide voice-controlled information and communications; Electronic storage of electronic media, namely, images, text, audio, and video data; providing online non-downloadable software for recording, viewing, storing, sharing and analyzing online audio and video; Providing temporary use of online non-downloadable software for streaming and playing audio, video, and multimedia content, and for controlling televisions, monitors, gaming systems, DVD players, portable media players, and digital media streaming devices; Providing temporary use of online non-downloadable software for use in providing personal concierge services for others by voice-controlled commands via a mobile phone, computer, tablet, smartphone, handheld computer, portable computer, namely, adding and accessing calendar appointments, alarms, timers, reminders, making restaurant, travel, hotel reservations, and making professional services appointments; Providing temporary use of online non-downloadable software for monitoring and controlling home automation systems, namely, lighting,
appliances, HVAC systems, thermostats, air quality monitors and sensors, alarms and other safety equipment, locks, doorbells, cameras, and home monitoring equipment; Computer services, namely, providing a website featuring technology that allows users to monitor and control home automation systems, namely, lighting, appliances, HVAC systems, thermostats, air quality monitors and sensors, alarms and other safety equipment, locks, doorbells, cameras, and home monitoring equipment at a remote location
MESP

4334470  31/10/2019
AirQuality Technology (Shanghai) Co.,Ltd.
No.1199 Yixian Rd, Shanghai, PRC
A Company duly organized and existing under the laws of People’s Republic of China.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELI

Cl.11; Air sterilisers; Air deodorising apparatus; Filters for air conditioning; Air filtering installations; Gas scrubbing apparatus; Ionisation apparatus for the treatment of Air or water; Air purifying apparatus and machines; Germicidal lamps for purifying air; Oil-scrubbing apparatus; Disinfectant apparatus for medical use.

Cl.40; Air purification; Air deodorising; Air freshening; Destruction of waste and trash; Water treating; Decontamination of hazardous materials; Processing of oil; Destruction of Waste and trash; Processing of chemical reagents; Custom assembling of materials [for others].
DORITOS FLAMIN’ HOT
4335434  01/11/2019
PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, United States of America
a corporation organized and existing under the laws of North Carolina
Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India
Proposed to be Used
To be associated with:
453825, 453826, 2334794
DELHI
Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats; snack foods based on fruit, vegetables, cheese, meat, nuts; prepared nuts; edible seeds; potato chips; potato crisps; snack foods.
Cl.30; Coffee; tea; cocoa; artificial coffee; sugar; rice; tapioca; sago; flour; preparations made from cereals; bread; pastries; confectionery; ices; honey; treacle; yeast; baking powder; salt; mustard; vinegar; sauces (condiments); spices; cereals; processed grains; snack food products made from cereal flour; snack food products made from potato flour; snack food products made from rice flour; crackers; taco chips; tortilla chips; flour-based chips; grain-based chips; cereal-based snack food; cereal based food bars; cereal bars and energy bars; rice-based snack food; rice chips; rice crisps; rice crackers; puffed rice; cakes (rice); snack foods made from corn; processed corn; popcorn; roasted corn; puffed corn snacks; maize-based snack products; extruded snacks containing maize; poppadoms; pretzels; granola; granola-based snack bars; cereal seeds, processed; snack bars containing a mixture of grains, nuts and dried fruit [confectionery]; salsas; sauces; coated nuts [confectionery]; granola-based snack foods; maize-based snack products; ready to eat snack foods consisting primarily of grains, corn, cereal or combinations thereof.
LAY’S FLAMIN’ HOT

4335435 01/11/2019

PEPSICO, INC.
700 Anderson Hill Road, Purchase, New York 10577, United States of America

a corporation organized and existing under the laws of North Carolina

Address for service in India/Attorney address:

K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used

To be associated with:

838859, 3192044, 4263364

DELHI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats; snack foods based on fruit, vegetables, cheese, meat, nuts; prepared nuts; edible seeds; potato chips; potato crisps; snack foods.

Cl.30; Coffee; tea; cocoa; artificial coffee; sugar; rice; tapioca; sago; flour; preparations made from cereals; bread; pastries; confectionery; ices; honey; treacle; yeast; baking powder; salt; mustard; vinegar; sauces (condiments); spices; cereals; processed grains; snack food products made from cereal flour; snack food products made from potato flour; snack food products made from rice flour; crackers; taco chips; tortilla chips; flour-based chips; grain-based chips; cereal-based snack food; cereal based food bars; cereal bars and energy bars; rice-based snack food; rice chips; rice crisps; rice crackers; puffed rice; cakes (rice); snack foods made from corn; processed corn; popcorn; roasted corn; puffed corn snacks; maize-based snack products; extruded snacks containing maize; poppadoms; pretzels; granola; granola-based snack bars; cereal seeds, processed; snack bars containing a mixture of grains, nuts and dried fruit [confectionery]; salsas; sauces; coated nuts [confectionery]; granola-based snack foods; maize-based snack products; ready to eat snack foods consisting primarily of grains, corn, cereal or combinations thereof.
NEW WIDETECH
4335465 01/11/2019
NEW WIDETECH INDUSTRIES CO., LTD.
34F., NO. 16-1, XINZHAN RD., BANQIAO DIST., NEW TAIPEI CITY 22041, TAIWAN (R.O.C.).
MANUFACTURER AND A TRADER.

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI

Cl.7; COMPRESSORS FOR REFRIGERATORS; COMPRESSORS [MACHINES]; DC MOTORS; MOTORS, OTHER THAN FOR LAND VEHICLES; MOTORS, ELECTRIC, OTHER THAN FOR LAND VEHICLES.

Cl.11; AIR CONDITIONING APPARATUS; AIR CONDITIONING INSTALLATIONS; AIR COOLING APPARATUS; AIR DEODORIZING APPARATUS; AIR FILTERING INSTALLATIONS; IONIZATION APPARATUS FOR THE TREATMENT OF AIR; AIR PURIFYING APPARATUS AND MACHINES; AIR REHEATERS; AIR STERILIZERS; DRYING APPARATUS AND INSTALLATIONS; HEATING ELEMENTS; EVAPORATORS; FANS (AIR CONDITIONING); ELECTRIC FANS FOR PERSONAL USE; ELECTRIC RADIATORS; DEHUMIDIFIERS; INDUSTRIAL DEHUMIDIFIERS; AIR DEHUMIDIFIERS; DEHUMIDIFIERS FOR HOUSEHOLD USE; DEHUMIDIFIERS FOR COMMERCIAL USE.
Foundation for Life

4336897    04/11/2019

XSEED Education Pte Ltd.
18-08 UE Square, 83 Clemenceau Ave, Singapore-239920, Singapore
A company organized and existing under the laws of Singapore

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since : 05/01/2019

To be associated with:
1823240, 1823246

DELHI

Cl.9; Educational software; Educational computer software; Educational software for children; teaching instruments;
Apparatus for teaching; Audiovisual teaching apparatus; Audio visual teaching apparatus; Electronic instructional and
teaching apparatus and instruments; Virtual classroom software; Downloadable computer software for remote monitoring
and analysis; Software and applications for mobile devices; Downloadable applications for use with mobile devices;
Downloadable mobile applications for the management of data; Computer software for use on handheld mobile digital
electronic devices and other consumer electronics; Education software; Graphics software; Communication software;
Training software.

Cl.16; Educational magazine, instruction booklets, printed materials, stationery, books included in class 16.

Cl.41; Educational services; conducting classes and online training, distance education and interactive seminars and
symposiums online; vocational guidance (education advice); publication of books & texts, publication of electronic
books, journals, newsletters, magazines, notebooks and volumes online, library services; organization of educational,
cultural, entertainment competitions & shows; educational mobile application and IT enabled educational tools / e-
learning services designed to run on smartphones, tablets, computers and other handheld electronic devices.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research
services; design and development of computer hardware and software; creation, hosting & maintenance of websites;
providing on-line interactive discussion forums for real-time interaction between computer users; drafting; graphics arts
designing; commercial art designing; animation & special-effects design for others; newspaper & magazine design;
scientific & technological services & research & design relating thereto.
Report bee

4336901  04/11/2019

XSEED Education Pte Ltd.
18-08 UE Square, 83 Clemenceau Ave, Singapore-239920, Singapore
A company organized and existing under the laws of Singapore

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since :15/06/2012

DELHI

Cl.9; Educational software; Educational computer software; Educational software for children; teaching instruments; Apparatus for teaching; Audiovisual teaching apparatus; Audio visual teaching apparatus; Electronic instructional and teaching apparatus and instruments; Virtual classroom software; Downloadable computer software for remote monitoring and analysis; Software and applications for mobile devices; Downloadable applications for use with mobile devices; Downloadable mobile applications for the management of data; Computer software for use on handheld mobile digital electronic devices and other consumer electronics; Education software; Graphics software; Communication software; Training software.

Cl.16; Educational magazine, instruction booklets, printed materials, stationery, books included in class 16.

Cl.41; Educational services; conducting classes and online training, distance education and interactive seminars and symposiums online; vocational guidance (education advice); publication of books & texts, publication of electronic books, journals, newsletters, magazines, notebooks and volumes online, library services; organization of educational, cultural, entertainment competitions & shows; educational mobile application and IT enabled educational tools / e-learning services designed to run on smartphones, tablets, computers and other handheld electronic devices.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; creation, hosting & maintenance of websites; providing on-line interactive discussion forums for real-time interaction between computer users; drafting; graphics arts designing; commercial art designing; animation & special-effects design for others; newspaper & magazine design; scientific & technological services & research & design relating thereto.
XSEED
4336902  04/11/2019
XSEED Education Pte Ltd.
18-08 UE Square, 83 Clemenceau Ave, Singapore-239920, Singapore
A company organized and existing underthe laws of Singapore
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :03/04/2017
To be associated with:
1823235, 1823243, 4297388
DELHI
Cl.9; Educational software; Educational computer software; Educational software for children; teaching instruments; Apparatus for teaching; Audiovisual teaching apparatus; Audio visual teaching apparatus; Electronic instructional and teaching apparatus and instruments; Virtual classroom software; Downloadable computer software for remote monitoring and analysis; Software and applications for mobile devices; Downloadable applications for use with mobile devices; Downloadable mobile applications for the management of data; Computer software for use on handheld mobile digital electronic devices and other consumer electronics; Education software; Graphics software; Communication software; Training software.
Cl.41; Educational services; conducting classes and online training, distance education and interactive seminars and symposiums online; vocational guidance (education advice); publication of books & texts, publication of electronic books, journals, newsletters, magazines, notebooks and volumes online, library services; organization of educational, cultural, entertainment competitions & shows; educational mobile application and IT enabled educational tools / e-learning services designed to run on smartphones, tablets, computers and other handheld electronic devices.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; creation, hosting & maintenance of websites; providing on-line interactive discussion forums for real-time interaction between computer users; drafting; graphics arts designing; commercial art designing; animation & special-effects design for others; newspaper & magazine design; scientific & technological services & research & design relating thereto.